

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL  
BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO.-200/2014**

**IN THE MATTER OF:**

M. C. MEHTA

...APPLICANT

VERSUS

UNION OF INDIA & ORS

...RESPONDENTS

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NOTARIES Act-1956  
Notaries Rules 1956 by Govt.  
Jharkhand Ranchi (India)

**Before The National Green Tribunal, Principal Bench, New Delhi**

Original Application No.-200/2014.

In

M. C. Metha.....Applicant

Versus

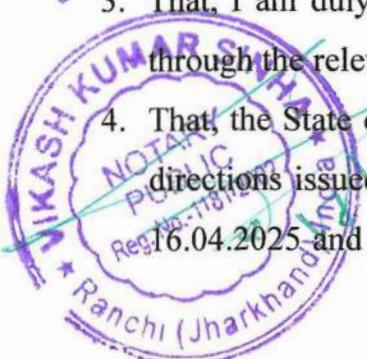
Union of India & Ors.....Respondents

**Supplementary Affidavit of the Secretary, Forest, Environment & Climate Change Department, Government of Jharkhand in compliance of the direction issued by Hon'ble NGT vide order dated 16.04.2025.**

I, Aboobacker Siddique P., S/O Shri Mohammed Haji presently posted as the Secretary, Forest, Environment & Climate Change Department, Government of Jharkhand and I am duly competent to swear this affidavit and do here by solemnly state and affirm as follows: -

1. That, at present I am working and posted as the Secretary, Forest, Environment & Climate Change Department, Government of Jharkhand and as such, I am well acquainted with all the facts and circumstances of the case.
2. That, I have gone through the order dated 16.04.2025 passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi and have understood the contents therein.
3. That, I am duly competent to swear this affidavit. Further, it is stated that I have gone through the relevant files and records in the present case.
4. That, the State of Jharkhand submits the present Compliance Report in pursuance of the directions issued by the Hon'ble National Green Tribunal vide orders dated 13.09.2024, 16.04.2025 and 18.08.2025 in Original Application No. 200/2014, *M.C. Mehta vs. Union*

17 OCT 2025  
ref. No. 107  
Date



of India & Others, concerning the prevention and remediation of pollution in River Ganga and its tributaries. In the aforesaid matter, the Hon'ble Tribunal has emphasized on the issues relating to the prevention and control of pollution in River Ganga, which is being examined in a State-wise and District-wise manner. In this regard, the Hon'ble Tribunal has been pleased to issue various directions vide orders dated 20.02.2024, 10.04.2024, 06.09.2024, 13.09.2024, and 16.04.2025.

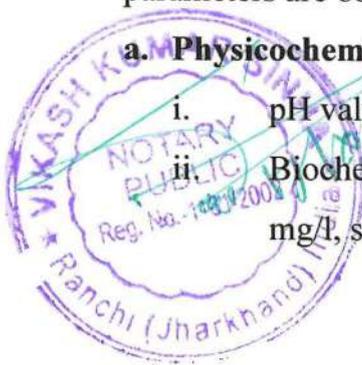
5. The Department of Environment, Government of Jharkhand, convened a meeting on 02.06.2025 under the Chairmanship of the Chief Secretary, Govt. of Jharkhand wherein all stakeholder departments/authorities and Deputy Commissioner of Dhanbad, Bokaro, Ramgarh & Sahibganj of Ganga towns were invited to submit reports in light of the directions issued by the Hon'ble Tribunal.
6. In compliance with the directions of the Hon'ble Tribunal, the Urban Development and Housing Department, Government of Jharkhand, has submitted a point-wise Compliance Report along with the status of implementation of the directions issued by the Hon'ble Tribunal vide orders dated 13.09.2024 and 16.04.2025 pertaining to the submission of district-wise information, including details of cities and towns situated along the river Ganga and its tributaries have been attached here as Annexure -I

The said report is annexed as Annexure 'I'.

7. The Urban Department and Housing Dept. has also formulated the Faecal Sludge and Septage Management (FSSM) Policy, under which Faecal Sludge Treatment Plants (FSTPs) are proposed to be established at the level of Urban Local Bodies (ULBs), wherever feasible, or on a cluster-based approach.
8. The water quality of River Ganga has exhibited significant improvement, indicating a relatively lower level of organic pollution. The Physicochemical and microbiological parameters are observed as follows-

**a. Physicochemical Parameters:**

- i. pH values ranged from 6.7 to 6.8, indicating slightly acidic conditions.
- ii. Biochemical Oxygen Demand (BOD) was recorded in the range of 1.1 to 1.4 mg/l, signifying low levels of biodegradable organic matter.



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- iii. Dissolved Oxygen (DO) levels varies between 7.0 to 7.3 mg/l, reflecting a well-oxygenated aquatic environment.
- iv. Total Suspended Solids (TSS) were observed in the range of 28.0 to 32.0 mg/l.

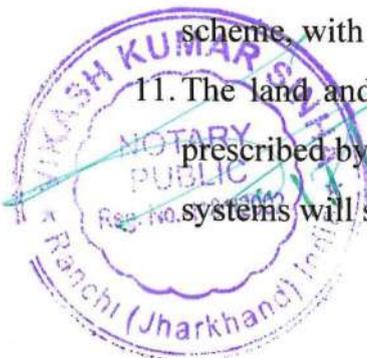
**b. Microbiological Parameters:**

- i. Total Coliform levels at the four sampling locations were 280, 350, 540, and 220 MPN/100 ml, respectively.
  - ii. Faecal Coliform concentrations were found to be 120, 130, 240, and 79 MPN/100 ml within the prescribed standards.
  - iii. Escherichia coli (E. coli) levels mirrored the Faecal Coliform counts, recorded at 120, 130, 170, and 79 MPN/100 ml.
  - iv. Faecal Streptococcus levels were observed as Below Detection Limit (BDL) at two locations (*Method Detection Limits (MDL): 1.8 and 1.6 MPN/100 ml*), while the other four locations recorded concentrations of 8.3, 6.1, 10 and 5.6 MPN/100 ml, respectively within the prescribed standards.
9. The Physical & Chemical parameters of water quality of all the locations have been attached here as Annexure-II.

The said report is annexed as Annexure 'II'.

10. In Ramgarh district, a total of twenty-five major drains and nallahs have been identified as contributing to the pollution load of the Damodar River. These drains, including Arigada Prabha Nallah, Arigada Serbhukhi Nallah, Rauta Rahta Nallah, Gova Dhara Govardhan Nallah, and others located within various cantonment and municipal wards, are currently untapped and discharge domestic sewage directly into the river system. The estimated sewage discharge from these drains varies from 0.03 MLD to 4.09 MLD, with a cumulative load proposed to be diverted to two major Sewage Treatment Plants (STPs) of 17 MLD and 23 MLD capacities, respectively. Both STPs are under the Namami Gange Mission (NMCG) scheme, with completion targeted by March 2026.

11. The land and funds for these STPs have been allotted, and compliance with the norms prescribed by the NGT and MoEF&CC has been ensured. Once functional, these treatment systems will significantly reduce the direct discharge of untreated sewage into the Damodar



River. The initiative aims to achieve comprehensive tapping of all identified drains and ensure sustainable management of wastewater within the Ramgarh urban and cantonment areas.

The said report is annexed as Annexure 'III'.

12. In Bokaro district, under the Chas Municipal Corporation area, the open and covered drains have been identified for interception and diversion to sewage treatment plants (STPs) as part of compliance with NGT directions in O.A. No. 200/2014 (M.C. Mehta vs Union of India). The major drains include those in Bharra Colony, Chira Chas, Azad Nagar, Gaush Nagar, Kailash Nagar, Bhojpur Colony, Ispat Colony, Ram Nagar, Kunwar Singh Colony, Surya Chowk, Bandhgora, Telidih Basti, Singarijoriya, Azad Nagar, Kailash Nagar, and Surya Chowk. All drains have been included in the Detailed Project Report (DPR) and will be tapped for treatment before discharge. The total sewage flow from these drains ranges between 0.46 to 10 MLD. Land for the proposed STPs has been identified, but funds are yet to be received. The completion timeline for making the STPs operational and ensuring full household connectivity has been set for December 2026.

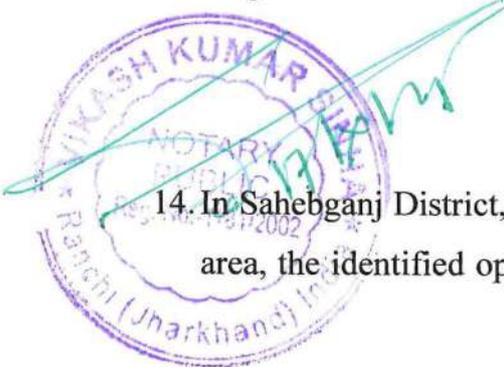
The said report is annexed as Annexure 'IV'.

13. In Dhanbad district, under the Dhanbad Municipal Corporation area, the open and covered drains have been identified for interception and diversion to sewage treatment plants (STPs) as part of compliance with NGT directions in O.A. No. 200/2014 (M.C. Mehta vs Union of India). The major drains include those in Kari, Vasudev, Matkuria, Joriya and Baliapur Govidpur Nala. All drains/ nalas have been included in the Detailed Project Report (DPR) and will be tapped for treatment before discharge. The total sewage flow from these drains ranges between 0.54 to 42.102 MLD.

The said report is annexed as Annexure 'V'.

14. In Sahebganj District, under the Sahebganj Nagar Parishad and Rajmahal Nagar Panchayat area, the identified open and covered drains i.e Jharna Nala, Gopalpul Nala, Mahajan Toli

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Drain, Niklkothi Drain, Kasim Bazar Drain and Ferry Ghat Drain have been intercepted and diverted to 12 MLD and 3.5 MLD sewage treatment plants (STPs) which are operational.

The comprehensive details, pertaining to the names, locations & nature of drains/nalas, water quality analysis with respect to heavy metals and compliance status of STPs as per NGT/MoEF norms are annexed as Annexure 'VI'.

15. That, this affidavit is filed bonafide and in the interest of Justice.

16. That the statements made in above paragraphs are true in my knowledge and annexure are true copy of its original.

*Abubakar Siddique*

Deponent

**Verification**

Verified at Ranchi on this day of October, 2025 that the averments & facts stated herein above are true and correct to my knowledge and belief and nothing material has been concealed there from.

*Abubakar Siddique*

Deponent

*[Signature]*  
17/10/25

Signature Attested on Identification of Lawyer



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# **ANNEXURE – I**

**COMPLIANCE REPORT**  
**ON**  
**ORIGINAL APPLICATION**  
**NO. 200/2014**  
**AS PER THE ORDER PASSED BY**  
**HON'BLE NGT**  
**IN THE MATTER OF M.C. MEHTA VS UNION OF**  
**INDIA & ORS.,**



**For The**  
**State of Jharkhand**

**COMPLIANCE REPORT ON BEHALF OF JHARKHAND IN COMPLIANCE TO HON'BLE NGT ORDER DATED 16.04.2025 IN THE MATTER OF M.C. MEHTA VS UNION OF INDIA & ORS., O.A. No-200/2014.**

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- The State of Jharkhand submits the present Compliance Report in pursuance of the directions issued by the Hon'ble National Green Tribunal vide orders dated 13.09.2024 and 16.04.2025 in Original Application No. 200/2014, *M.C. Mehta vs. Union of India & Others*, concerning the prevention and remediation of pollution in River Ganga. In the aforesaid matter, the Hon'ble Tribunal is seized of the issue relating to the prevention and control of pollution in River Ganga, which is being examined in a State-wise and District-wise manner. In this regard, the Hon'ble Tribunal has been pleased to issue various directions vide orders dated 20.02.2024, 10.04.2024, 06.09.2024, 13.09.2024, and 16.04.2025. Furthermore, in paragraph 11 of the order dated 13.09.2024, the Hon'ble Tribunal has specifically directed the concerned authorities to furnish the requisite information in the prescribed format.
- The Department of Environment, Government of Jharkhand, convened a meeting on 02.06.2025 under the chairmanship of the Additional Chief Secretary, wherein all stakeholder departments/authorities and Deputy Commissioner (via VC) of Dhanbad, Bokaro, Ramgarh & Sahibganj of Ganga towns were invited to submit reports in the format prescribed by the Hon'ble Tribunal.
- In compliance with the directions of the Hon'ble Tribunal, the Urban Development Department, Government of Jharkhand, and the concerned stakeholders have furnished the requisite details of Sewage Treatment Plants (STPs) in the tabulated format as specified in **Annexure 1**.
- The Urban Department has also formulated the Faecal Sludge and Septage Management (FSSM) Policy, under which Faecal Sludge Treatment Plants (FSTPs) are proposed to be established at the level of Urban Local Bodies (ULBs), wherever feasible, or on a cluster-based approach.
- The water quality of River Ganga has exhibited significant improvement and currently falls under *Priority Category V* as per the classification of Polluted River Stretches, indicating a relatively lower level of organic pollution. The Physicochemical and microbiological parameters are observed as follows-

**Physicochemical Parameters:**

- pH values ranged from 7.4 to 7.6, indicating slightly alkaline conditions.
- Biochemical Oxygen Demand (BOD) was recorded in the range of 1.2 to 1.3 mg/l, signifying low levels of biodegradable organic matter.
- Dissolved Oxygen (DO) levels varied between 7.2 and 7.5 mg/l, reflecting a well-oxygenated aquatic environment.
- Total Suspended Solids (TSS) were observed in the range of 29.0 to 34.0 mg/l.

**Microbiological Parameters:**

- Total Coliform levels at the four sampling locations were 79, 110, 94, and 110 MPN/100 ml, respectively.
  - Faecal Coliform concentrations were found to be 27, 79, 49, and 79 MPN/100 ml.
  - *Escherichia coli* (E. coli) levels mirrored the Faecal Coliform counts, recorded at 27, 79, 49, and 79 MPN/100 ml.
  - Faecal Streptococcus levels were observed as Below Detection Limit (BDL) at two locations (*Method Detection Limits (MDL): 1.8 and 1.6 MPN/100 ml*), while the other two locations recorded concentrations of 7.8 and 2.0 MPN/100 ml, respectively.
- The point-wise Compliance Report of the Urban Development and Housing Department, Government of Jharkhand, along with the status of implementation of the directions issued by the Hon'ble Tribunal vide orders dated 13.09.2024 and 16.04.2025 - pertaining to the submission of district-wide information, including details of cities and towns situated along the river Ganga and its tributaries have been attached here as **Annexure -1**.
  - The Physical & Chemical parameters of water quality of all the locations have been attached here as **Annexure-2**.
  - In Ramgarh district, a total of twenty-five major drains and nallahs have been identified as contributing to the pollution load of the Damodar River. These drains, including Arigada Prabha Nallah, Arigada Serbhukhi Nallah, Rauta Rahta Nallah, Gova Dhara Govardhan Nallah, and others located within various cantonment and municipal wards, are currently untapped and discharge domestic sewage directly into the river system. The estimated sewage discharge from these drains varies from 0.03 MLD to 4.09 MLD, with a cumulative load proposed to be diverted to two major Sewage Treatment Plants (STPs) of 17 MLD and 23 MLD capacities, respectively. Both STPs are under the Namami Gange Mission (NMCG) scheme, with completion targeted by March 2026.
  - The land and funds for these STPs have been allotted, and compliance with the norms prescribed by the NGT and MoEF&CC has been ensured. Once functional, these treatment systems will significantly reduce the direct discharge of untreated sewage into the Damodar River. The initiative aims to achieve comprehensive tapping of all identified drains and ensure sustainable management of wastewater within the Ramgarh urban and cantonment areas. The details are attached as an **Annexure 3**.
  - In Bokaro district under the Chas Municipal Corporation area, several open and covered drains have been identified for interception and diversion to sewage treatment plants (STPs) as part of compliance with NGT directions in O.A. No. 200/2014 (M.C. Mehta vs Union of India). The major drains include those in Bharra Colony, Chira Chas, Azad Nagar, Gaush Nagar, Kailash Nagar, Bhojpur Colony, Ispat Colony, Ram Nagar, Kunwar Singh Colony, Surya Chowk, Bandhgora, Telidih Basti, Singarijoriya, Azad Nagar, Kailash Nagar, and Surya Chowk. All drains have been included in the Detailed Project Report (DPR) and will be tapped for treatment before discharge. The total sewage flow from these drains ranges between 0.46 to 10 MLD. Land for the proposed STPs has been identified, but funds are yet to be received. The completion timeline for making the

STPs operational and ensuring full household connectivity has been set for December 2026.  
**Annexure 3.**

## A. Sewage Management:

S. No.	District Name	City and Town Name	(i) Sewage generation (in MLD)	(ii) Existing Sewage Treatment Capacities (in MLD)	(iii) Quantity of sewage being treated (utilization capacity)	(iv) Performance of STPs particularly for FC	(v) Reasons for Underutilisation of STPs (Connectivity of Households/ laying of sewer lines)	(vi) Current Gap in sewage treatment	(vii) Time bound plan for bridging the gap and tying up with financial arrangements and not delaying Tendering and identifying executing agencies or having any other issues.	(viii) Where treated sewage is being discharged (to Ganga or tributaries)	(ix) Where untreated sewage is discharged (Drains joining Ganga/Tributaries)
1	Sahibganj	Sahibganj	8.00	12	39%	<1.8	Sewage generation is as per the rate of water supply being 80 LPCD. Both the cities lack Drinking water supply scheme.	N.A.	Complied.	YES	NO
		Rajmahal	0.97	3.5	24%	<1.8		N.A.	Complied.	YES	NO
2	Dhanbad	Dhanbad	184.43	1.26	183.04	-	NA		192 MLD STP is under construction, and targeted to be completed by July 2028.	NA	NA
3	Bokaro	Bokaro	31.97	32.8	-	-	NA	N.A.	Complied.	NA	NA
		Chas	12.44	-	-	-	-	12.44	Septage plant with capacity of 0.089 MLD is under construction, and targeted to be completed by July 2026.	NA	NA
		Phusro	3.92	-	-	-	NA	3.92	14 MLD STP is under construction, and targeted to be completed by September 2025.	NA	NA
4	Ramgarh	Ramgarh	32.38	-	-	-	NA	32.38	40 MLD STP is under construction, and targeted to be completed by March 2026.	NA	NA

**B. Drains**

S.No.	District Name	City and Town Name	(i) Details of drains carrying sewage-sullage or industrial waste water joining Ganga/ tributaries and the Quantity	(ii) Drains Joining outside city and town limits but either joining in village or nearby town	(iii) Inclusion of sewage flowing in drains into total sewage generation figures and their interception and diversion to STPs
1	Sahibganj	Sahibganj	-	-	• Total 2 drains having average flow of 2 MLD.
		Rajmahal	-	-	• Total 4 drains having flow of 0.8 MLD.
2	Dhanbad	Dhanbad	-	-	• Total 5 drains having average flow of 107.47 MLD.
3	Bokaro	Bokaro	-	-	• N.A. (Complying by Bokaro Steel Ltd., Bokaro)
		Chas	-	-	• Total 16 drains having average flow of 12.44 MLD.
		Phusro	-	-	• Total 3 drains having average flow of 3.92 MLD.
4	Ramgarh	Ramgarh	-	-	<ul style="list-style-type: none"> <li>• Based on topography Ramgarh Nagar Parishad municipal area is divided into two zone namely; Northern zone and Southern zone.</li> <li>• <u>Northern zone</u>; Total 08 drains having total waste water generation 9.15 MLD.</li> <li>• <u>Southern zone</u>; Total 13 drains having total waste water generation 12.61 MLD.</li> </ul>

**C. Septage management (Septic tanks/ soak pits)**

S.No.	District Name	City and Town Name	(i) Status of Septage management with reference to FSTP/STP	(ii) Management of Grey Water	(iii) Utilization of treated Grey water	(iv) Utilization and Disposal of Sludge
1	Sahibganj	Sahibganj	-	-	-	-
		Rajmahal	-	-	-	-
2	Dhanbad	Dhanbad	-	-	-	-
3	Bokaro	Bokaro	-	-	-	-
		Chas	Septage plant with capacity of 0.089 MLD is under construction.	-	-	-
		Phusro	-	-	-	-
4	Ramgarh	Ramgarh	-	-	-	-



**MANUAL ON  
SEWERAGE AND SEWAGE  
TREATMENT  
(SECOND EDITION)**

*Prepared by:*  
THE EXPERT COMMITTEE

*Constituted by:*  
THE GOVERNMENT OF INDIA

CENTRAL PUBLIC HEALTH  
AND ENVIRONMENTAL ENGINEERING ORGANISATION

MINISTRY OF URBAN DEVELOPMENT  
NEW DELHI  
DECEMBER, 1993

## CHAPTER 3

## DESIGN OF SEWERS

## 3.1 INTRODUCTION

Sewerage systems may be classified as sanitary sewers designed to receive domestic sewage and industrial wastes excluding storm water, storm sewers designed to carry off storm water and ground water but excluding domestic sewage and industrial wastes and combined sewers designed to receive domestic sewage, industrial wastes and storm water. These systems may also be part storm sewers and part combined sewers.

The combined system of sewerage though may be economical initially, suffers from several disadvantages such as sluggish flow during non stormy days, leading to deposition of sewage solids causing foul odours and increased cost of eventual sewage treatment or pumping costs, associated with disposal of sewage. In view of this, the combined system is normally not recommended.

Anticipation of future growth in any community in terms of population or commercial and industrial expansion should be based on a long-range Master Plan, which shall form the basis for preparation of plan for providing the amenities including installation of sewers in the area to be served. A plan of this type will permit the orderly and timely expansion of the facilities on a sound technical and financial basis, without resorting to costly crash programmes. The provision for future should not however be much in excess of the actual discharge in the early years of its use to avoid deposition in sewers.

## 3.2 ESTIMATION OF SANITARY SEWAGE

Separate sanitary sewers are provided, primarily to carry the spent water of a community with some ground water and a fraction of storm run off and the community's industrial wastes to the point of treatment and disposal. The sewer capacity to be provided must be determined from an analysis of the present and probable quantities expected at the end of design period. The estimation of flow is based upon the contributory population and the per capita flow of sewage, both the factors being guided by the design period. The connection of roof, back yard, and foundation drains to the sanitary sewers should be avoided and hence shall not be considered for the estimation of sanitary sewage.

## 3.2.1 Design Period

The length of time upto which the capacity of a sewer will be adequate is referred to as the design period. In fixing a period of design, consideration must be given for the useful life of structures and equipment employed, taking into account obsolescence as well as wear and tear, the ease or difficulty of extending or increasing or addition of the works including a consideration of their location, design constraints, the anticipated rate of growth of the population with due regard to increase in industrial and commercial needs and the economic justification linked to the rate of interest and inflation.

Because the flow is largely a function of population served, population density and water consumption, lateral and sub-main sewers are usually designed for peak flows of the population at saturation density as set forth in the Master Plan. Trunk sewers, interceptors, and outfalls are difficult and uneconomical to be enlarged or duplicated and hence are designed for longer design periods. In the case of trunk sewers serving relatively undeveloped areas adjacent to metropolitan areas, it is advisable to construct initial facilities for more than a limited period. Nevertheless right of way for future larger size trunk sewers can be acquired or reserved. Thus, the population estimate is guided by the anticipated ultimate

growth rates of each community. These may differ in different zones of the same town. A design period of 30 years (excluding construction period) is recommended for all types of sewers.

### 3.2.2 Population Forecast

Methods of estimation of population for arriving at the design population have been discussed in 1.5. Where a Master Plan containing land use pattern and zoning regulations is available for the town, the anticipated population can be based on the ultimate densities and permitted floor space Index provided for in the Master Plan. In the absence of such information on population the following densities are suggested for adoption.

Size of town (Population)	Density of population per hectare.
Upto 5,000	75 - 150
5,000 to 20,000	150 - 250
20,000 to 50,000	250 - 300
50,000 to 1,00,000	300 - 350
Above 1,00,000	350 - 1000

In cities where Floor Space Index (FSI) or Floor Area Ratio (FAR) limits are fixed by the local authority this approach may be used for working out the population density. FSI or FAR is the ratio of total floor area (of all the floors) to the plot area. The densities of population on this concept may be worked out as in the following example:

Assume that a particular development plan rules provide for the following reservations for different land uses.

Roads	20%
Gardens	15%
Schools (including playgrounds)	5%
Markets	2%
Hospital and Dispensary	2%
	-----
Total	44%
	-----

Area available for Residential Development (100 - 44) = 56%

Actual total floor area = Area for residential development x FSI.

Assuming an FSI of 0.5 and floor area of 9 m<sup>2</sup>/person.

Number of persons or density =  $\frac{0.56 \times 10,000 \times 0.5}{9}$  = 311  
per hectare.

### 3.2.3 Tributary Area

The natural topography, layout of buildings, political boundaries, economic factors etc., determine the tributary area. For larger drainage areas, though it is desirable that the sewer capacities to be designed for the total tributary area, some time, political boundaries and legal restrictions prevent the sewers to be constructed beyond the limits of the local authority. However in designing sewers for larger areas, there is usually an economic advantage in providing adequate capacity initially for a certain period of time and adding additional sewers, when the pattern of growth becomes established. The need to finance projects within the available resources may necessitate the design to be restricted to political boundaries. The tributary area for any section under consideration has to be marked on a key plan and the area can be measured from the map.

### 3.2.4 Percapita Sewage Flow

The entire spent water of a community should normally contribute to the total flow in a sanitary sewer. However, the observed Dry Weather Flow quantities usually are slightly less than the percapita water consumption, since some water is lost in evaporation, seepage into ground, leakage etc. In arid regions, mean sewage flows may be as little as 40 percent of water consumption. In well developed areas, flows may be as high as 90% due to industrial wastes, changed water use habits etc. Generally 80% of the water supply may be expected to reach the sewers unless there is data available to the contrary. However, the sewers should be designed for a minimum waste water flow of 100 litres percapita per day. Industries and commercial buildings often use water other than the municipal supply and may discharge their liquid wastes into the sanitary sewers. Estimates of such flows have to be made separately. The details of requirements of water for Institutions and Industries is discussed in Chapter 2 of Manual on Water Supply and Treatment. Industrial wastes have to be treated to the standards prescribed by the regulatory authorities before being discharged into sewers. For some areas, it is safe to assume that the future density of population for design purpose to be equal to the saturation density. It is desirable that all sewers serving a small area be designed on the basis of saturation density.

Infiltration into sewer may occur through pipes, pipe joints and structures. The probable amount has to be evaluated carefully.

### 3.2.5 Flow Assumptions

The flow in sewers varies considerably from hour to hour and also seasonally, but for the purposes of hydraulic design it is the estimated peak flow that is adopted.

The peak factor or the ratio of maximum to average flows, depends upon contributory population and the following values are recommended.

Contributory population	Peak Factor
Upto 20,000	3.0
20,000 to 50,000	2.5
50,000 to 7,50,000	2.25
Above 7,50,000	2.00

The peak factors also depend upon the density of population, topography of the site, hours of water supply and therefore it is desirable to estimate the same in individual cases, if required. The minimum flow may vary from 1/3 to 1/2 of average flow.

### 3.2.6 Storm Runoff

Sanitary sewers are not expected to receive storm water. Strict inspection and vigilance and proper design and construction of sewers and manholes should eliminate this flow or bring it down to a very insignificant quantity.

### 3.2.7 Ground Water Infiltration

Estimate of flow in sanitary sewers may include certain flows due to infiltration of ground water through joints. The quantity will depend on workmanship in laying of sewers and level of the ground water table. Since sewers are designed for peak discharges, allowance for ground water infiltration for the worst condition in the area should be made. Suggested estimates for ground water infiltration for sewers laid below ground water table are as follows:

	Minimum	Maximum
liters/Ha.d	5,000	50,000
liters/Km.d	500	5,000
lpd/manhole	250	500

With improved standards of workmanship and quality and availability of various construction aids, these values should tend to the minimum, rather than the maximum. These values should not mean any relaxation on the water tightness test requirements in 7.1.5. (Hydraulic testing of pipe sewers).

## 3.3 ESTIMATION OF STORM RUNOFF

Storm runoff is that portion of the precipitation which drains over the ground surface. Estimation of such runoff reaching the storm sewers therefore is dependent on intensity and duration of precipitation, characteristics of the tributary area and the time required for such flow to reach the sewer. The storm water flow for this purpose may be determined by using the rational method, hydrograph method, rainfall-runoff correlation studies, digital computer models, inlet method or empirical formulae.

The empirical formulae that are available for estimating the storm water runoff can be used only when comparable conditions to those for which the equations were derived initially can be assured.

A rational approach, therefore, demands a study of the existing precipitation data of the area concerned to permit a suitable forecast. Storm sewers are not designed for the peak flow of rare occurrence such as once in 10 years or more but, it is necessary to provide sufficient capacity to avoid too frequent flooding of the drainage area. There may be some flooding when the precipitation exceeds the design value, which has to be permitted. The frequency of such permissible flooding may vary from place to place, depending on the importance of the area. Though such flooding causes inconvenience, it may have to be accepted once in a while considering the economy effected in storm drainage costs.

The maximum runoff, which has to be carried in a sewer section should be computed for a condition when the entire basin draining at that point becomes contributory to the flow and the time needed for this is known as the time of concentration ( $t_c$ ) with reference to the concerned section. Thus, for

estimating the flow to be carried in the storm sewer, the intensity of rainfall which lasts for the period of time of concentration is the one to be considered contributing to the flow of storm water in the sewer. Of the different methods, the rational method is more commonly used.

### 3.3.1 Rational Method

#### 3.3.1.1 RUNOFF - RAINFALL INTENSITY RELATIONSHIP

The entire precipitation over the drainage district does not reach the sewer. The characteristics of the drainage district, such as, imperviousness, topography including depressions and water pockets, shape of the drainage basin and duration of the precipitation determine the fraction of the total precipitation which will reach the sewer. This fraction known as the coefficient of runoff needs to be determined for each drainage district. The runoff reaching the sewer is given by the expression,

$$Q = 10 C i A \quad (3.1)$$

Where  $Q$  is the runoff in  $m^3/hr$ ;

' $C$ ' is the coefficient of runoff;

' $i$ ' is the intensity of rainfall in  $mm/hr$  and

' $A$ ' is the area of drainage district in hectares.

#### 3.3.1.2 STORM FREQUENCY

The frequency of storm for which the sewers are to be designed depends on the importance of the area to be drained. Commercial and industrial areas have to be subjected to less frequent flooding. The suggested frequency of flooding in the different areas is as follows:

##### a) Residential areas

- |     |   |              |
|-----|---|--------------|
| i)  | Peripheral areas                            | twice a year |
| ii) | Central and comparatively high priced areas | once a year  |

##### b) Commercial and high priced areas

once in 2 years

#### 3.3.1.3 INTENSITY OF PRECIPITATION

The intensity of rainfall decreases with duration. Analysis of the observed data on intensity duration of rainfall of past records over a period of years in the area is necessary to arrive at a fair estimate of intensity-duration for given frequencies. The longer the record available, the more dependable is the forecast. In Indian conditions, intensity of rainfall adopted in design is usually in the range of 12mm/hr to 20mm/hr.

Table 3.1 gives the analysis of the frequency of storms of stated intensities and durations during 26 years for which rainfall data were available for a given town.



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Environment

42244 केन्द्रीय प्रदूषण नियंत्रण बोर्ड 19

CENTRAL POLLUTION CONTROL BOARD  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.  
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA.

Speed Post/Email

F. No. J-14012(12)/7/2021-WQM-II-HO-CPCB-HO

Dated: 31<sup>st</sup> January, 2025

To,  
Managing Director,  
Jharkhand Urban Development Infrastructure-  
Company Limited (JUIDCO),  
Pragati Sadan (RRDA Building)  
3rd Floor, Kutchery Chowk,  
Ranchi - 834001 (Jharkhand)



Subject: Status of Sewage Treatment Plants in Ganga front towns of Jharkhand -reg.

Sir,

Central Pollution Control Board (CPCB) carries out monitoring of Sewage treatment plants (STPs) located in towns along the river Ganga on tri-annual basis.

Based on the monitoring carried out during April to July 2024, the performance of 3 STPs located in 2 towns in Sahebganj district of Jharkhand, were evaluated. All the 3 STPs were operational and met the notified norms.

Further, all STPs were operating at less than 75 percent of their design capacity. All 03 STPs achieved BOD removal efficiency greater than 90 percent and disinfection system is installed at all these STPs and all the STPs complied with faecal coliform (<230 MPN/100ml). A detailed status report of the monitored STPs is enclosed as Annexure-I for your reference.

I request your intervention to direct the concerned agencies and officers to promptly address issues of under-capacity utilization at the inlet of the STPs. Action taken report may be forwarded within 30 days.

Yours faithfully,

(Dr. Ajit Kumar Vidyarthi)  
Director &  
Divisional Head, WQM-II

Encl.: As above

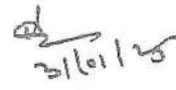
‘परिवेश भवन’ पूर्वी अर्जुन नगर, दिल्ली - 110032.

Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष / Tel : 43102030, 22305792, वेबसाइट / Website: www.cpcb.nic.in

Copy to:

1. Executive Director (Technical)  
National Mission for Clean Ganga (NMCG)  
1<sup>st</sup> Floor, Major Dhyan Chand National Stadium  
India Gate,  
New Delhi - 110002  
: For kind information,  
please.
2. ✓ The Secretary  
State Urban Development Agency  
Urban Development & Housing Department  
4th Floor Project Building, Dhurwa  
Ranchi - 834001 (Jharkhand)  
For kind information  
please.
3. Member Secretary  
Jharkhand State Pollution Control Board  
TA Building, H.E.C. Complex, Dhurwa,  
Ranchi-834004 (Jharkhand)  
: For necessary action,  
please.
4. Project Director,  
State Programme Management Group (SPMG) –  
Namami Gange  
Urban Development & Housing Department,  
Room no. 403, 4th Floor, Project Bhawan,  
Dhurwa, Ranchi,  
Jharkhand-834004  
: For necessary action,  
please.

  
21/01/25  
(Dr. Ajit Kumar Vidyarthi)

## Status of Sewage Treatment Plants in Jharkhand (April-July,2024)

- Commissioned STPs -3 (2 town) with designed capacity – 15.5 MLD
- Operational STPs –3 (operational capacity –15.5 MLD) with Utilized capacity– 6.5 MLD (~42 % of operational capacity)
- Compliance Status of operational STPs

	Compliance w.r.t. Hon'ble NGT vide order 30.04.2019	Compliance Status w.r.t MoEF&CC norms dated 13.10.2017
Complying	0	3
Non-complying	3	0

- STPs complying for Faecal Coliform norms (<230 MPN/100ml) – 3
- Disinfection system available in all 3 STPs.
- BOD removal efficiency range: >90 – 3 STP
- STPs working at under-capacity - 3 STPs

Operational and Compliance status of Sewage Treatment Plants in Jharkhand

S. No.	Name of STPs	Ganga Front Town	District	Treatment Technology	Designed Capacity (MLD)	Date of Monitoring	Operational/ Non-Operational Status	Compliance Status w.r.t Hon'ble NGT norms dated 30.4.2019	Compliance w.r.t. MoEF&CC norms dtd 13.10.2017
1	Rajmahal (3.5 MLD) Mauza Narayanpur Diyara Rajmahal Sahibganj	Rajmahal	Sahebganj	SBR	3.5	01.08.2024	Operational	Non-complying TN	Complying
2	Talbanna	Sahebganj	Sahebganj	SBR	5	01.08.2024	Operational	Non-complying TN	Complying
3	Channan, Kabutar Khopi	Sahebganj	Sahebganj	SBR	7	01.08.2024	Operational	Non-complying TN	Complying

- STPs complying to BOD Norms ( $\leq 10$  mg/l) in Jharkhand (April-July,2024) w.r.t. NGT and MoEF&CC norms

S.No.	Name of STPs	Ganga Front Town	Designed Capacity (MLD)	BOD ( $\leq 10$ mg/l)
1.	Rajmahal (3.5 MLD) Mauza Narayanpur Diyara Rajmahal Sahibganj	Rajmahal	3.5	4
2.	Talbanna	Sahebganj	5	BDL
3.	Channan, Kabutar Khopi	Sahebganj	7	BDL

- STPs complying to COD ( $\leq 50$  mg/l) in Jharkhand (April-July, 2024) w.r.t. NGT Norms

S. No.	Name of STPs	Ganga Front Town	Designed Capacity (MLD)	COD ( $\leq 50$ mg/l)
1	Rajmahal (3.5 MLD) Mauza Narayanpur Diyara Rajmahal Sahibganj	Rajmahal	3.5	16
2	Talbanna	Sahebganj	5	8
3	Channan, Kabutar Khopi	Sahebganj	7	4

- STPs complying to TSS ( $\leq 20$  mg/l) in Jharkhand (April-July, 2024) w.r.t. NGT and MoEF&CC norms

S. No.	Name of STPs	Ganga Front Town	Designed Capacity (MLD)	TSS ( $\leq 20$ mg/l)
1.	Rajmahal (3.5 MLD) Mauza Narayanpur Diyara Rajmahal Sahibganj	Rajmahal	3.5	10
2.	Talbanna	Sahebganj	5	11
3.	Channan, Kabutar Khopi	Sahebganj	7	17

- STPs complying to FC ( $\leq 230$  MPN/100 ml) in Jharkhand (April-July, 2024) w.r.t. NGT and MoEF&CC norms

S. No.	Name of STPs	Ganga Front Town	Designed Capacity	FC ( $\leq 230$ MPN/100 ml)
1	Rajmahal (3.5 MLD) Mauza Narayanpur Diyara Rajmahal Sahibganj	Rajmahal	3.5	<1.8
2	Talbanna	Sahebganj	5	<1.8
3	Channan, Kabutar Khopi	Sahebganj	7	<1.8

- STPs having Disinfection system

S. No.	Name of STPs/CETPs	Ganga Front Town	Designed Capacity (MLD)	Disinfection Technology
1	Rajmahal (3.5 MLD) Mauza Narayanpur Diyara Rajmahal Sahibganj	Rajmahal	3.5	Chlorination
2	Talbanna	Sahebganj	5	Chlorination
3	Channan, Kabutar Khopi	Sahebganj	7	Chlorination

- STPs working below capacity (75% of designed capacity)

S. No.	Name of STPs	Ganga Front Town	Treatment Technology	Designed Capacity (MLD)	Utilized capacity (MLD)	Compliance Status w.r.t Hon'ble NGT norms dated 30.4.2019	Compliance w.r.t. MoEF norms dtd 13.10.2017
1.	Rajmahal (3.5 MLD) Mauza Narayanpur Diyara Rajmahal Sahibganj	Rajmahal	SBR	3.5	1.2	Non-complying	Complying
2.	Talbanna	Sahebganj	SBR	5	1.5	Non-complying	Complying
3.	Channan, Kabutar Khopi	Sahebganj	SBR	7	3.8	Non-complying	Complying

NGT Standards: Compliance based on norms prescribed by Hon'ble NGT vide order dt 30.04.2019 in the matter of OA no. 1069/2018 (pH- 5.5-9.0, BOD <10mg/l, TSS < 20mg/l, COD < 50mg/l; Faecal Coliform - desirable <100MPN/100ml & permissible < 230 MPN/100 ml, Nitrogen-Total < 10 mg/l and Phosphorous-Total < 1.0 mg/l (TP compliance for discharge into ponds and lakes).

Compliance compared with MoEF&CC notification dt. 13.10.2017: Standard for treated sewage from STPs for cities other than metro cities, state capitals and union territories were notified as pH-6.5-9.0, BOD as 30mg/L, Total suspended solids (TSS) as less than 100mg/L and Faecal coliform as less than 1000MPN per 100mL.

42249  
मुख्य अभियंता का कार्यालय  
योजना मॉनिटरिंग एवं आयोजन  
जल संसाधन विभाग, राँची

24

पत्रांक -2/पी०एम०सी०/वित्तिघ/754/2019 (खण्ड-1).....460

/राँची, दिनांक 11/09/2023

प्रेषक,

ई० मोती लाल पिंगुआ  
मुख्य अभियंता (मो०)।

सेवा में,

निदेशक  
राज्य शहरी विकास अभिकरण  
नगर विकास एवं आवास विभाग,  
राँची।  
E-mail-jhspmgngrba@gmail.com

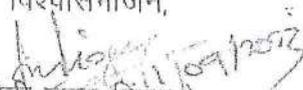
विषय :- माननीय N.G.T. के वाद संख्या-200/2014 में पारित आदेश के ससमय अनुपालन के संबंध में।

प्रसंग :- नगर विकास एवं आवास विभाग का पत्रांक-SUDA/UDHD/NGT/2019/17(Part-2)/44/2020-145 राँची दिनांक- 07.08.2023

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संदर्भ में निदेशानुसार वाद संख्या-200/2014 के संबंध में जल संसाधन विभाग से संबंधित बिन्दुओं का अद्यतन कार्य प्रगति प्रतिवेदन सूचनार्थ एवं आवश्यक कार्रवाई हेतु संलग्न की जाती है।

अनु :- यथोक्त।

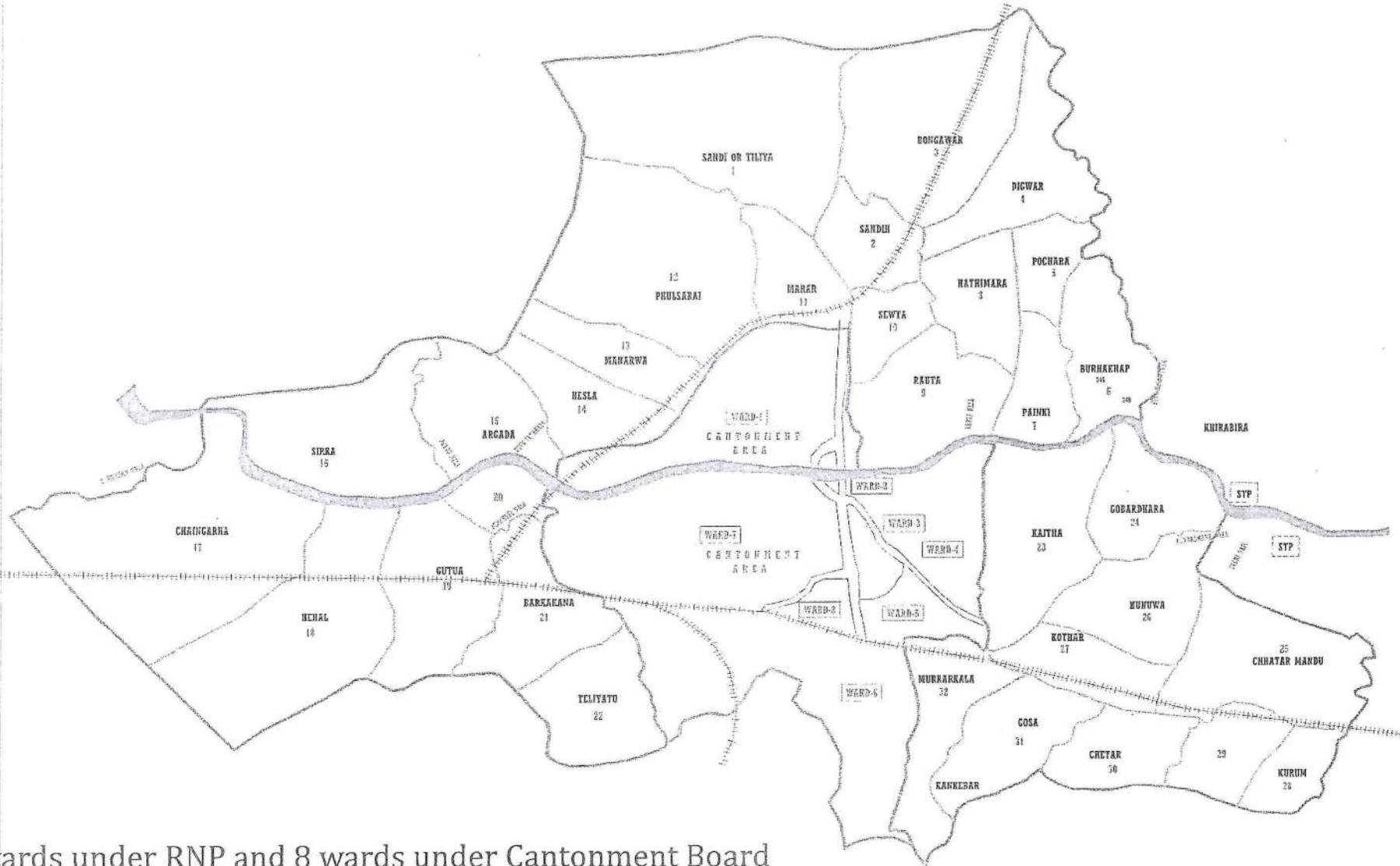
विश्वासभाजन,  
  
(मोती लाल पिंगुआ)  
मुख्य अभियंता (मो०)

Department : Water Resources Department

Sl. No	Activity to be monitored	Update Status
(i)	Demarcation of Flood Plain Regulation(Including prevention of encroachment)	<p>Along 83 km stretch of river Ganga falling under Sahebganj district, there is inundation mostly in areas lying to the right of the river Ganga when its level rises during high flood. The total area which gets flooded has been worked out around 54.47 square km by the Consultant WAPCOS. The demarcation of flood plain zone has also been done by the Consultant based on recorded HFL of the river along the said stretches There is no report of any illegal encroachment over existing embankment of the river in the aforesaid stretch. (Certificate along with Drawing is enclosed at Annexure-I).</p> <p>Along 146 km Stretch o river Damodar Falling under Dhanbad and Bokaro district, there is inundation mostly in areas laying to the right and left of the river Damodar when its level uses during high flood. The total area which gets flooded has been worked out around 34 square km. The demarcation of flood plain zone has been done .On basis of HFL of the river along the said stretches There is no report of any illegal encroachment over exiting embankment of the river in the aforesaid stretch. (Certificate along with Drawing is enclosed at Annexure-II).</p>
(ii)	E-Flow Maintenance	No issue of regulation/maintenance of E-flow does exists as there is no dam/barrage constructed in river Ganga Up Stream side of Sahebganj within territorial boundary of Jharkhand State

(iii)	Steps for conservation of ground water particularly with reference to critical, Semi critical or over-exploited areas.	106 nos. Rain Water Harvesting (RWH) Structures is proposed to be taken up under Ganga and Damodar basins. Present status of Progress of various structures is enclosed at Annexure – III.
(iv)	Restoration of water bodies	Restoration of 143 no. of water bodies is proposed to be taken up under Ganga and Damodar basins. Present status of Progress of various structures is enclosed at Annexure – IV.
(v)	Compliance on other various direction of the committee's 3 <sup>rd</sup> meeting held on 25.04.2022 (MoM No. 112 Dated 13.05.2022) in order to comply the Hon'ble NGT Court Order related to River Ganga & Its tributary river Damodar.	As per direction of 3 <sup>rd</sup> meeting the progress of 106 rain water harvesting (RWH) and 143 no. of water bodies proposed to be taken under Ganga and Damodar Basin has been enclosed at annexure III & IV respectively.

# WARD BOUNDARY MAP OF RAMGARH NAGAR PARISHAD



32 wards under RNP and 8 wards under Cantonment Board

माननीय NGT, नई दिल्ली में विचाराधीन वाद O.A. No-200/2014 M.C. Mehta Vs. Union of India & Ors. मामले में दिनांक-16.04.2025 के पारित आदेश के अनुपालनार्थ दिनांक-02.06.2025 को अपराह्न 3:00 बजे मुख्य सचिव, झारखण्ड की अध्यक्षता में सम्पन्न बैठक की कार्यवाही-

उपरिस्थिति :-

- Bibhuji  
11.6.25
- (i) मुख्य सचिव, झारखण्ड।
  - (ii) प्रधान सचिव, नगर विकास एवं आवास विभाग।
  - (iii) सचिव, वन, पर्यावरण एवं जलवायु परिवर्तन विभाग।
  - (iv) सदस्य सचिव, झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद।
  - (v) उपायुक्त, बोकारो।
  - (vi) उपायुक्त, धनबाद।
  - (vii) संयुक्त सचिव, वन, पर्यावरण एवं जलवायु परिवर्तन विभाग।
  - (viii) उपायुक्त, साहेबगंज, रामगढ़ एवं धनबाद जिला के प्रतिनिधि द्वारा V.C. के माध्यम से भाग लिया गया।



सर्वप्रथम अध्यक्ष के अनुमति से झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद के Executive Consultant द्वारा PPT के माध्यम से वाद की विषयवस्तु एवं दिनांक-16.04.2025 के पारित आदेश से राज्य को अनुपालन के लिए दिए गए निदेश का प्रस्तुतीकरण किया गया।

वाद की विषयवस्तु निम्नवत् है :-

- The subject matter of the said case is related to prevention, control and abatement of pollution in River Ganga and its tributaries.
- Hon'ble Supreme Court directed to set up sewage treatment plants (STPs) and common effluent treatment plants (CETPs) for prevention, control and abatement of pollution in River Ganga and its tributaries.

विषयक वाद में दिनांक-20.02.2025 के पारित आदेश के अनुपालन में उपायुक्त, रामगढ़, बोकारो, धनबाद एवं साहेबगंज द्वारा दायर प्रतिशपथ पत्र को संज्ञान में लेकर माननीय NGT द्वारा दिनांक-16.04.2025 के पारित आदेश का observation, submission and direction निम्नवत् है :-

### Observation

Para-3. On the perusal of the status report filed by the District Magistrate, Ramgarh, we find that in Nagar Parishad Ramgarh, the sewage generation is 17880 KLD, but no STP exists and status of sewage-line has also not been disclosed. So far as the Cantonment Board, Ramgarh is concerned, there is no sewage-line and there is also no STP. Meaning thereby the entire untreated sewage directly or indirectly is flowing to the River Ganga. Almost same is the status in respect of Districts Bokaro, Sahebganj and Dhanbad.

Submission

Para-6. In terms of the judgment of the Hon'ble Supreme Court in the matter of Paryavaran Suraksha Samiti & Anr. vs. Union of India & Ors., reported in (2017) 5 SCC 326, the STPs were required to be set up within three years of the judgment and the Secretary, Environment were made accountable for the same. The relevant direction of Hon'ble Supreme Court in the matter of Paryavaran Suraksha Samiti (supra) is as under:

"xxx .....xxx.....xxx 12. We are of the view, that in the manner suggested above, the malady of sewer treatment, should also be dealt with simultancously. We therefore hereby direct, that 'sewage treatment plants' shall also be set up and made functional, within the time lines and the format, expressed hereinabove.

13. We are of the view, that mere directions are inconsequential, unless a rigid implementation mechanism is laid down. We therefore hereby provide, that the directions pertaining to continuation of industrial activity only when there is in place a functional "primary effluent treatment plants", and the setting up of functional "common effluent treatment plants" within the time lines, expressed above, shall be of the Member Secretaries of the concerned Pollution Control Boards. The Secretary of the Department of Environment, of the concerned State Government (and the concerned Union Territory), shall be answerable in case of default. The concerned Secretaries to the Government shall be responsible of monitoring the progress, and issuing necessary directions to the concerned Pollution Control Board, as may be required, for the implementation of the above directions. They shall be also responsible for collecting and maintaining records of data, in respect of the directions contained in this order. The said data shall be furnished to the Central Ground Water Authority, which shall evaluate the data, and shall furnish the same to the Bench of the jurisdictional National Green Tribunal."

Direction

Para-7. Since there is non-compliance with the aforementioned order of the Hon'ble Supreme Court and neither the work of laying down the sewage line nor the establishment of the STP has been effectively carried out until now, we therefore require the Secretary of Environment, State of Jharkhand, to file an affidavit explaining the reasons for the noncompliance with the judgment of the Hon'ble Supreme Court and also the timeline for compliance in each of the districts and for each of the drains existing therein. The Secretary of Environment will also disclose the system that will be adopted in the meantime until the sewage lines are constructed and the STPs are set up and operationalized. Additionally, NMCG

is required to file an affidavit disclosing the status of funding for the establishment of the sewer line and STPs in the state of Jharkhand.

Para-8. Let the affidavit in terms of the aforesaid submission be filed by the NMCG and the Secretary, Environment, State of Jharkhand within four weeks.

विषयक वाद के पारा-6 में दिया गया submission माननीय सर्वोच्च न्यायालय, नई दिल्ली में दायर वाद WP(C) No-375/2012 में दिनांक-22.02.2017 के पारित आदेश से उद्भूत है, जिसमें माननीय सर्वोच्च न्यायालय के द्वारा पारित आदेश के अनुपालन एवं क्रियान्वयन के Monitoring हेतु राज्य के वन विभाग के सचिव को जवाबदेह (answerable) बनाया गया है।

विषयक NGT वाद में राज्य सरकार का पक्ष रखने के लिए नगर विकास एवं आवास विभाग नोडल विभाग नामित है एवं इसी परिपेक्ष्य में नगर विकास एवं आवास विभाग द्वारा विकास आयुक्त की अध्यक्षता में Monitoring Committee गठित की गई है।

सचिव, वन, पर्यावरण एवं जलवायु परिवर्तन विभाग द्वारा बैठक में पक्ष रखते हुए जानकारी दी गई कि वाद की विषयवस्तु के अनुसार वाद नगर विकास एवं आवास विभाग से संबंधित है, लेकिन माननीय NGT के दिनांक-16.04.2025 के पारित आदेश के अनुपालन के लिए सचिव, वन, पर्यावरण एवं जलवायु परिवर्तन विभाग को answerable किया गया है। ऐसी स्थिति में राज्य की ओर से प्रतिशपथ पत्र दायर करने के लिए अन्य विभागों का सहयोग आवश्यक है।

प्रधान सचिव, नगर विकास एवं आवास विभाग द्वारा निम्न submission दिया गया :-

- (i) गंगा नदी झारखण्ड राज्य के एक मात्र जिला-साहेबगंज से होकर गुजरती है। जिसके कारण साहेबगंज जिला को प्राथमिकता देते हुए 7 MLD एवं 5 MLD क्षमता का 02 STP का निर्माण किया गया है एवं उक्त दोनों STP वर्ष 2019 से operational है।
- (ii) साहेबगंज जिला के राजमहल अनुमंडल में 3.5 MLD क्षमता का 01 STP का निर्माण किया गया है, जो वर्ष 2021 से operational है।
- (iii) रामगढ़ जिला में 17 MLD एवं 23 MLD क्षमता का 02 STP का निर्माण किया जा रहा है, जिसके पूर्ण होने की संभावना जून, 2026 है।
- (iv) धनबाद जिला में 192 MLD क्षमता का 05 STP का निर्माण कार्य प्रगति पर है एवं जुलाई 2028 में पूर्ण होने की संभावना है।
- (v) बोकारो जिला में STP निर्माण की स्थिति निम्नवत् है :-
  - गरगा नदी में 32 MLD क्षमता का 05 STP का निर्माण SAIL प्रबंधन द्वारा किया गया है।
  - फुसरो नगरपालिका क्षेत्र में दामोदर नदी पर 10 MLD एवं 04 MLD क्षमता का 02 STP का निर्माण कार्य किया जा रहा है एवं सितम्बर, 2025 में पूर्ण होने की संभावना है।
  - घास नगरपालिका क्षेत्र में गरगा नदी पर 0.089 MLD क्षमता का Septage Plant का निर्माण कार्य प्रगति पर है एवं दिसम्बर, 2025 में पूर्ण होने की संभावना है।

- चास नगरपालिका क्षेत्र में गरगा नदी पर 12 MLD क्षमता का Sewerage Management Project राज्य सरकार के पास विचाराधीन है।

Video Conferencing के माध्यम से उपस्थित उपायुक्त, साहेबगंज द्वारा बताया गया कि विषयक वाद में माननीय सर्वोच्च न्यायालय के कई निर्देशों का अनुपालन किया गया है, परन्तु राज्य सरकार के counsel श्री सौरभ जैन, द्वारा न्यायालय के समक्ष वास्तविक स्थिति ठीक तरह से नहीं रखी जाती है एवं वाद की विषयवस्तु की भी जानकारी नहीं रहती है, जिसके कारण वर्तमान परिस्थिति उत्पन्न हुई है। उपायुक्त, साहेबगंज द्वारा राज्य के counsel को बदलने का अनुरोध किया गया है।

साथ ही उपायुक्त, साहेबगंज द्वारा जानकारी दी गई कि विषयक वाद के अनुपालन के लिए माननीय NGT द्वारा विहित प्रपत्र उपलब्ध कराया गया है, जो पश्चिम बंगाल प्रदेश के लिए दिनांक-04.03.2025 के पारित आदेश में अंकित है।

सचिव, वन, पर्यावरण एवं जलवायु परिवर्तन विभाग द्वारा बताया गया कि दिनांक-16.04.2025 के माननीय NGT के द्वारा पारित आदेश के अनुपालन में निम्न तथ्यों के साथ विस्तृत affidavit file किया जाना है :-

- माननीय सर्वोच्च न्यायालय के निर्देश के अनुपालन में मुख्यतः STP Plants का sanction, fund availability, progress, status, operational है या नहीं ? नहीं तो कब तक operational होंगे आदि विस्तृत जानकारी की आवश्यकता है।
- STP जब तक operational नहीं है, तब तक sewerage के management/रोकथाम हेतु क्या वैकल्पिक व्यवस्था की जायेगी।

बैठक में यह भी बताया गया कि माननीय NGT के द्वारा विषयक वाद में progress report देने हेतु एक format भी निर्गत है। तदनुरूप सूचनायें देने की आवश्यकता है।

माननीय NGT, नई दिल्ली में दिनांक-16.04.2025 के पारित आदेश के अनुपालन में सर्वसम्मति से विचारोपरान्त निम्न निर्णय लिया गया :-

- श्री सौरभ जैन, Learned Counsel को replace कर माननीय NGT, नई दिल्ली में राज्य सरकार का पक्ष रखने हेतु किसी वरीय अधिवक्ता को नामित करने का अनुरोध विधि विभाग, झारखण्ड से किया जाय।

(अनुपालन-वन, पर्यावरण एवं जलवायु परिवर्तन विभाग)

- उपरोक्त वाद में progress monitoring/SOF तैयार करने हेतु विहित proforma में वांछित सूचनायें सभी उपायुक्त एवं विभाग प्रत्येक महीने प्रदूषण नियंत्रण पर्षद को उपलब्ध करायेंगे। प्रदूषण नियंत्रण पर्षद सूचनायें compile कर सचिव, वन, पर्यावरण एवं जलवायु परिवर्तन विभाग को उपस्थापित करेंगे।

(अनुपालन-नगर विकास एवं आवास विभाग/झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद/सभी संबंधित उपायुक्त)

(iii) दिनांक-16.04.2025 के पारित आदेश के अनुपालन के लिए अन्य राज्यों द्वारा किए जाने वाले अनुपालन का अध्ययन कर एवं feedback प्राप्त कर सदस्य सचिव, झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद सभी संबंधितों को अवगत कराना सुनिश्चित करेंगे।

(अनुपालन-झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद)

(iv) सभी उपायुक्त STP के निर्माण एवं sewerage management सहित माननीय सर्वोच्च न्यायालय के निर्देश का अनुपालन हेतु monthly review करेंगे।

(अनुपालन-उपायुक्त, रामगढ़, बोकारो, धनबाद एवं साहेबगंज)

(v) इस वाद से अच्छादित 04 जिलों यथा-रामगढ़, बोकारो, धनबाद एवं साहेबगंज में STP की स्थापना में समय लगने की संभावना है। ऐसी स्थिति में स्थानीय परिस्थिति के अनुसार Septage Plant का निर्माण बेहतर विकल्प हो सकता है।

अतएव चारों जिला के उपायुक्त STP के alternative व्यवस्था के तहत जिलों में sewage treatment के लिए स्थानीय परिस्थिति के अनुसार Septage Plant का निर्माण/अन्य वैकल्पिक व्यवस्था सुनिश्चित करेंगे, ताकि माननीय NGT के पारित आदेश का अनुपालन ससमय किया जा सके। चूंकि वाद की अगली सुनवाई दिनांक-18.08.2025 निर्धारित है।

(अनुपालन-उपायुक्त, रामगढ़, बोकारो, धनबाद एवं साहेबगंज)

(vi) वाद से अच्छादित 04 जिलों में STP निर्माण हेतु त्वरित कार्रवाई आवश्यक है, ताकि माननीय NGT के पारित आदेश का अनुपालन true spirit से किया जा सके।

(अनुपालन-नगर विकास एवं आवास विभाग)

बैठक सधन्यवाद समाप्त हुई।

ह0/-

(अलका तिवारी)

मुख्य सचिव,

झारखण्ड, सरकार।

झारखण्ड सरकार

वन, पर्यावरण एवं जलवायु परिवर्तन विभाग

ज्ञापांक-7/पर्या0प्रदू0(वाद)-01/2019- 1977 राँची, दिनांक- 06/06/2025

प्रतिलिपि-प्रधान सचिव, नगर विकास एवं आवास विभाग, झारखण्ड, राँची/सदस्य सचिव, झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद, राँची/उपायुक्त, रामगढ़, बोकारो, धनबाद एवं साहेबगंज को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

३५

(जॉन केरकेटा)

विशेष कार्य पदाधिकारी।

ज्ञापांक-7/पर्या0प्रदू0(वाद)-01/2019- 1977 राँची, दिनांक- 06/06/2025

प्रतिलिपि-संयुक्त सचिव, मुख्य सचिव कार्यालय, झारखण्ड, राँची/विभागीय सचिव के प्रधान आप्त सचिव को सूचनार्थ प्रेषित।

विशेष कार्य पदाधिकारी।

## वन, पर्यावरण एवं जलवायु परिवर्तन विभाग

पत्र संख्या-7/पर्या0प्रदू0(वाद)-01/2019-1846

राँची, दिनांक-28/5/25



नमिता कुमारी,  
सरकार के संयुक्त सचिव।

प्रधान सचिव,  
नगर विकास एवं आवास विभाग,  
झारखण्ड, राँची।

विषय :- माननीय NGT वाद O.A. No-200/2014 M.C.Mehta Vs Union of India & Others मामले में दिनांक-16.04.2025 के पारित आदेश के अनुपालन के संबंध में।

महाशय,

निदेशानुसार उपर्युक्त विषय के संदर्भ में कहना है कि मा0 NGT कोलकाता में दायर वाद O.A.No-200/2014 M.C.Mehta Vs Union of India & Ors मामले में दिनांक-16.04.2025 के पारित आदेश के अनुपालन के निमित्त रामगढ़, बोकारो, धनबाद एवं साहेबगंज जिला में गंगा नदी एवं उनकी सहायक नदियों के Prevention, Control एवं Abatement of Pollution के लिए स्थापित किये गये STPs/CETPs से संबंधित प्रतिवेदन एक सप्ताह के अंदर उपलब्ध कराने की कृपा की जाय।

अनु0-यथोक्त।

विश्वासभाजन,

(नमिता कुमारी)

सरकार के संयुक्त सचिव

Item No. 24

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 200/2014  
(IA No 340/2022, MA No 872/2018,  
MA No 875/2014, MA No 480/2018)

**(In respect of State of Jharkhand)**

M. C. Mehta

Applicant

Versus

Union of India &amp; Ors.

Respondent(s)

Date of hearing: 16.04.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Ms. Katyayni, Adv. for Applicant

Respondents: Mr. Saurabh Jain, Adv. for the State of Jharkhand (Through VC)  
Mr. Jayesh Gaurav & Mr. Ishwar Chandra Roy, Advs. for Jharkhand  
SPCB  
Mr. Gigi. C. George & Mr. Ishwer Singh, Advs. for NMCG  
Mr. Raj Kumar, Adv. for CPCB

**ORDER**

1. In this original application, the Tribunal is considering the issue of prevention, control and abatement of pollution in River Ganga. The issue is being taken up State-wise and District-wise and today, the matter is listed for consideration of the status in the State of Jharkhand.

2. In compliance of the earlier order of the Tribunal, the compliance reports by the District Magistrates, Ramgarh, Bokaro, Sahebgunj and Dhanbad have been filed.

3. On the perusal of the status report filed by the District Magistrate, Ramgarh, we find that in Nagar Parishad Ramgarh, the sewage generation is 17880 KLD, but no STP exists and status of sewage-line has also not

been disclosed. So far as the Cantonment Board, Ramgarh is concerned, there is no sewage-line and there is also no STP. Meaning thereby the entire untreated sewage directly or indirectly is flowing to the River Ganga. Almost same is the status in respect of Districts Bokaro, Sahebgunj and Dhanbad.

4. CPCB has filed the report disclosing the drain-wise status of District Sahebganj as under:

**“District wise drains data of Jharkhand (Pre-Monsoon 2024)”**

S. No.	Name of Drain	District	Town/ City in Catchment/ nearby	Pollution Sources (Domestic/ Mixed/ Industrial)	Confluence to River	Sampling location		Tapped/ Untapped (T/UT)	Flow (MLD)	BOD Load (TPD)	BOD (mg/l)	COD (mg/l)
						Latitude	Longitude					
1.	Gopalpul Nallah	Sahebgunj	Sahebgunj	Domestic	Ganga	25.242333	87.626044	Tapped (overflow)	3.1	0.071	23.0	124
2.	Jharna Nallah	Sahebgunj	Sahebgunj	Domestic	Ganga	25.247771	87.642229	Untapped (Bypassing the tapping provision)	3.4	0.19	56.0	273
3.	Ferry Ghat Drain	Sahebgunj	Rajmahal	Domestic	Ganga	25.0549	87.83615	Tapped	-	-	-	-
4.	Kasim Bazar Drain	Sahebgunj	Rajmahal	Domestic	Ganga	25.055391	87.829839	Tapped	-	-	-	-
5.	Mahajantoli Drain	Sahebgunj	Rajmahal	Domestic	Ganga	25.056812	87.825583	Tapped	-	-	-	-
6.	Nilkothi Drain	Sahebgunj	Rajmahal	Domestic	Ganga	25.057391	87.827913	Tapped	-	-	-	-
<b>Total</b>									<b>6.5</b>	<b>0.26</b>		

5. The said report reveals the status of the drains, which are even tapped and photographs placed on record by the CPCB as Annexure-3 (page 41046) disclose that huge quantity of garbage/malba/solid waste is lying in the drains.

6. In terms of the judgment of the Hon'ble Supreme Court in the matter of *Paryavaran Suraksha Samiti & Anr. vs. Union of India & Ors.*, reported in (2017) 5 SCC 326, the STPs were required to be set up within three years of the judgment and the Secretary, Environment were made

accountable for the same. The relevant direction of Hon'ble Supreme Court in the matter of *Paryavaran Suraksha Samiti* (supra) is as under:

“xxx .....xxx.....xxx  
 12. We are of the view, that in the manner suggested above, the malady of sewer treatment, should also be dealt with simultaneously. We therefore hereby direct, that 'sewage treatment plants' shall also be set up and made functional, within the time lines and the format, expressed hereinabove.

13. We are of the view, that mere directions are inconsequential, unless a rigid implementation mechanism is laid down. We therefore hereby provide, that the directions pertaining to continuation of industrial activity only when there is in place a functional "primary effluent treatment plants", and the setting up of functional "common effluent treatment plants" within the time lines, expressed above, shall be of the Member Secretaries of the concerned Pollution Control Boards. **The Secretary of the Department of Environment, of the concerned State Government (and the concerned Union Territory), shall be answerable in case of default.** The concerned Secretaries to the Government shall be responsible of monitoring the progress, and issuing necessary directions to the concerned Pollution Control Board, as may be required, for the implementation of the above directions. They shall be also responsible for collecting and maintaining records of data, in respect of the directions contained in this order. The said data shall be furnished to the Central Ground Water Authority, which shall evaluate the data, and shall furnish the same to the Bench of the jurisdictional National Green Tribunal.”

7. Since there is non-compliance with the aforementioned order of the Hon'ble Supreme Court and neither the work of laying down the sewage line nor the establishment of the STP has been effectively carried out until now, we therefore require the Secretary of Environment, State of Jharkhand, to file an affidavit explaining the reasons for the non-compliance with the judgment of the Hon'ble Supreme Court and also the timeline for compliance in each of the districts and for each of the drains existing therein. The Secretary of Environment will also disclose the system that will be adopted in the meantime until the sewage lines are constructed and the STPs are set up and operationalized. Additionally, NMCG is required to file an affidavit disclosing the status of funding for the establishment of the sewer line and STPs in the state of Jharkhand.

8. Let the affidavit in terms of the aforesaid submission be filed by the NMCG and the Secretary, Environment, State of Jharkhand within four weeks.
9. List on 18.08.2025.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

April 16, 2025  
Original Application No. 200/2014  
dv..

Dr. A. Senthil Vel, EM

# **ANNEXURE – II**

**Jharkhand State Pollution Control Board****Regional Office-Cum-Laboratory, Dumka**

Ref. No.- 2097

Dated 15/09/2025

From,

Regional Officer  
Dumka.

To.

The Board Analyst,  
Central Laboratory,  
Jharkhand State Pollution Control Board,  
Ranchi.**Sub:- Regarding analysis report for the month of September 12/09/2025. (Before 15 days).**

Sir,

Please find enclosed here with the analysis report of the following points of Ganga river as per details:-

1. Ganga River, At.- Rajmahal, Sahibganj.
2. Ganga River Sahibganj (Sangi Dalan) Sahibganj.
3. Ganga River D/S Near Janta Ghat, Sahibganj.
4. Ganga River U/S Near LCT Ghat, Sahibganj.

This is for your information &amp; necessary action.

Encl:-

Yours faithfully

  
Regional Officer  
Dumka



## JHARKHAND STATE POLLUTION CONTROL BOARD

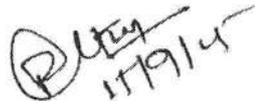
1. Lab. Ref. No. ... 355 ... Dated... 12/09/2025
2. Name of sample **Ganga River At.- Rajmahal, Dist.- Sahibganj**
3. Sample collected by 1. **Anant Prakash Jha** (F. Att.)  
2.
4. Sample analysed at Regional Office cum Laboratory **Tower Chowk, Dudhani, Dumka**
5. Name and designation of representative present at the time of sampling .....

Parameter Analysed:	Value
1. Date and time sampling	12/09/2025/11:10 AM
2. Temperature (A/W) C:	28 <sup>0</sup> C / 25 <sup>0</sup> C
3. pH :	6.7
4. D.O.mg/l :	7.1 mg/l
5. BOD mg/l :	1.1 mg/l
6. COD mg/l :	14.2 mg/l
7. Total solids mg/l :	161.0 mg/l
8. T. S. S. :-	28.0 mg/l
9. T. D. S.:	133.0 mg/l
10. Conductivity :	138.0 MHO
11. Turbidity :	29.0 NTU

Remarks: **Parameters were found within acceptable limits.**

Assisted by:-

1. Sandeep Lakra (M.T.S)
2. Anant Prakash Jha (F. Att.)
3. Subhash Kumar Mahto (F. Att.)

  
Assistant Scientific Officer  
(Ravi Kumar)



## JHARKHAND STATE POLLUTION CONTROL BOARD

1. Lab. Ref. No. ... 356 ...
2. Name of sample **Ganga River Sahibganj (Sangi Dalan)**
3. Sample collected by 1. **Anant Prakash Jha (F. Att.)**  
2.
4. Sample analysed at Regional Office cum Laboratory Tower **Chowk, Dudhani, Dumka**
5. Name and designation of representative present at the time of sampling .....

Dated... 12/09/2025

Parameter Analysed:	Value
1. Date and time sampling	12/09/2025/11:40 AM
2. Temperature (A/W) C:	28 <sup>0</sup> C / 25 <sup>0</sup> C
3. pH :	6.7
4. D.O.mg/l :	7.0 mg/l
5. BOD mg/l :	1.2 mg/l
6. COD mg/l :	14.1 mg/l
7. Total solids mg/l :	167.0 mg/l
8. T. S. S. :-	30.0 mg/l
9. T. D. S.:	137.0 mg/l
10. Conductivity :	144.0 MHO
11. Turbidity :	33.0 NTU

Remarks: Parameters were found within acceptable limits.

Assisted by:-

1. Sandeep Lakra (M.T.S)  
2. Anant Prakash Jha (F. Att.)  
3. Subhash Kumar Mahto (F. Att.)

*S. Lakra*  
13/9/25

*A. Prakash Jha*  
15/9/25

*S. Mahto*  
15/09/2025

*Ravi Kumar*  
15/9/25

Assistant Scientific Officer  
(Ravi Kumar)



## JHARKHAND STATE POLLUTION CONTROL BOARD

1. Lab. Ref. No. .... 357 Dated... 12/09/2025
2. Name of sample **Ganga River D/S Janta Ghat Dist.- Sahibganj**
3. Sample collected by 1. **Anant Prakash Jha (F. Att.)**  
2.
4. Sample analysed at Regional Office cum Laboratory **Tower Chowk, Dudhani, Dumka**
5. Name and designation of representative present at the time of sampling .....

Parameter Analyzed:	Value
1. Date and time sampling	12/09/2025/02:20 PM
2. Temperature (A/W) C:	31°C /28°C
3. pH :	6.7
4. D.O.mg/l :	7.1 mg/l
5. BOD mg/l :	1.4 mg/l
6. COD mg/l :	13.9 mg/l
7. Total solids mg/l :	160.0 mg/l
8. T. S. S. :-	29.0 mg/l
9. T. D. S.:	131.0 mg/l
10. Conductivity :	136.0 MHO
11. Turbidity :	31.0 NTU

Remarks: Parameters were found within acceptable limits.

Assisted by:-

1. Sandeep Lakra (M.T.S)
2. Anant Prakash Jha (F. Att.)
3. Subhash Kumar Mahto (F. Att.)

*Sandeep Lakra*  
15/09/25  
10145

*Subhash Kumar Mahto*  
15/09/2025

*Ravi Kumar*  
15/09/25  
Assistant Scientific Officer  
(Ravi Kumar)



## JHARKHAND STATE POLLUTION CONTROL BOARD

1. Lab. Ref. No. ... 358 ... Dated... 12/09/2025
2. Name of sample **Ganga River U/S Near LCT Ghat Dist.:-Sahibganj**
3. Sample collected by 1. **Anant Prakash Jha (F. Att.)**  
2.
4. Sample analysed at Regional Office cum Laboratory **Tower Chowk, Dudhani, Dumka**
5. Name and designation of representative present at the time of sampling ... ..

Parameter Analysed:	Value
1. Date and time sampling	12/09/2025 / 02:45 PM
2. Temperature (A/W) C:	31 <sup>0</sup> C / 28 <sup>0</sup> C
3. pH :	6.8
4. D.O.mg/l :	7.3 mg/l
5. BOD mg/l :	1.2 mg/l
6. COD mg/l :	13.8 mg/l
7. Total solids mg/l :	169.0 mg/l
8. T. S. S. :-	32.0 mg/l
9. T. D. S.:	137.0 mg/l
10. Conductivity :	145.0 MHO
11. Turbidity :	36.0 NTU

Remarks: Parameters were found within acceptable limits.

Assisted by:-

1. Sandeep Lakra (M.T.S)
2. Anant Prakash Jha (F. Att.)
3. Subhash Kumar Mahto (F. Att.)

10144  
 15/09/25  
 15/09/2025

*Ravi Kumar*  
 12/09/25  
 Assistant Scientific Officer  
 (Ravi Kumar)



## ANALYTICAL &amp; ENVIRONMENTAL ENGINEERING LABORATORY

Accredited by : NABL Accredited Testing Laboratory Vide Certificate No. TC -12989  
 Registered by : Jharkhand State Pollution Control Board (JSPCB)  
 Certified by : ISO 9001:2015 & ISO 45001:2018

TC-12989

## Test Report

ULR (Unique Lab Report) No.	TC	1	2	9	8	9	2	5	0	0	0	0	0	2	2	7	9	F		
Discipline	Biological	Group	Water				Sample Description	Surface Water												
Report Release Date	22 <sup>nd</sup> September, 2025					Report ID	YBAEEL-2509-28													
W. Order/ JSPCB App. No.	2082					Work Order Date	13.09.2025													
Type of Industry(if any)	N/A					Job code/ Ref. no.	YBAEEL/M/W/Sep.- 25/15													
Report Issue to	M/s Regional Office Dumka RO, JSPCB, Dist.- Dumka, Jharkhand.																			
Sample Received Date	15/09/2025	Mode of sample collection	By Customer			Sample Code	250915-SW-01													
Sampling Plan	N/A					Sampling Method	N/A													
Sampling Location	River Ganga, Rajmahal					Sampling Source	Surface Water													
Sample pkg. Condition	Sealed Pack in PP Bottle					Sample Quantity	250 ml													
Meteorological Cond. of Field	W.C.- N/A					RH % - N/A	Temp. - N/A													
Sample receipt Date	15/09/2025	Analysis Started on	16/09/2025			Analysis completed on	22/09/2025													

## \*\*\*\*\*Test Results\*\*\*\*\*

Sl	Parameter	Test Method	Units	Results	Limits
1.	Total coliform	APHA 9221B 24 <sup>th</sup> Edition 2023 (Multiple Tube Fermentation Technique)	MPN/100 ml	280	--
2.	Fecal coliform	APHA 9221E 24 <sup>th</sup> Edition 2023 (Thermotolerant Coliform Teste)	MPN/100 ml	120	2500
3.	E coli	APHA 9221-F 24 <sup>th</sup> Edition 2023 (Escherichia Coli Procedure using Fluorogenic Substrate)	MPN/100 ml	120	--
4.	Fecal Streptococcus	APHA 9230-B 24 <sup>th</sup> Edition 2023 (Multiple Tube Fermentation Technique)	MPN/100 ml	8.3	500

Limit is specified as	Environmental (Protection) Rule - 1986
Abbreviation	MDL : Minimum detection limit, BDL : Below detection limit, ND : Not Detected. <1.8 / < 1.1 MPN/100 ml denotes that the presence probability of bacteria is absent in the tested sample.
Env. Condition of Lab	Laboratory is maintaining, Temperature 27 ± 2°C and Relative Humidity 65 ± 5% in all testing areas as per IS 196:1966 (C).
Specific contractual notes	All values are expressed in as unit and results listed refer only to the tested sample and applicable parameter in Lab's Permanent Facility This report, in full or in part, shall not be used for advertising or as evidence in any court of law. This report cannot be reproduced except when in full, without the written permission of the CEO. The samples collected shall be destroyed after 7 days from the date of issue of the certificate unless specified otherwise The liability of the laboratory is limited to the invoiced amount All disputes are subjected to the Ranchi Jurisdiction.
Remarks	Sample complies with prescribed limit.

Sample Drawn By - By Customer  
 Tested By - Madhuri Sinha (Lab Analyst)

*Mukesh Kumar*  
 Verified & Issued by 22-09-2025  
 (Mukesh Kumar)  
 Authorized Signatory

\*\*\*\*\*End of Report\*\*\*\*\*

Authorized Signatory  
 Microbiological Section  
 Yugantar Bharati Analytical &  
 Environmental Engineering Laboratory

Enquiry Office - Jamshedpur      Dhanbad      Hazaribag      Pakur

Main Office Cum Laboratory :- Plot No. 551, Khata No 62, Sidroul, P.O. Namkum, P.S. Namkum, Ranchi, Jharkhand  
 Ph : 09835197960, 9304955304, Email - ybaeel@gmail.com, Web - https://ybaeel.in





# 42270 YUGANTAR BHARATI

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## ANALYTICAL & ENVIRONMENTAL ENGINEERING LABORATORY

Accredited by : NABL Accredited Testing Laboratory Vide Certificate No. TC - 12989  
 Registered by : Jharkhand State Pollution Control Board (JSPCB)  
 Certified by : ISO 9001:2015 & ISO 45001:2018

TC-12989

### Test Report

ULR (Unique Lab Report) No.		TC 1 2 9 8 9 2 5 0 0 0 0 0 2 2 8 0 F									
Discipline	Biological	Group	Water	Sample Description		Surface Water					
Report Release Date	22 <sup>nd</sup> September, 2025			Report ID		YBAEEL-2509-28					
W. Order/ JSPCB App. No.	2082			Work Order Date		13.09.2025					
Type of Industry/(if any)	N/A			Job code/ Ref. no.		YBAEEL/M/W/Sep.- 25/15					
Report Issue to	M/s Regional Office Dumka RO, JSPCB, Dist.- Dumka, Jharkhand.										
Sample Received Date	15/09/2025	Mode of sample collection		By Customer		Sample Code	250915-SW-02				
Sampling Plan	N/A			Sampling Method		N/A					
Sampling Location	River Ganga, Sangi Dalan, Rajmahal			Sampling Source		Surface Water					
Sample pkg. Condition	Sealed Pack in PP Bottle			Sample Quantity		250 ml					
Meteorological Cond. of Field	W.C.- N/A			RH % - N/A		Temp. - N/A					
Sample receipt Date	15/09/2025	Analysis Started on		16/09/2025		Analysis completed on		22/09/2025			

\*\*\*\*\*Test Results\*\*\*\*\*

Sl	Parameter	Test Method	Units	Results	Limits
1.	Total coliform	APHA 9221B 24 <sup>th</sup> Edition 2023 (Multiple Tube Fermentation Technique)	MPN/100 ml	350	-
2.	Fecal coliform	APHA 9221E 24 <sup>th</sup> Edition 2023 (Thermotolerant Coliform Teste)	MPN/100 ml	130	2500
3.	E coli	APHA 9221-F 24 <sup>th</sup> Edition 2023 (Escherichia Coli Procedure using Flourogenic Substrate)	MPN/100 ml	130	-
4.	Fecal Streptococcus	APHA 9230-B 24 <sup>th</sup> Edition 2023 (Multiple Tube Fermentation Technique)	MPN/100 ml	6.1	500

Limit is specified as	Environmental (Protection) Rule - 1986
Abbreviation	MDL : Minimum detection limit, BDL : Below detection limit, ND : Not Detected. <1.8 / <1.1 MPN/100 ml denotes that the presence probability of bacteria is absent in the tested sample.
Env. Condition of Lab	Laboratory is maintaining Temperature 27 ± 2°C and Relative Humidity 65 ± 5% in all testing areas as per IS 106:1966 (C)
Specific contractual notes	All values are expressed in as unit and results listed refer only to the tested sample and applicable parameter in Lab's Permanent Facility. This report, in full or in part, shall not be used for advertising or as evidence in any court of law This report cannot be reproduced, except when in full, without the written permission of the CEO The samples collected shall be destroyed after 7 days from the date of issue of the certificate unless specified otherwise The liability of the laboratory is limited to the invoiced amount. All disputes are subjected to the Ranchi Jurisdiction.
Remarks	Sample complies with prescribed limit.

Sample Drawn By - By Customer  
 Tested By - Madhuri Sinha (Lab Analyst)

\*\*\*\*\*End of Report\*\*\*\*\*

Verified & Issued by 22-09-2025  
 (Mukesh Kumar)  
 Authorized Signatory  
 Authorized Signatory  
 Microbiological Section  
 Yugantar Bharati Analytical &  
 Environmental Engineering Laboratory

Enquiry Office -	Jamshedpur	Dhanbad	Hazariabag	Pakur
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Main Office Cum Laboratory :- Plot No. 551, Khata No 62, Sidroul, P.O. Namkum, P.S. Namkum, Ranchi, Jharkahnd  
 Ph : 09835197960, 9304955304, Email - ybaeel@gmail.com, Web - https://ybaeel.in





## ANALYTICAL &amp; ENVIRONMENTAL ENGINEERING LABORATORY

Accredited by : NABL Accredited Testing Laboratory Vide Certificate No. TC -12989  
 Registered by : Jharkhand State Pollution Control Board (JSPCB)  
 Certified by : ISO 9001:2015 & ISO 45001:2018



TC-12989

## Test Report

ULR (Unique Lab Report) No.	TC	1	2	9	8	9	2	5	0	0	0	0	0	2	2	8	1	F
Discipline	Biological	Group	Water				Sample Description				Surface Water							
Report Release Date	22 <sup>nd</sup> September, 2025					Report ID				YBAEEL-2509-28								
W. Order/ JSPCB App. No.	2082					Work Order Date				13.09.2025								
Type of Industry (If any)	N/A					Job code/ Ref. no.				YBAEEL/M/W/Sep.- 25/15								
Report Issue to	M/s Regional Office Dumka RO, JSPCB, Dist.- Dumka, Jharkhand.																	
Sample Received Date	15/09/2025	Mode of sample collection				By Customer				Sample Code		250915-SW-03						
Sampling Plan	N/A					Sampling Method				N/A								
Sampling Location	River Ganga D/S, Jantaghat, Sahebgunj					Sampling Source				Surface Water								
Sample pkg. Condition	Sealed Pack in PP Bottle					Sample Quantity				250 ml								
Meteorological Cond. of Field	W.C.- N/A					RH % - N/A				Temp. - N/A								
Sample receipt Date	15/09/2025	Analysis Started on				16/09/2025	Analysis completed on				22/09/2025							

## \*\*\*\*\*Test Results\*\*\*\*\*

Sl	Parameter	Test Method	Units	Results	Limits
1.	Total coliform	APHA 9221B 24 <sup>th</sup> Edition 2023 (Multiple Tube Fermentation Technique)	MPN/100 ml	540	--
2.	Fecal coliform	APHA 9221E 24 <sup>th</sup> Edition 2023 (Thermotolerant Coliform Teste)	MPN/100 ml	240	2500
3.	E coli	APHA 9221-F 24 <sup>th</sup> Edition 2023 (Escherichia Coli Procedure using Flourogenic Substrate)	MPN/100 ml	170	--
4.	Fecal Streptococcus	APHA 9230-B 24 <sup>th</sup> Edition 2023 (Multiple Tube Fermentation Technique)	MPN/100 ml	10	500

Limit is specified as	Environmental (Protection) Rule - 1986
Abbreviation	MDL : Minimum detection limit, BDL : Below detection limit, ND : Not Detected. <1.8 / < 1.1 MPN/100 ml denotes that the presence probability of bacteria is absent in the tested sample.
Env. Condition of Lab	Laboratory is maintaining Temperature 27 ± 2°C and Relative Humidity 65 ± 5% in all testing areas as per IS 196:1966 (C)
Specific contractual notes	All values are expressed in as unit and results listed refer only to the tested sample and applicable parameter in Lab's Permanent Facility. This report, in full or in part, shall not be used for advertising or as evidence in any court of law This report cannot be reproduced, except when in full, without the written permission of the CEO. The samples collected shall be destroyed after 7 days from the date of issue of the certificate unless specified otherwise The liability of the laboratory is limited to the invoiced amount. All disputes are subjected to the Ranchi Jurisdiction.
Remarks	Sample complies with prescribed limit.

Sample Drawn By - By Customer  
 Tested By - Madhuri Sinha (Lab Analyst)

\*\*\*\*\*End of Report\*\*\*\*\*

*Mukesh Kumar*  
 22-09-2025  
 Verified & Issued by  
 (Mukesh Kumar)

Authorized Signatory  
 Authorized Signatory  
 Microbiological Section  
 Yugantar Bharati Analytical &  
 Environmental Engineering Laboratory

Enquiry Office - Jamshedpur Dhanbad Hazaribag Pakur  
 Main Office Cum Laboratory :- Plot No. 551, Khata No 62, Sidroul, P.O. Namkum, P.S. Namkum, Ranchi, Jharkhand  
 Ph : 09835197960, 9304955304, Email - ybaeel@gmail.com, Web - https://ybaeel.in



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YUGANTAR BHARATI

ANALYTICAL &amp; ENVIRONMENTAL ENGINEERING LABORATORY



Accredited by : NABL Accredited Testing Laboratory Vide Certificate No. TC -12989  
 Registered by : Jharkhand State Pollution Control Board (JSPCB)  
 Certified by : ISO 9001:2015 & ISO 45001:2018



TC-12989

## Test Report

ULR (Unique Lab Report) No.		TC 1 2 9 8 9 2 5 0 0 0 0 0 2 2 8 2 F									
Discipline	Biological	Group	Water	Sample Description	Surface Water						
Report Release Date	22 <sup>nd</sup> September, 2025			Report ID	YBAEEL-2509-28						
W. Order/ JSPCB App. No.	2082			Work Order Date	13.09.2025						
Type of Industry(if any)	N/A			Job code/ Ref. no.	YBAEEL/M/W/Sep.- 25/15						
Report Issue to	M/s Regional Office Dumka RO, JSPCB, Dist.- Dumka, Jharkhand.										
Sample Received Date	15/09/2025	Mode of sample collection	By Customer	Sample Code	250915-SW-04						
Sampling Plan	N/A			Sampling Method	N/A						
Sampling Location	River Ganga U/S, Near LTC Ghat, Sahebgunj			Sampling Source	Surface Water						
Sample pkg. Condition	Sealed Pack in PP Bottle			Sample Quantity	250 ml						
Meteorological Cond. of Field	W.C.- N/A			RH % - N/A	Temp. - N/A						
Sample receipt Date	15/09/2025	Analysis Started on	16/09/2025	Analysis completed on	22/09/2025						

## \*\*\*\*\*Test Results\*\*\*\*\*

Sl	Parameter	Test Method	Units	Results	Limits
1.	Total coliform	APHA 9221B 24 <sup>th</sup> Edition 2023 (Multiple Tube Fermentation Technique)	MPN/100 ml	220	-
2.	Fecal coliform	APHA 9221E 24 <sup>th</sup> Edition 2023 (Thermotolerant Coliform Teste)	MPN/100 ml	79	2500
3.	E coli	APHA 9221-F 24 <sup>th</sup> Edition 2023 (Escherichia Coli Procedure using Flourogenic Substrate)	MPN/100 ml	79	-
4.	Fecal Streptococcus	APHA 9230-B 24 <sup>th</sup> Edition 2023 (Multiple Tube Fermentation Technique)	MPN/100 ml	5.6	500

Limit is specified as	Environmental (Protection) Rule - 1986
Abbreviation	MDL : Minimum detection limit, BDL : Below detection limit, ND : Not Detected. <1.8 / < 1.1 MPN/100 ml denotes that the presence probability of bacteria is absent in the tested sample.
Env. Condition of Lab	Laboratory is maintaining Temperature 27 ± 2°C and Relative Humidity 65 ± 5% in all testing area as per IS 196:1986 (C)
Specific contractual notes	All values are expressed in as unit and results listed refer only to the tested sample and applicable parameter in Lab's Permanent Facility. This report, in full or in part, shall not be used for advertising or as evidence in any court of law. This report cannot be reproduced, except when in full, without the written permission of the CEO. The samples collected shall be destroyed after 7 days from the date of issue of the certificate unless specified otherwise. The liability of the laboratory is limited to the invoiced amount. All disputes are subjected to the Ranchi Jurisdiction.
Remarks	Sample complies with prescribed limit.

Sample Drawn By - By Customer  
 Tested By - Madhuri Sinha (Lab Analyst)

*Mukesh Kumar*  
 22-09-2025  
 Verified & Issued by  
 (Mukesh Kumar)

Authorized Signatory  
 Authorized Signatory  
 Microbiological Section  
 Yugantar Bharati Analytical &  
 Environmental Engineering Laboratory

\*\*\*\*\*End of Report\*\*\*\*\*

Enquiry Office - Jamshedpur      Dhanbad      Hazaribag      Pakur

Main Office Cum Laboratory :- Plot No. 551, Khata No 62, Sidroul, P.O. Namkum, P.S. Namkum, Ranchi, Jharkhand  
 Ph : 09835197960, 9304955304, Email - ybaeel@gmail.com, Web - https://ybaeel.in



ISO 9001:2015  
 ISO 45001:2018



42273  
झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद,

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क्षेत्रीय कार्यालय-सह-प्रयोगशाला, पी0टी0सी0 चौक, मटवारी रोड, हजारीबाग।

Ref.....1795.....

O/C

Date...14/10/25

From,

Regional Officer,  
J.S.P.C. Board, Hazaribagh.

To,

**The Board Analyst,**  
Jharkhand State Pollution Control Board,  
Ranchi.

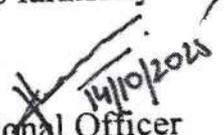
**Sub:- Submission of Analysis reports of River, Jheel & Dam water under NWMP regarding.**

Sir,

Please find enclosed herewith analysis reports of River, Jheel & Dam water under NWMP for the month of **September, 2025** from Lab. Ref. No. 742 to 750 respectively for information & necessary action.

**Encl :-A/a.**

Yours faithfully

  
Regional Officer  
Hazaribagh

CM



**Jharkhand State Pollution Control Board, Regional Office, Hazaribag.**  
**Physico chemical characteristics of river Damodar at different points.**  
**For the month of September, 2025**

Sl.No.	Ref. No.	Name of Sampling Points.	Date & time Sampling	Temp. Air/Water °C	pH	D.O.	BOD Mg/lt.	COD Mg/l	T.S. Mg/l.	TSS Mg/l.	TDS Mg/l
1.	742	U/s Bhairi River At- Rajrappa, Ramgarh	22.09.2025 at 11.00 AM	30.0/24.5	7.8	7.6	3.8	68.0	468.0	75.0	393.0
2.	743	D/s Damodar River, At- Rajrappa, Ramgarh	22.09.2025 at 11.30 AM	30.0/24.5	7.5	7.4	4.6	72.0	490.0	88.0	402.0
3.	744	Damodar River near Ramgarh Road Bridge, Dist- Ramgarh.	22.09.2025 at 03.20 PM	30.0/24.0	6.5	7.6	5.0	80.0	596.0	94.0	502.0
4.	745	Nalkari Tributary, At- Patratu, Ramgarh.	22.09.2025 at 04.30 AM	28.0/24.0	7.5	7.6	3.8	60.0	480.0	78.0	402.0
5.	746	Brakar River at Tilaiya Dam, PO-Jhumri Tilaiya, Koderma	23.09.2025 at 11.30 AM	30.0/26.5	7.4	7.8	2.2	48.0	350.0	54.0	296.0
6.	747	Tilaiya Dam near Intake Well of DVC., Jhumri Tilaiya, Koderma	23.09.2025 at 12.50 AM	30.0/26.0	7.0	7.8	2.1	44.0	330.0	42.0	288.0
7.	748	Konar River at Konar Dam, Bishnugarh, Hazaribag,	23.09.2025 at 02.30 AM	30.0/26.0	7.2	7.8	2.2	48.0	345.0	52.0	293.0
8.	749	Konar Dam near Intake well of DVC, Bishnugarh, Hazaribag,	23.09.2025 at 02.50 AM	28.0/24.0	7.0	7.8	2.0	44.0	334.0	46.0	288.0
9.	750	Meetha Jheel, At-Hazaribag Dist-Hazaribag	23.09.2025 at 04:40 AM	28.0/24.0	7.5	7.6	2.6	60.0	426.0	70.0	356.0

Standard Limits

6.5 to 8.5 4.0 min. 3.0

1500

*C.K. Yadav*  
14/10/2025  
(C.K. Yadav)  
A.S.O., Hazaribagh

*14/10/2025*  
Regional Officer  
Hazaribagh

Board Analyst  
Ranchi



झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद,  
Jharkhand State Pollution Control Board,  
HIG-I, Housing Colony, Dhanbad-826001

Ph: 0326-3510094

Letter No.....

Dated .....

From,

Vivek Kujur,  
Regional Officer,  
Dhanbad.

To,

1. Sri S. Singh, A.S.O.
2. Sri A.K. Sinha, S.T.
3. Sri M. Yadav, S.T.
4. Sri S. Das, S.T.

Sub: Tentative River water Sampling programme for the month of August'2025.

S.No	Name of Sampling Point	Date	Name of Staff	Remarks
1	Topchanchi Lake, Topchanchi, Dhanbad.	19/08/2025	(i) Sri A.K.Sinha, S.T. (ii) Sri S. Das, S.T.	
2	Damodar river, At- Phusro Road Bridge.			
3	Damodar river near Bermo Railway Station, Bokaro.			
4	Damodar river near Zarangdih Bridge, Bokaro.			
5	Bokaro river near Zarangdih Bridge, Bokaro.			
6	Confluence of Bokaro & Damodar river near Zarangdih Bridge, Bokaro.			
7	Konar river near Swang Coal Washery, Bokaro.	21/08/2025	(i) Sri A.K.Sinha, S.T. (ii) Sri S. Das, S.T.	
8	Damodar river, At Tenughat Dam, Bokaro.			
9	Loco Talab(Pumpu Talab) Barmasia, Dhanbad.			
10	Katri River, Near Bhatinda Fall, Moonidih, Dhanbad.			
11	Jamunia River, Near Lohapatti Bridge, Mahuda, Dhanbad.			
12	Garga river near Telmucho Bridge.			
13	Damodar river, At- Telmucho, Dhanbad.			
14	Solgadih Talab, At- Chas, Dist- Bokaro			
15	Bhou Bandh Pond, At- Chas, Dist- Bokaro.			
16	Ranibandh Talab, Near ISM, Dhanbad.			
17	Kali Mandih Talab, At- Mandal Basti, Dhaiya, Dhanbad.			
18	Rajendra Sarowar Talab, At- Bekarbandh, Dhanbad.			
19	Raja Talab, At- Jharia, Dhanbad			
20	Damodar river, At Jamadoba Water works, Dhanbad			
21	Damodar river, At- Domgarh, Dhanbad			
22	Damodar river, At Panchet Dam, Dhanbad.			
23	Barakar river, At- Maithan Dam, Dhanbad.			

All teams are directed to do the sampling according to programme.

(Vivek Kujur)  
Regional Officer, Dhanbad.

Memo No. ....

Dhanbad, Dated.....

Copy to: Sri Subhash Rawani, Daily Wages Drivers, Regional Office, Dhanbad for information &amp; necessary action.

Sd/-  
(Vivek Kujur)  
Regional Officer, Dhanbad.

Memo No. ....

Dhanbad, Dated.....

Copy to: Zonal officer C.P.C.B. Kolkata for information &amp; necessary action.

Sd/-  
(Vivek Kujur)  
Regional Officer, Dhanbad.

Memo No. .... 878

Dhanbad, Dated..... 25/08/2025

Copy to: Member Secretary, Jharkhand State Pollution Control Board, Ranchi for information &amp; necessary action.

Sd/-  
(Vivek Kujur)  
Regional Officer, Dhanbad.

# **ANNEXURE – III**

# उपायुक्त-सह-जिला दण्डाधिकारी का कार्यालय, रामगढ़

(विकास शाखा)

दूरभाष : 06553-261555(O)

Email ID : dc-ramgarh@gov.in

पत्रांक...1265...../वि०

प्रेषक,

फैज अक अहमद मुमताज(भा०प्र०से०)  
उपायुक्त, रामगढ़।

सेवा में,

सचिव,  
वन, पर्यावरण एवं जलवायु परिवर्तन विभाग,  
झारखण्ड सरकार, राँची।

विषय:-

माननीय नेशनल ग्रीन ट्रिब्यूनल, नई दिल्ली में विचाराधीन वाद O.A No.-  
200/2014 में दिनांक 16.04.2025 को पारित न्यायादेश के अनुपालन के संबंध  
में।

प्रसंग:-

विभागीय पत्रांक- अ०स०प०सं०-7/पर्या०प्रदू०(वाद)-01/2019-2793 राँची,  
दिनांक 06.08.2025

महाशय,

उपर्युक्त विषयक प्रसांगिक पत्र के संबंध में कहना है कि NGT वाद में दिनांक  
16.04.2025 के पारित आदेश में गंगा नदी एवं उनकी सहायक नदियों के Prevention, Control &  
Abatement of Pollution से संबंधित विषयक मामले पर वाद की अगली सुनवाई दिनांक  
18.08.2025 के आलोक में प्रतिवेदन इस पत्र के साथ संलग्न कर आवश्यक कार्रवाई हेतु भेजी जा  
रही है।

कृपया प्राप्ति स्वीकार की जाय।

अनुलग्नक : यथोक्त।

विश्वासभाजन

(फैज अक अहमद मुमताज)  
उपायुक्त, रामगढ़।

18 AUG 2025

As per the Hon'ble NGT Principal Bench, New Delhi order dated 16.04.2025, the compliance report is given below:

Two S.T.P and sewerage line are under construction at Nagar Parishad Ramgarh having capacity of 17 MLD S.T.P at Sugiya and 23 MLD S.T.P at Gobardarha. The overall physical progress of designed and build S.T.P of installed capacity 17 MLD and 23 MLD and all oppurtant structures and allied work at Nagar Parishad Ramgarh, District-Ramgarh in state of Jharkhand is 44.09%. The completion date of this project is 27.03.2026.

Component wise physical progress is enclosed in tabulated form:

Sl No	Component	Current Physical Progress out of 100%
1	17 MLD S.T.P at Sugiya	85.24%
2	23 MLD S.T.P at Gobardarha	67.46%
3	Pumping Station	23.35%
4	I & D Structure	22.03%
5	Non Pressure Landuit Sewer Pipe Line	33.02%
6	Pressure Conduit Sewer Pipe Line	0.00%
7	Manholes	7%



I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII	XIII	XIV
Sl No	Name of Drain/Canals /Khals	District / Town	Nature of drains/ Canals/Khals	Confluence to Tributary/main River	Water Quality analysis-heavy metals	If tapped or untapped	Quantity of sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Compliance of land allotted for STP	Status of land allotted for STP	Status of funds provided for STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
1	ArigaJa Prabha Nallah	Ramgarh	Drain	Damodar		Untapped	1.08	17 MLD STP	Yes	Yes	NMCG	Mar-26	
2	ArigaJa Serbhukhi Nallah	Ramgarh	Drain	Damodar		Untapped	0.77	17 MLD STP	Yes	Yes	NMCG	Mar-26	
3	A17-0 Nallah	Ramgarh	Drain	Damodar		Untapped	0.52	17 MLD STP	Yes	Yes	NMCG	Mar-26	
4	D-20 Nallah	Ramgarh	Drain	Damodar		Untapped	0.13	17 MLD STP	Yes	Yes	NMCG	Mar-26	
5	Cantonment area Hesta ward no - 1 ,Nallah	Ramgarh	Drain	Damodar		Untapped	0.3	17 MLD STP	Yes	Yes	NMCG	Mar-26	
6	A17-1,Nallah	Ramgarh	Drain	Damodar		Untapped	0.04	17 MLD STP	Yes	Yes	NMCG	Mar-26	
7	A17-3 ,Nallah	Ramgarh	Drain	Damodar		Untapped	0.03	17 MLD STP	Yes	Yes	NMCG	Mar-26	
8	Cantonment area Nayi Saray ward no-2	Ramgarh	Drain	Damodar		Untapped	0.11	17 MLD STP	Yes	Yes	NMCG	Mar-26	
9	A17-4 ,Nallah	Ramgarh	Drain	Damodar		Untapped	0.33	17 MLD STP	Yes	Yes	NMCG	Mar-26	
10	A17-5 ,Nallah	Ramgarh	Drain	Damodar		Untapped	0.03	17 MLD STP	Yes	Yes	NMCG	Mar-26	
11	Rauta Rahta Nallah	Ramgarh	Drain	Damodar		Untapped	1.8	17 MLD STP	Yes	Yes	NMCG	Mar-26	
12	Govadhara Govardhan Nallah	Ramgarh	Drain	Damodar		Untapped	4.09	17 MLD STP	Yes	Yes	NMCG	Mar-26	
13	Chingada Dhobdhab Nallah	Ramgarh	Drain	Damodar		Untapped	1.42	23MLD STP	Yes	Yes	NMCG	Mar-26	
14	Near Chingada Ward no 17	Ramgarh	Drain	Damodar		Untapped	1.27	23 MLD STP	Yes	Yes	NMCG	Mar-26	
15	Barkakana serbhukhi Nallah	Ramgarh	Drain	Damodar		Untapped	0.91	23 MLD STP	Yes	Yes	NMCG	Mar-26	
16	Cantonment Area Chotakana ward no 7	Ramgarh	Drain	Damodar		Untapped	0.09	23 MLD STP	Yes	Yes	NMCG	Mar-26	
17	A23-0 Nallah	Ramgarh	Drain	Damodar		Untapped	0.07	23 MLD STP	Yes	Yes	NMCG	Mar-26	
18	Cantonment Area Camp 17 ward no 7	Ramgarh	Drain	Damodar		Untapped	0.07	23 MLD STP	Yes	Yes	NMCG	Mar-26	
19	Cantonment area near intake point ward no 7	Ramgarh	Drain	Damodar		Untapped	0.07	23 MLD STP	Yes	Yes	NMCG	Mar-26	
20	A23-5 , Nallah	Ramgarh	Drain	Damodar		Untapped	0.06	23 MLD STP	Yes	Yes	NMCG	Mar-26	
21	Cantonment Area Chandi chowk ward no 3	Ramgarh	Drain	Damodar		Untapped	0.08	23 MLD STP	Yes	Yes	NMCG	Mar-26	
22	Cantonment Area near new bridge Nallah	Ramgarh	Drain	Damodar		Untapped	0.64	23 MLD STP	Yes	Yes	NMCG	Mar-26	
23	Cantonment Area Garhbandh ward no 4	Ramgarh	Drain	Damodar		Untapped	0.55	23 MLD STP	Yes	Yes	NMCG	Mar-26	
24	A23-4, nallah	Ramgarh	Drain	Damodar		Untapped	0.1	23 MLD STP	Yes	Yes	NMCG	Mar-26	
25	A23-6 , nallah	Ramgarh	Drain	Damodar		Untapped	0.05	23 MLD STP	Yes	Yes	NMCG	Mar-26	

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measure-I

आपकी 55 दिवसी  
हमारी जिम्मेदारीरमगढ़ रामगढ़।  
सुन्दर रामगढ़।।**कार्यालय नगर परिषद्, रामगढ़।**

रामगढ़, झारखण्ड-825101

दूरभाष नं० :- 6553-295014

ई.मेल:- [nagarparishadrangarh@gmail.com](mailto:nagarparishadrangarh@gmail.com)वेबसाइट :- <http://udhd.jharkhand.gov.in/ULB/Rangarh/Rangarh.aspx>

पत्रांक संख्या.../१६.३६...न०प०

दिनांक...०९./०६./२०२५

प्रेषक,

प्रशासक,  
नगर परिषद्, रामगढ़।

सेवा में,

उप विकास आयुक्त,  
रामगढ़।

विषय :- माननीय NGT के वाद संख्या-200/2014 M.C Mehta Vs Union of India &amp; Ors. में पारित आदेश दिनांक-16.04.2025 के पारित आदेश के अनुपालन के संबंध में।

प्रसंग :- भवदीय पत्रांक-920/वि०, दिनांक-09.06.2025

महाशय,

उपर्युक्त विषयक प्रसंगाधीन पत्र के आलोक में कहना है कि माननीय NGT के व संख्या-200/2014 M.C Mehta Vs Union of India &amp; Ors. में पारित आदेश दिनांक-16.04.2025 पारित आदेश के अनुपालन प्रतिवेदन हेतु विहित प्रपत्र में संलग्न कर इस पत्र के साथ भेजा जा है।

सादर सूचनार्थ समर्पित।

अनु०-यथोक्त।

विश्वासभाजन

Ranish  
08/6प्रशासक  
नगर परिषद्, राम

As per the NGT principal bench, New Delhi order no. 03 the compliance of this is given below :-

- Two S.T.P and sewerage line are under construction at Nagar Parishad Ramgarh having capacity of 17 MLD S.T.P at Sugiya and 23 MLD S.T.P at Gobardarha. The overall physical progress of designed and build S.T.P of installed capacity 17 MLD and 23 MLD and all oppurtant structures and allied work at Nagar Parishad Ramgarh, District-Ramgarh in state of Jharkhand is 44.09%. The completion date of this project is 27.03.2026.
- Component wise physical progress is enclosed in tabulated from :-

Sl. No.	Component	Current Physical Progress out of 100
1	17 MLD S.T.P at Sugiya	85.24%
2	23 MLD S.T.P at Gobardarha	67.46%
3	Pumping Station	23.35%
4	I & D Structure	22.03%
5	Non Pressure Landuit Sewer Pipe Line	33.02%
6	Pressure Conduit Sewer Pipe Line	0.00%
7	Manholes	7%

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99  
✓ 08/08/27

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I	II	III	IV	V	VI	VII	VIII	IX	X	XI			
Sl No	Name of Drain/Canals /Khal	District / Town	Nature of drains/ Canals/Khals	Confluence to Tributary/main River	Water Quality analysis- heavy metals	If tapped or untapped	Quantity of sewage discharged from the drain	Is proposed to be connected after tapping	Compliance of land allotted for STP	Status of land allotted for STP	Status of funds provided for STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
1	Arigada Prabha Nallah	Ramgarh	Drain	Damodar		Untapped	1.08	17 MLD STP	Yes	Yes	NMCG	Mar-26	
2	Arigada Serbhukhi Nallah	Ramgarh	Drain	Damodar		Untapped	0.77	17 MLD STP	Yes	Yes	NMCG	Mar-26	
3	A17-0 Nallah	Ramgarh	Drain	Damodar		Untapped	0.52	17 MLD STP	Yes	Yes	NMCG	Mar-26	
4	D-20 Nallah	Ramgarh	Drain	Damodar		Untapped	0.13	17 MLD STP	Yes	Yes	NMCG	Mar-26	
5	Cantonment area Hesla ward no -1 Nallah	Ramgarh	Drain	Damodar		Untapped	0.3	17 MLD STP	Yes	Yes	NMCG	Mar-26	
6	A17-1 Nallah	Ramgarh	Drain	Damodar		Untapped	0.04	17 MLD STP	Yes	Yes	NMCG	Mar-26	
7	A17-3 Nallah	Ramgarh	Drain	Damodar		Untapped	0.03	17 MLD STP	Yes	Yes	NMCG	Mar-26	
8	Cantonment area Nayi Saray ward no.-2	Ramgarh	Drain	Damodar		Untapped	0.11	17 MLD STP	Yes	Yes	NMCG	Mar-26	
9	A17-4 Nallah	Ramgarh	Drain	Damodar		Untapped	0.33	17 MLD STP	Yes	Yes	NMCG	Mar-26	
10	A17-5 Nallah	Ramgarh	Drain	Damodar		Untapped	0.03	17 MLD STP	Yes	Yes	NMCG	Mar-26	
11	Rauts Rahta Nallah	Ramgarh	Drain	Damodar		Untapped	1.8	17 MLD STP	Yes	Yes	NMCG	Mar-26	
12	Govardhana Govardhan Nallah	Ramgarh	Drain	Damodar		Untapped	4.09	17 MLD STP	Yes	Yes	NMCG	Mar-26	
13	Chingada Dhubdhab Nallah	Ramgarh	Drain	Damodar		Untapped	1.42	23MLD STP	Yes	Yes	NMCG	Mar-26	
14	Near Chingada Ward no 17	Ramgarh	Drain	Damodar		Untapped	1.27	23 MLD STP	Yes	Yes	NMCG	Mar-26	
15	Barkkana serbhukhi Nallah	Ramgarh	Drain	Damodar		Untapped	0.91	23 MLD STP	Yes	Yes	NMCG	Mar-26	
16	Cantonment Area Chotzkana ward no 7	Ramgarh	Drain	Damodar		Untapped	0.09	23 MLD STP	Yes	Yes	NMCG	Mar-26	
17	A23-0 Nallah	Ramgarh	Drain	Damodar		Untapped	0.07	23 MLD STP	Yes	Yes	NMCG	Mar-26	
18	Cantonment Area Camp 17 ward no 7	Ramgarh	Drain	Damodar		Untapped	0.07	23 MLD STP	Yes	Yes	NMCG	Mar-26	
19	Cantonment area near intake point ward no 7	Ramgarh	Drain	Damodar		Untapped	0.07	23 MLD STP	Yes	Yes	NMCG	Mar-26	
20	A23-5 Nallah	Ramgarh	Drain	Damodar		Untapped	0.06	23 MLD STP	Yes	Yes	NMCG	Mar-26	
21	Cantonment Area Chandi Chowk ward no 3	Ramgarh	Drain	Damodar		Untapped	0.08	23 MLD STP	Yes	Yes	NMCG	Mar-26	
22	Cantonment Area near new bridge Nallah	Ramgarh	Drain	Damodar		Untapped	0.64	23 MLD STP	Yes	Yes	NMCG	Mar-26	
23	Cantonment Area Garbandh ward no 4	Ramgarh	Drain	Damodar		Untapped	0.55	23 MLD STP	Yes	Yes	NMCG	Mar-26	
24	A23-4 nallah	Ramgarh	Drain	Damodar		Untapped	0.1	23 MLD STP	Yes	Yes	NMCG	Mar-26	
25	A23-6 nallah	Ramgarh	Drain	Damodar		Untapped	0.05	23 MLD STP	Yes	Yes	NMCG	Mar-26	

*Janist*  
02/05/25

OA 200/2014 M.C Mehta vs Union of India & Others, Ramgarh

	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII	XIII
SL. No.	Name of Drain/Canals/Khals	District/ Town	Nature OF Drains/Canals/Khals	Confluence to Tributary /Main River	Water Quality Analysis-heavy metals	If tapped or untapped	Quantity of sewage discharged from drain	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by NGT/MoEF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional
1	Arigada Prabha Nallah	Ramgarh	Drain	Damodar		Untapped	1.08	17 MLD STP	Yes	Yes	NMCG	Mar-26
2	Arigada Serbhukhi Nallah	Ramgarh	Drain	Damodar		Untapped	0.77	17 MLD STP	Yes	Yes	NMCG	Mar-26
3	A174 Nallah	Ramgarh	Drain	Damodar		Untapped	0.52	17 MLD STP	Yes	Yes	NMCG	Mar-26
4	D-20 Vallah	Ramgarh	Drain	Damodar		Untapped	0.13	17 MLD STP	Yes	Yes	NMCG	Mar-26
5	Cantoument area Hesla ward no - 1, Nallah	Ramgarh	Drain	Damodar		Untapped	0.3	17 MLD STP	Yes	Yes	NMCG	Mar-26
6	A17-1, Nallah	Ramgarh	Drain	Damodar		Untapped	0.04	17 MLD STP	Yes	Yes	NMCG	Mar-26
7	A17-3, Nallah	Ramgarh	Drain	Damodar		Untapped	0.03	17 MLD STP	Yes	Yes	NMCG	Mar-26
8	Cantonment area Nayi Saray ward 30.-2	Ramgarh	Drain	Damodar		Untapped	0.11	17 MLD STP	Yes	Yes	NMCG	Mar-26

OA 200/2014 M.C Mehta vs Union of India & Others, Ramgarh

9	A174. Nallah	Ramgarh	Drain	Damodar		Untapped	0.33	17 MLD STP	Yes	Yes	NMCG	Mar-26
10	A17-s ,Nallah	Ramgarh	Drain	Damodar		Untapped	0.03	17 MLD STP	Yes	Yes	NMCG	Mar-26
11	Rauta Rahta Nallah	Ramgarh	Drain	Damodar		Untapped	1.8	23 MLD STP	Yes	Yes	NMCG	Mar-26
12	Gova dhara Govardhan Nallah	Ramgarh	Drain	Damodar		Untapped	4.09	23 MLD STP	Yes	Yes	NMCG	Mar-26
13	Chaigada Dhobdhab Nallah	Ramgarh	Drain	Damodar		Untapped	1.42	23 MLD STP	Yes	Yes	NMCG	Mar-26
14	Near Chingada Ward no 17	Ramgarh	Drain	Damodar		Untapped	1.27	23 MLD STP	Yes	Yes	NMCG	Mar-26
15	Barkakana serbhukhi Nallah	Ramgarh	Drain	Damodar		Untapped	0.91	23 MLD STP	Yes	Yes	NMCG	Mar-26
16	Cantonment Area Chotakana ward no 7	Ramgarh	Drain	Damodar		Untapped	0.09	23 MLD STP	Yes	Yes	NMCG	Mar-26
17	A23-0 Nailah	Ramgarh	Drain	Damodar		Untapped	0.07	23 MLD STP	Yes	Yes	NMCG	Mar-26
18	Cantonment Area Camp 17 ward no. 7	Ramgarh	Drain	Damodar		Untapped	0.07	23 MLD STP	Yes	Yes	NMCG	Mar-26

OA 200/2014 M.C Mehta vs Union of India & Others, Ramgarh

19	Cantonment arca near intake point ward no 7	Ramgarh	Drain	Damodar		Untapped	0.07	23 MLD STP	Yes	Yes	NMCG	Mar-26
20	A23-4, Nallah	Ramgarh	Drain	Damodar		Untapped	0.06	23 MLD STP	Yes	Yes	NMCG	Mar-26
21	Cantonment Area Chandi chowk ward no 3	Ramgarh	Drain	Damodar		Untapped	0.08	23 MLD STP	Yes	Yes	NMCG	Mar-26
22	Cantenment Area near new bridgu vallah	Ramgarh	Drain	Damodar		Untapped	0.64	23 MLD STP	Yes	Yes	NMCG	Mar-26
23	Cantonment Area Garhbandh ward no 4	Ramgarh	Drain	Damodar		Untapped	0.55	23 MLD STP	Yes	Yes	NMCG	Mar-26
24	A23-4; nallah	Ramgarh	Drain	Damodar		Untapped	0.1	23 MLD STP	Yes	Yes	NMCG	Mar-26
25	A23-6, nallah	Ramgarh	Drain	Damodar		Untapped	0.05	23 MLD STP	Yes	Yes	NMCG	Mar-26

# **ANNEXURE – IV**

OFFICE OF DEPUTY COMMISSIONER-CUM-DISTRICT MAGISTRATE, BOKARO  
(District Development Section)

Letter No...../Dev. Date...../...../2025	Email- vikash.shakha_bokaro@rediffmail.com
---	--

From,

Deputy Commissioner-cum-  
Chairman, District Ganga Committee, Bokaro

To,

Secretary,  
Department of Forest, Environment & Climate Change  
Government of Jharkhand

Subject: Submission of updated compliance report as per Hon'ble NGT order no.  
OA 200/2014 MC Mehta vs Union of India & Others.

Ref. No: DO Letter No. 2795, Ranchi Dated 06.08.2025

Sir,

With reference to the subject to cited above, please find the updated report in the prescribed format attached with this letter in compliance to Hon'ble NGT Order No. OA 200/2014 MC Mehta vs Union of India & others regarding the prevention, control and abatement of pollution related to Ganga and its tributaries.

This updated submission has been prepared in line with the directives issued by the Hon'ble National Green Tribunal and is placed before you for your kind perusal and further necessary action.

  
Deputy Commissioner  
-cum-

Chairman, District Ganga Committee,  
Bokaro

Memo No:- .....463...../Dev., Dated:-...13.../08.../2025

Copy to:-

1. Joint Secretary, Dept. of Forest, Environment and Climate Change, Govt. of Jharkhand for information and compliance of Letter No. 2640, Ranchi; Dated 25.07.2025.
2. Project Director, State Mission for Clean Ganga, UD & HD Dept., Govt. of Jharkhand for information purpose.

  
Deputy Commissioner  
-cum-

Chairman, District Ganga Committee,  
Bokaro

18 AUG 2025

OFFICE OF DEPUTY COMMISSIONER-CUM-DISTRICT MAGISTRATE, BOKARO  
(District Development Section)

Letter No.....463...../Dev. Date...13.../...08.../2025	Email- vikash.shakha_bokaro@rediffmail.com
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From,

Deputy Commissioner-cum-  
Chairman, District Ganga Committee, Bokaro

To,

Secretary,  
Department of Forest, Environment & Climate Change  
Government of Jharkhand

Subject: Submission of updated compliance report as per Hon'ble NGT order no.  
OA 200/2014 MC Mehta vs Union of India & Others.

Ref. No: DO Letter No. 2795, Ranchi Dated 06.08.2025

Sir,

With reference to the subject to cited above, please find the updated report in the prescribed format attached with this letter in compliance to Hon'ble NGT Order No. OA 200/2014 MC Mehta vs Union of India & others regarding the prevention, control and abatement of pollution related to Ganga and its tributaries.

This updated submission has been prepared in line with the directives issued by the Hon'ble National Green Tribunal and is placed before you for your kind perusal and further necessary action.

  
Deputy Commissioner

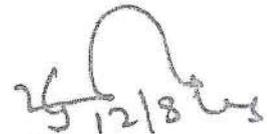
-cum-  
Chairman, District Ganga Committee,  
Bokaro

Compliance Report of Hon'ble NGT Order No. OA 200/2014 M.C Mehta  
vs Union of India & others

- With reference to the meeting held under the chairmanship of Chief Secretary, Govt of Jharkhand dated 02.06.2025 for the review of Hon'ble NGT Order No. OA 200/2014 M.C Mehta vs Union of India & others order dated 16.04.2025. The District Ganga Committee, Bokaro has been complying with all the directions as mentioned in the meeting proceedings memo no. 1977, dated: 06.06.2025 by the Chief Secretary, Govt of Jharkhand.
- As per the direction mentioned in point (iv) and (v) of page no. 05 provides directions to conduct monthly review meeting by Deputy Commissioner-cum-Chairman District Ganga Committee, Bokaro. Accordingly, in compliance the meetings of District Ganga Committee are being held on monthly basis. For the month of June, it was conducted on 17.06.2025 and for the month of July it was conducted on 18.07.2025. In all these meetings the review of STP construction, sewage management was done along with other agendas.
- Also, as per the directions alternative solution have been discussed in the monthly meeting of June date 17.06.2025 wherein directions have been given to Chas Municipal Corporation for the construction of de-silting chambers in the 16 main drains carrying untreated sewage water directly into Garga river for prevention and control of pollution of the water body. *(Processing of the meeting attached for reference)*
- Again, review meeting in the month of July was conducted on 18.07.2025 for the updated progress of construction of STP and de-silting chambers. For reuse of treated sewage for Industrial purpose, SAIL Board accorded approval on 28/05/2025. Tender floated on 04/06/2025. Tender pre-bid meeting held on 19/06/2025. Thirteen bidders participated. Technical evaluation committee deliberated the pre-bid queries. Tender opening date extended till 30/08/2025. *(Processing of the meeting attached for reference)* Locations of the lagoon based STP under the jurisdiction of Bokaro Steel Township are as follows:

Sl.NO	Name of Oxidation Pond/Lagoon based STPs	Capacity (MLD)	Status of Lagoon based STPs
1.	Sector-XII Oxidation Pond	10.4	Lagoon based STPs are already functional
2.	Sector-VI Oxidation Pond	5.85	Lagoon based STPs are already functional
3.	Sector-XI Oxidation Pond	2.57	Lagoon based STPs are already functional
4.	Dhandabra Oxidation Pond	11.40	Lagoon based STPs are already functional
5.	BGH Oxidation Pond	1.17	Lagoon based STPs are already functional
6.	Camp-II Oxidation Pond	0.582	Lagoon based STPs are already functional

- Nagar Parishad, Phusro has stated in their report that the construction of STP will be completed by September 2025 of 10, 04 and 10 MLD each. Chas Municipal Corporation has proposed completion of STP construction by December 2026 meanwhile de-silting chambers shall be made functional till the STP construction is not completed.
- As stated by Chas Municipal Corporation, land for the construction of STP has been identified however demarcation of the land has not been done as well as approach road to the identified land is yet to be defined by CO Chas.
- Further, for the construction of Septage Management Plant soil testing work has been completed but due to the effects of monsoon work has been affected.
- Drains carrying sewage water through Chas Municipal Corporation will be connected to de-silting chambers as an alternative to STP for prevention of polluted water entering directly into Garga river. Also survey for the construction of the screening and de-silting chambers has been conducted and the estimate has also been prepared. Hence the construction of these screening and de-silting chambers will commence shortly making it functional.
- Chas Municipal Corporation also adopted decentralised approach to construct three small STPs to treat the untreated water carried by the identified drains which has been approved by UD & HD Department, Jharkhand. The details proposed sites for the construction of small STPs as stated by Chas Municipal Corporation are as follows:
  1. Bholur Bandh- 200 KLD
  2. Purana Bandh- 200 KLD
  3. Solagdihi Pond- 1 MLD
- The District Ganga Committee, Bokaro is committed towards the prevention, control and abatement of pollution in Ganga and its tributaries and is committed to follow the directions as provided by Hon'ble NGT in reference to the Order No. OA 200/2014 M.C Mehta vs Union of India & others.



Deputy Commissioner  
-cum-

Chairman, District Ganga Committee,  
Bokaro

## District Ganga Committee, Bokaro

## Reporting format for OA 200/2014 M.C Mehta vs Union of India &amp; Others.

I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII
Name of Drain/Canals/Khals	District/ Town	Nature of Drains/Canals/Khals	Water Quality Analysis-heavy metals	If tapped or untapped	Quantity of sewage discharged from the drain ( in MLD)	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by NGT/Mo EF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP

## Chas Municipal Corporation, Chas

Chas Municipal Corporation, Chas											
Bharra Colony Ward 01 ( Bharra Basti)	Bokaro/ Chas	Open Drain	Attached	Taken into DPR and as executed it will be tapped	0.5	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Bharra Colony ward 01 (Ranchi & Sah Muhalla )		Open Drain	Attached	-do-	0.46	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Bharra Colony Ward 01 ( Mazid Road Imambada)		Open Drain	Attached	-do-	0.65	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Chira Chas Ward 02 ( K K Singh Colony)		Open Drain	Attached	-do-	1.82	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026

Chira Chas Ward 02 (Basant Vihar, Prapti Estate)	Open Drain	Attached	-do-	0.95	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Big Drain Azad Nagar Ward 09	Covered Drain	Attached	-do-	1.85	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Gaush Nagar Kadri Mohalla Ward 10	Open Drain	Attached	-do-	1.88	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Kailash Nagar Ward 11	Covered Drain	Attached	-do-	1.10	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Bhojpur Colony Ward 12	Open Drain	Attached	-do-	1.53	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Ispat Colony Ward 13	Open Drain	Attached	-do-	1.65	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Ram Nagar Colony Ward 14	Open Drain	Attached	-do-	2.3	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Kunwar Singh Colony Ward 22	Open Drain	Attached	-do-	1.91	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Near Surya Chowk Ward 23	Covered Drain	Attached	-do-	1.08	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Near Bandhgora Ward 24	Open Drain	Attached	-do-	2.38	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Telidih Basti Ward 29	Open Drain	Attached	-do-	1.9	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Singarjoriya	Open Drain	Attached	-do-	10	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026

## Nagar Parishad Phusro, Phusro

Joriya	Bokaro /Phusro	Drain	PH value Average -7.03	Untapped	8.39	10 MLD	Yes	Yes	NMCG	Sep-25	
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			BOD-54 mg/L COD- 227.25 Mg/L								
Bodhi		Drain	PH value Average -7.22 BOD- 35.25 mg/L COD- 176.25 Mg/L	Untapped	6.78	4 MLD	Yes	Yes	NMCG	Sep-25	
Ghityatand		Drain	PH value Average -7.13 BOD- 26.12 mg/L COD- 138.87 Mg/L	Untapped	2.74	10 MLD	Yes	Yes	NMCG	Sep-25	

**Bokaro Steel Township, BSL**

Bokaro Steel Township Sewage Network	Bokaro Steel City	Lagoon based STPs 31.972 MLD (Sec-XII-10.4 MLD, Sec VI-5.85 MLD, Sec-XI2.57 MLD, Dhandabara11.4	No traces of Heavy Metal found	Tapped using Lagoon based STPs	31.972 MLD	Already connected to following STPs :- (Sec-XII-	NABL & MoEFCC accredited Lab report attached	Land already allotted and Lagoon based	Fund being allocated for desilting of	Lagoon based STPs are already functional.	Lagoon based STPs are already connected with the Bokaro Steel
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		MLD, BGH- 1.17 MLD, Camp2- 0.582 MLD) CPCB STP				10.4 MLD, Sec VI- 5.85 MLD, SecXI-2.57 MLD, Dhandabar a11.4 MLD, BGH- 1.17 MLD, Camp2- 0.582 MLD)	as <b>Annexure</b> -2	STPS are operation al.	existing Lagoon based STPs4.28 Cr.		Township Sewage Network.
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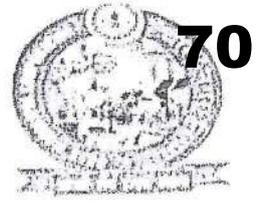
  
 Deputy Commissioner  
 -cum-  
 Chairman, District Ganga Committee,  
 Bokaro



42295  
कार्यालय चास नगर निगम चास, बोकारो

आइ०टी०आइ० मोड़, चास, बोकारो पिन - 827013

E-mail:- chasmunicipalcouncil@gmail.com



पत्रांक : 2400  
दिनांक 12/08/25

प्रेषक,

प्रशासक-सह-अपर नगर आयुक्त  
चास नगर निगम चास।

सेवा में,

उपायुक्त,  
बोकारो।

विषय :-

Hon'ble NGT order no- OA 200/2014 MC Mehta vs Union of India & others के अनुपालन प्रतिवेदन समर्पित करने के संबंध में।

प्रसंग :-

भवदीय पत्रांक 459 दिनांक 11/08/2025

महाशय,

उपर्युक्त विषय के संबंध में सादर कहना है कि Hon'ble NGT order no- OA 200-2014 MC Mehta vs Union of India & others के अनुपालन में चास नगर निगम द्वारा निम्नलिखित कार्य किये जा रहे हैं -

1. Rejuvenation of Garga river के लिए DPR तैयार किया गया है एवं STP निर्माण हेतु भूमि चिन्हित कर लिया गया है। चिन्हित भूमि का Demarcation एवं पहुंच पथ का निर्धारण अंचल अधिकारी, चास के द्वारा किया जाना है (छायाप्रति संलग्न)।
2. चास नगर निगम के द्वारा Septage Management Plant निर्माण करने हेतु कार्य करने वाली एजेंसी द्वारा soil टेस्ट का कार्य पूर्ण कर लिया गया है। अत्याधिक मानसून के प्रभाव के कारण कार्य बाधित है।
3. निगम क्षेत्रान्तर्गत नालियों का पानी गरगा नदी में सीधे न जाए, इसके लिए वैकल्पिक व्यवस्था के तहत screening and silt chamber का निर्माण हेतु सर्वे कर प्राकलन इत्यादि तैयार कर लिया गया है, शीघ्र निर्माण कार्य प्रारंभ किया जायेगा (छायाप्रति संलग्न)।
4. चास नगर निगम द्वारा Decentralised approach अपनाते हुए नालियों का ट्रीटमेंट के लिए तीन छोटे STP का निर्माण प्रस्तावित किया गया है जिसकी प्रशासनिक स्वीकृति नगर विकास एवं आवास विभाग से प्राप्त है। प्रस्तावित STP की विवरणी -

- भोलूर बाँध - 200 KLD
  - पुराना बाँध - 200 KLD
  - सोलागीडीह तालाब - 1 MLD
- सादर सूचनार्थ समर्पित।

विश्वासभाजन  
12/8/25  
प्रशासक-सह-अपर नगर आयुक्त,  
चास नगर निगम, चास।

पत्रांक-05/न०वि०/बै०वि०/03/2018-.....05

झारखंड सरकार  
नगर विकास एवं आवास विभाग

प्रेषक,

चन्द्रशेखर,  
सरकार के सचिव।

सेवा में,

महालेखाकार,  
झारखण्ड, रांची।प्रनीपचारिक  
रूप में  
परामर्शित

द्वारा- आन्तरिक वित्तीय सलाहकार।

रांची, दिनांक:-.....16/03/24

विषय:- 15वें वित्त आयोग के अधीन वित्तीय वर्ष 2023-24 के लिए राज्य के शहरी स्थानीय निकायों Million Plus Cities (Ranchi, Dhanbad, Jamshedpur, NAC, Jugsalai & Mango) को Ambient Air Quality एवं Tied Grant के रूप में कुल 167 योजनाओं की अनुमानित प्राक्कलन राशि कुल 171.10 करोड़ रुपये, Non Million Plus Cities को Untied Grant के रूप में कुल 732 योजनाओं की अनुमानित प्राक्कलन राशि कुल 227.83 करोड़ रुपये तथा Non Million Plus Cities को Tied Grant के रूप में कुल 209 योजनाओं की अनुमानित प्राक्कलन राशि 98.97 करोड़ रुपये तथा पूर्व में स्वीकृत योजनाओं में संशोधन/पुनरीक्षण संबंधी प्रस्ताव पर HLMC द्वारा प्राप्त अनुमोदन के आलोक में प्रशासनिक स्वीकृति के संबंध में।

महाशय,

निदेशानुसार उपर्युक्त विषयक 15वें वित्त आयोग के अधीन वित्तीय वर्ष 2023-24 के लिए राज्य के शहरी स्थानीय निकायों Million Plus Cities (Ranchi, Dhanbad, Jamshedpur, NAC, Jugsalai & Mango) को Ambient Air Quality एवं Tied Grant के रूप में कुल 167 योजनाओं की अनुमानित प्राक्कलन राशि कुल 171.10 करोड़ रुपये, Non Million Plus Cities को Untied Grant के रूप में कुल 732 योजनाओं की अनुमानित प्राक्कलन राशि कुल 227.83 करोड़ रुपये तथा Non Million Plus Cities को Tied Grant के रूप में कुल 209 योजनाओं की अनुमानित प्राक्कलन राशि 98.97 करोड़ रुपये तथा पूर्व में स्वीकृत योजनाओं में संशोधन/पुनरीक्षण संबंधी प्रस्ताव पर HLMC द्वारा प्राप्त अनुमोदन के आलोक में प्रशासनिक स्वीकृति निम्नवत् प्रदान की जाती है:-

अनुसूची-'क'

Million Plus Cities

PROPOSALS OF MILLION PLUS CITIES ( FY 2023-24 )

Amount in Lakh

Name of ULB	Sl No.	Name of the Scheme	Estimated Amount (In Rs.)	Estimated Amount	Remarks
(A) Ambient Air Quality					
1. Jamshedpur Notified Area Committee	1	Creation of public awareness on pollution source and control measures ( IEC through Mission Do Not Mix, Hoarding, Wall Palnting)	24,00,000.00	24.00	As per Ambient Air Quality Guideliens.
	2	Remove road dust/silt regularly by using mechanical sweepers (2 Year O&M for 2 Mechanical Sweepers)	50,00,000.00	50.00	
	3	Proposal to develop Nagar Van/Vatlka	8,00,000.00	8.00	

V. Singh

D. Singh

2	गोड्डा नगर परिषद	पत्रांक-187 5 दिनांक- 21.09.2024	विभागीय पत्रांक-127, दि०-08.10.2021 द्वारा स्वीकृत गोड्डा नगर परिषद् अंतर्गत गंगटा पोखर का जीर्णोद्धार।	70.03	Garbage Collection Auto Tipper (1.8 Ltr) 10 Nos.	120.00	माननीय उच्च न्यायालय में वाद दावर होने की स्थिति में भागला माननीय उच्च न्यायालय में लगभग दो वर्षों से खंबित है। इस कारण से 15वें वित्त आयोग मद की रू० 227.29 लाख राशि अयशेष बची हुई है एवं योजना कार्य खंबित दो वर्षों से खंबित है। अतः 15वें वित्त आयोग के Tied Grant के अंतर्गत HLMC की बैठक में स्वीकृति हेतु अनुरोध किया गया है।
			विभागीय पत्रांक-127, दि०-08.10.2021 द्वारा स्वीकृत गोड्डा नगर परिषद् अंतर्गत पटपटिया बाँध का जीर्णोद्धार।	65.83	Garbage Collection E- Rickshaw (03 Nos.)	21.43	
			विभागीय पत्रांक-127, दिनांक-08.10.2021 द्वारा स्वीकृत गोड्डा नगर परिषद् अंतर्गत मुलर्स टैंक का जीर्णोद्धार (वृद्धा आश्रम के पश्चिमी छोर तक पथ एवं सिटिंग स्टैंड के साथ)।	91.43	Iron dustbin 3500 Ltrs. (30 Pcs.)	80.00	
			विभागीय स्वीकृत्यादेश सं० 173 दिनांक 29.11. 2022 द्वारा स्वीकृत राजकचछरी पोखर जीर्णोद्धार योजना के 15वें वित्त आयोग की राशि का अंशदान	32.43	Revised estimated cost	59.51	
			कुल राशि:-	227.29		221.43	
3	चक्रधरपुर नगर परिषद	पत्रांक-15, दिनांक- 07.01.2025	विभागीय पत्रांक-127, दिनांक-18.10.2021 द्वारा स्वीकृत चक्रधरपुर नगर परिषद् अंतर्गत Renovation of Rani Talab योजना	200.00	Construction Operation & Maintenance of STP For Rani Talab.	186.00	योजना कार्यान्वयन के क्रम में प्राक्कलन में संशोधन के पश्चात् योजना लागत में 27.08 लाख रू० की वृद्धि हुई है।
			कुल राशि:-	200.00	Water Supply Works in Different Wards Under Nagar. Parishad Chakradharpur	14.00	
			विभागीय पत्रांक-295, दिनांक-21.03.2022 द्वारा स्वीकृत चक्रधरपुर नगर परिषद् अंतर्गत JCB 2 DX योजना।	23.00	Construction of RCC Drain At Ward No-23 From ST Xavier School To Main Road Under Nagar Parishad Chakradharpur	17.40	
			कुल राशि:-	23.00	Twin Bin Dustbin Minimum Capacity 100Ltr (Body HDPE Metrial, Heat Water and Chemical Resistant)	5.50	
4	घासा नगर निगम	पत्रांक 384 दिनांक 15.02.2025	द्वारा नगर निगम अंतर्गत अमृत 2.0 योजना के तहत वित्तीय वर्ष 2022-23 में वार्ड सं०-08 सालागडीह बाँध के जीर्णोद्धार का कार्य।	95.00	घासा नगर निगम अंतर्गत अमृत 2.0 योजना के तहत वित्तीय वर्ष 2022-23 में वार्ड सं०-08 सालागडीह बाँध के जीर्णोद्धार का कार्य।	171.21	योजना निगम के दौरान वार्ड सं० 06 के आम नागरिकों से प्राप्त आवेदन एवं घासा नगर निगम के तकनीकी टीम के द्वारा एथल जॉइन्टप्रास्त प्राक्कलन में संशोधन।
			कुल राशि:-	95.00		22.90	
						171.21	

पत्रांक-05/नॉवि०/बै०वि०/03/2018-05

झारखंड सरकार  
नगर विकास एवं आवास विभाग

प्रेषक,

चन्द्रशेखर,  
सरकार के सचिव।

सेवा में,

महालेखाकार,  
झारखण्ड, रांची।

द्वारा- आन्तरिक वित्तीय सलाहकार।

नौपचारिक  
रूप से  
परामर्शित

रांची, दिनांक:- 16/03/24

विषय:- 15वें वित्त आयोग के अधीन वित्तीय वर्ष 2023-24 के लिए राज्य के शहरी स्थानीय निकायों Million Plus Cities (Ranchi, Dhanbad, Jamshedpur, NAC, Jugsalai & Mango) को Ambient Air Quality एवं Tied Grant के रूप में कुल 167 योजनाओं की अनुमानित प्राक्कलन राशि कुल 171.10 करोड़ रुपये, Non Million Plus Cities को Untied Grant के रूप में कुल 732 योजनाओं की अनुमानित प्राक्कलन राशि कुल 227.83 करोड़ रुपये तथा Non Million Plus Cities को Tied Grant के रूप में कुल 209 योजनाओं की अनुमानित प्राक्कलन राशि 98.97 करोड़ रुपये तथा पूर्व में स्वीकृत योजनाओं में संशोधन/पुनरीक्षण संबंधी प्रस्ताव पर HLMC द्वारा प्राप्त अनुमोदन के आलोक में प्रशासनिक स्वीकृति के संबंध में।

महाराज,

निदेशानुसार उपर्युक्त विषयक 15वें वित्त आयोग के अधीन वित्तीय वर्ष 2023-24 के लिए राज्य के शहरी स्थानीय निकायों Million Plus Cities (Ranchi, Dhanbad, Jamshedpur, NAC, Jugsalai & Mango) को Ambient Air Quality एवं Tied Grant के रूप में कुल 167 योजनाओं की अनुमानित प्राक्कलन राशि कुल 171.10 करोड़ रुपये, Non Million Plus Cities को Untied Grant के रूप में कुल 732 योजनाओं की अनुमानित प्राक्कलन राशि कुल 227.83 करोड़ रुपये तथा Non Million Plus Cities को Tied Grant के रूप में कुल 209 योजनाओं की अनुमानित प्राक्कलन राशि 98.97 करोड़ रुपये तथा पूर्व में स्वीकृत योजनाओं में संशोधन/पुनरीक्षण संबंधी प्रस्ताव पर HLMC द्वारा प्राप्त अनुमोदन के आलोक में प्रशासनिक स्वीकृति निम्नवत् प्रदान की जाती है:-

अनुसूची-'क'

Million Plus Cities

PROPOSALS OF MILLION PLUS CITIES ( FY 2023-24 )

Amount in Lakh

Name of ULB	Sl No.	Name of the Scheme	Estimated Amount (in Rs.)	Estimated Amount	Remarks
(A) Ambient Air Quality					
1. Jamshedpur Notified Area Committee	1	Creation of public awareness on pollution source and control measures ( IEC through Mission Do Not Mix, Hoarding, Wall Painting)	24,00,000.00	24.00	As per Ambient Air Quality Guidellens.
	2	Remove road dust/silt regularly by using mechanical sweepers (2 Year O&M for 2 Mechanical Sweepers)	50,00,000.00	50.00	
	3	Proposal to develop Nagar Van/Vatika	8,00,000.00	8.00	

N. V. Singh

S. Singh

	7	Gas Monitors(4 Gases)	10,676.00	0.10	
	8	Breathing Apparatus and safety body harness sets	59,154.00	0.60	
	9	Airline Breathing Apparatus	43,872.00	0.44	
	10	Full Body Wader Suit	56,449.00	0.56	
	11	Gas Masks	58,058.00	0.58	
	12	Funeral Vehicle	22,00,000.00	22.00	
	13	Rejuvenation of Hesla Talab, Ward No. 11 sanctioned under AMRUT 2.0 ( ULB Share)	6,90,000.00	6.90	
		<b>Total</b>	<b>1,76,58,837.00</b>	<b>176.58</b>	
30. Latehar Nagar Panchayat	1	Road side Twin Bin in square shape with top shade and swachh bharat mission logo made from stainless steel (grade 202) having sheet thickness of about 1mm fitted with pipe (pole) having 2 square shape with 1mm thickness mounted two bins having capacity of about 100 ltrs. Each with facility to grout/attach in road surface.	32,00,000.00	32.00	
	2	COMPACT TRACTORS 3 and 4 Cylinder low RAM engine , less fuel consumption and a quieter smoother ride. Lift Capacity- With both the highest 3 point lift capacity (rear) and the highest loader lift capacity (front) in their class 1600 series tractors help you work faster and more efficiently. (Other all details attached)	19,00,000.00	19.00	
		<b>Total</b>	<b>51,00,000.00</b>	<b>51.00</b>	
31. Manjhao n Nagar Panchayat	1	Waste Container for Garbage	4,20,000.00	4.20	
	2	Mobile Toilet (06 Seater)	15,00,000.00	15.00	
	3	Water Tanker (SS) 3500 Liter	36,00,000.00	36.00	
	4	Mini JCB 2DX	35,00,000.00	35.00	
	5	Safety Kit ( 20 Pcs)	42,000.00	0.42	
	6	Mini JCB 2DX ( 1 Nos)	35,00,000.00	35.00	
		<b>Total</b>	<b>1,25,62,000.00</b>	<b>125.62</b>	
32. Chas Municipal Corporati on	1	CONSTRUCTION OF 200 KLD SEWERAGE TREATMENT PLANT AT BHOLUR BANDH UNDER CHAS MUNICIPAL CORPORATION.	84,60,100.00	84.60	
	2	CONSERVATION OF PURNA BANDH FROM DRAINS FLOWING INTO THE POND AND CONSTRUCTION RIGID PAVEMENT AROUND PURNA BANDH UNDER CHAS MUNICIPAL CORPORATION.	1,21,43,000.00	121.43	

Vivek

Shree

	3	CONSERVATION OF GARGA RIVER ALONG MAJOR BRIDGE WITH FENCING WORKS TO PROTECT RIVER WATER FROM GARBAGE UNDER CHAS MUNICIPAL CORPORATION.	1,54,73,600.00	154.74	
	4	DEVELOPMENT AND REJUVENATION OF KAMAL BANDH IN WARD NO 31, UNDER CHAS MUNICIPAL CORPORATION	2,03,57,800.00	203.57	
	5	CONSTRUCTION OF 200 KLD SEWERAGE TREATMENT PLANT AT PURNA BANDH UNDER CHAS MUNICIPAL CORPORATION.	84,78,800.00	84.79	
		<b>Total</b>	<b>6,49,13,300.00</b>	<b>649.13</b>	
<b>33.</b>					
<b>Chalbasa</b>	1	Construction of 10 Seater Toilet in Sadar Thana Campus	13,45,800.00	13.46	
<b>Nagar</b>					
<b>Parishad</b>					
		<b>Total</b>	<b>13,45,800.00</b>	<b>13.46</b>	
<b>34.</b>					
<b>Bishrampur</b>	1	Stainless Steel water Tanker (5000 Ltr)	33,75,000.00	33.75	
<b>Nagar</b>	2	Mobile Toilet (6 Seater)	7,50,000.00	7.50	
<b>Parishad</b>	3	Modular Toilet	32,40,000.00	32.40	
	4	Dress for Safai Mitra ( 100 Nos)	7,50,000.00	7.50	
	5	Shoes for Safai Mitra ( 100 Nos)	50,000.00	0.50	
	6	Hand Gloves for Safai Mitra ( 500 Nos)	50,000.00	0.50	
	7	Helmet for Safai Mitra ( 100 Nos)	25,000.00	0.25	
<b>34.</b>	8	SWM machine Repair Maintainance ( 30 Nos)	25,00,000.00	25.00	
<b>Bishrampur</b>	9	Mlni Tractor ( 02 Nos)	11,00,000.00	11.00	
<b>Nagar</b>	10	Grass Cutting Machine ( 02 Nos)	54,000.00	0.54	
<b>Parishad</b>	11	Dustbin 1.1 cum ( Stainless steel) ( 100 Nos)	55,00,000.00	55.00	
	12	Dustbin 15 Litre (Green+Blue)	12,50,000.00	12.50	
		<b>Total</b>	<b>1,86,44,000.00</b>	<b>186.44</b>	
<b>35.</b>					
<b>Hazaribagh</b>	1	Rejuvenation/Development of Lalki Talab In Ward No. 09 Under Municipal Corporation, Hazaribagh	1,32,14,200.00	132.14	
<b>Municipal</b>	2	Rejuvenation/Development of Karbala Talab Under Municipal Corporation, Hazaribagh	87,95,500.00	87.96	
<b>Corporation</b>	3	Rejuvenation/Development of Pandu Talab Under Municipal Corporation, Hazaribagh	87,99,200.00	87.99	
	4	Rejuvenation/Development of Lakhe Talab, Near Korra Het Tola at Under Municipal Corporation, Hazaribagh	1,44,13,900.00	144.14	
	5	Auto Tipper 1800 Ltr. Compartmented 20	2,12,00,000.00	212.00	

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16/03/20

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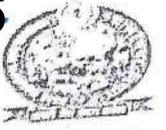
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## कार्यालय, चास नगर निगम, चास (बोकारो)

आईटीओआईओ भोड़, NH-32, चास, बोकारो, पिन - 827013

E-mail: - chas MUNICIPALCOUNCIL@gmail.com



पत्रांक 2156  
दिनांक 18/07/2025

प्रेषक,

प्रशासक  
-सह-  
अपर नगर आयुक्त  
चास नगर निगम।

सेवा में,

उपायुक्त,  
बोकारो।

विषय:- चास नगर निगम क्षेत्रान्तर्गत सभी वार्डों में Construction of Screening Chamber and Silt Chamber निर्माण हेतु प्रशासनीक स्वीकृति प्रदान करने के संबंध में।

महाशय,

उपर्युक्त विषय के संबंध के कहना है कि दिनांक 17.06.2025 को नमामि गंगे की आहुत बैठक में निगम क्षेत्र में आवासों के सीवेज जल नाली से बाहर निस्तारण हेतु Silt Chamber बनाने एवं सीवेज जल का उपचार करने के उपरान्त नाली में निस्तारण करने का निर्देश प्राप्त है। अनुपालन में B.S.L से समन्यवय स्थापित करते हुए Construction of Screening Chamber and Silt Chamber निर्माण हेतु प्राक्कलन तैयार किया गया है। एक अदद् Construction of Screening Chamber and Silt Chamber निर्माण में कुल प्राक्कलित राशि Rs. 1,79,800.00 है। चास नगर निगम क्षेत्र के गरगा नदी में कुल-16 जल निस्तारण नालीयों में Construction of Screening Chamber and Silt Chamber निर्माण हेतु (Rs. 1,79,800.00 X 16 Nos=Rs.28,76,800) कुल प्राक्कलित राशि Rs.28,76,800 है।

अतः अनुरोध है कि गरगा नदी में कुल-16 जल निस्तारण नालीयों में Construction of Screening Chamber and Silt Chamber निर्माण हेतु कुल प्राक्कलित राशि Rs.28,76,800.00 उपलब्ध कराते हुए प्रशासनिक स्वीकृति प्रदान करने की कृपा किया जा ताकि स-समय Screening Chamber and Silt Chamber निर्माण कराया जा सके।

अनु०:-यथो०

विश्वासभाजन

प्रशासक

-सह-

अपर नगर आयुक्त,  
चास नगर निगम।

CONSTRUCTION OF SCREENING CHAMBER AND SILT CHAMBER		
ABSTRACT OF COST		
SL.NO.	Description of works	Amount (Rs)
1	SCREEN CHAMBER	₹ 42,801.35
2	SILT CHAMBER	₹ 1,02,233.06
3	CARRIAGE	₹ 5,761.13
	<b>SUBTOTAL WITHOUT GST</b>	₹ <b>1,50,795.55</b>
	ADD GST @18%	₹ 27,143.20
	<b>SUBTOTAL WITH GST</b>	₹ <b>1,77,938.74</b>
	Add Labour Cess @1%	₹ 1,779.39
	<b>Total Project Cost</b>	₹ <b>1,79,718.13</b>
	<b>SAY</b>	₹ <b>1,79,800.00</b>

*J. E.*  
16/07/25  
J. E.

*A. B.*  
16/07/25  
A. B.

अंचल अधिकारी का कार्यालय, चास (बोकारो)।

पत्रांक:- 1086

प्रेषक,  
अंचल अधिकारी,  
चास।

सेवा में,  
अपर समाहर्ता,  
बोकारो।

चास/दिनांक:- 06.06.2025

विषय:- S.T.P. के लिए भूमि चिन्हित कर प्रतिवेदन उपलब्ध कराने के संबंध में।

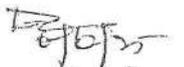
महाशय,  
उपरोक्त विषयक के संदर्भ में संबंधित राजस्व उप निरीक्षक -सह- प्र० अंचल निरीक्षक एवं अंचल अमीन द्वारा जांच कराया गया। जांच प्रतिवेदन के अनुसार चास अंचल अन्तर्गत S.T.P. निर्माण हेतु भूमि चिन्हित कर दिया गया है, जिसकी विवरणी निम्नवत् है:-

क्र०	मौजा	थाना न०	खाता न०	प्लॉट न०	रकबा	अभ्युक्ति
01	गोमदीडीह	23	17	544	1.00 एकड़	उक्त भूमि गत सर्वे खतियान के अनुसार गैरआबाद खास खाते की भूमि है, स्थलीय जांच के क्रम में भूमि परती के रूप में अवस्थित है।

उक्त भूमि का अंचल अमीन से प्राप्त ट्रेस नक्शा संलग्न है।  
सादर सूचनार्थ समर्पित।

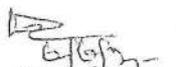
अनुलग्नक:- यथोक्त।

विश्वासभाजन

  
अंचल अधिकारी  
चास।

ज्ञापक:- 1086 / दिनांक:- 06.06.2025

प्रतिनिधि:- अपर नगर आयुक्त, चास नगर निगम को सूचनार्थ प्रेषित।

  
अंचल अधिकारी  
चास।





## कार्यालय, चास नगर निगम, चास (बोकारो)

आईटीआई रोड, NH-32, चास, बोकारो, पिन-827013  
E-mail:- chasmunicipalcouncil@gmail.com



पत्रांक:- 1673

दिनांक:- 12/06/25

प्रेषक,

प्रशासक-सह-अपर नगर आयुक्त,  
चास नगर निगम चास।

सेवा में,

अपर समाहर्ता  
बोकारो।

विषय:- चास नगर निगम के द्वारा S.T.P निर्माण हेतु चास अंचल द्वारा चिन्हित भूमि के संबंध में।

प्रसंग:- अंचल अधिकारी, चास के पत्रांक-1086, दिनांक- 06.06.2025।  
महाशय,

उपयुक्त प्रासंगिक विषय के संबंध में कहना है कि चास नगर निगम के परियोजना सिवरेज ट्रीटमेंट प्लांट के निर्माण हेतु अंचल अधिकारी के द्वारा मौजा- गोमदीडीह, थाना नं0-23, खाता नं0- 17, प्लॉट नं0- 544, रकवा- 1.00 एकड़ भूमि चिन्हित कर दी गयी है।

उक्त चिन्हित भूमि का संयुक्त स्थल निरीक्षण कार्यालय के सहायक नगर आयुक्त, सहायक अभियंता (सिविल) अमीन, एवं चास अंचल कार्यालय के अमीन द्वारा किया गया है, जिसमें चिन्हित भूमि तक पहुँच पथ नहीं पया गया। साथ ही झार-भूमि प्लॉट पर उक्त वर्णित भूमि का कुछ भाग का जमाबंदी कायम है (छायाप्रति संलग्न) एवं चिन्हित भूमि वर्तमान में पेड़ एवं झाड़ी से घिरा हुआ है, भूमि की प्रकृति जंगलझाड़ी होने की संभावना से इंकार नहीं किया जा सकता है।

अतः उक्त चिन्हित भूमि का पहुँच पथ एवं किए गए जमाबंदी का जॉच अंचल अधिकारी, चास से कराई जा सकती है, ताकि D.P.R निर्माण के उपरान्त S.T.P निर्माण कार्य में किसी प्रकार का बाधा उत्पन्न न हो।

विश्वासभाजन

12/06/25  
प्रशासक

-सह-

अपर नगर आयुक्त  
चासनगरनिगम।

पत्रांक 1673 दिनांक 12/06/25

प्रतिलिपि:- अंचल अधिकारी को आवश्यक कारवाई हेतु सूचनार्थ प्रेषित।  
प्रतिलिपि:- उपायुक्त, बोकारो को सादर सूचनार्थ प्रेषित।

12/06/25

प्रशासक

-सह-

अपर नगर आयुक्त  
चासनगरनिगम।

अंचल अधिकारी का कार्यालय, चास (बोकारो)

पत्रांक-1572

दिनांक-

अंचल अधिकारी  
चास।

है।

अपर समाहर्ता,  
बोकारो।

Jaiapur

दिनांक-08/07/25

विषय- चास नगर निगम के द्वारा STP निर्माण हेतु चिन्हित भूमि के संबंध में।

संदर्भ- भवदीय पत्रांक-1772/रा0 दिनांक- 01.07.2025

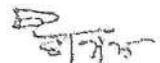
महोदय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में राजस्व उप निरीक्षक एवं अंचल अधीन के द्वारा जाँच कराया गया, जाँचोपरांत जाँच प्रतिवेदित संलग्न कर अग्रोत्तर कार्रवाई हेतु मूल में भवदीय को समर्पित की जा रही है। खाता संख्या 17 प्लॉट संख्या 544 का कुल रकवा 9.48 एकड़ जिसमें ऑफलाइन एवं ऑनलाइन पंजी ॥ मिलाकर कुल रकवा 7.73 एकड़ का माँग चलता है। कुल रकवा 1.75 एकड़ भूमि शेष बचता है।

कृपया प्राप्ति स्वीकार की जाय।

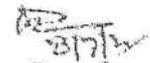
अनुलग्नक- यथोक्त

विश्वासभाजन

  
अंचल अधिकारी,  
चास।

ज्ञापक-1572/दिनांक-08/07/25

प्रसारक-सह-अपर निगर आयुक्त, चास नगर निगम, चास को सूचनार्थ प्रेषित।

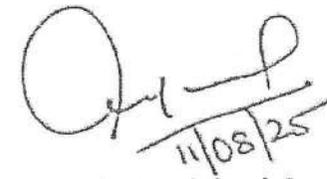
  
अंचल अधिकारी,  
चास।

3360  
917/25

District Ganga Committee, BokaroReporting format for OA 200/2014 M.C Mehta vs Union of India & Others.

I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII
Name of Drain/Canals/Khals	District/ Town	Nature of Drains/Canals/Khals	Water Quality Analysis- heavy metals	If tapped or untapped	Quantity of sewage discharged from the drain ( in MLD)	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by NGT/Mo EF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
Bharra Colony Ward 01 ( Bharra Basti)	Bokaro/ Chas	Open Drain	Attached	Taken into DPR and as executed it will be tapped	0.5	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Bharra Colony ward 01 (Ranchi & Sah Muhalla )	Bokaro/ Chas	Open Drain	Attached	-do-	0.46	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Bharra Colony Ward 01 ( Mazid Road Imambada)	Bokaro/ Chas	Open Drain	Attached	-do-	0.65	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Chira Chas Ward 02 ( K K Singh Colony)	Bokaro/ Chas	Open Drain	Attached	-do-	1.82	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Chira Chas Ward 02 ( Basant Vihar, Prapti Estate)	Bokaro/ Chas	Open Drain	Attached	-do-	0.95	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Big Drain Azad Nagar Ward 09	Bokaro/ Chas	Covered Drain	Attached	-do-	1.85	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026

Gaush Nagar Kadri Mohalla Ward 10	Bokaro/Chas	Open Drain	Attached	-do-	1.88	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Kailash Nagar Ward 11	Bokaro/Chas	Covered Drain	Attached	-do-	1.10	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Bhojpur Colony Ward 12	Bokaro/Chas	Open Drain	Attached	-do-	1.53	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Ispat Colony Ward 13	Bokaro/Chas	Open Drain	Attached	-do-	1.65	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Ram Nagar Colony Ward 14	Bokaro/Chas	Open Drain	Attached	-do-	2.3	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Kunwar Singh Colony Ward 22	Bokaro/Chas	Open Drain	Attached	-do-	1.91	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Near Surya Chowk Ward 23	Bokaro/Chas	Covered Drain	Attached	-do-	1.08	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Near Bandhgora Ward 24	Bokaro/Chas	Open Drain	Attached	-do-	2.38	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Telidih Basti Ward 29	Bokaro/Chas	Open Drain	Attached	-do-	1.9	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Singarjoriya	Bokaro/Chas	Open Drain	Attached	-do-	10	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026

  
11/08/25

Additional Municipal Commissioner  
Chas Municipal Corporation

Detail of drainage water flowing into the Garga river:-

Sl. No.	Area, Ward No.	Flow (M <sup>3</sup> /Day)	Area, Ward No.	Flow (M <sup>3</sup> /Day)
1	Bharra Colony Ward No-1	1.24	Bharra Basti	0.5
2	Bharra Colony Ward No-1	0.46	Ranchi Muhalla, Sah Muhalla	0.2
3	Bharra Colony Ward No-1	0.65	Mazjid Road, Imambara	0.5
4	Chira Chas Ward No-02	1.82	K.K.Singh colony	1.0
5	Chira Chas Ward No-02	0.95	Basant Bihar, Prapti Estate, Chira Chas Thana Road	1.2
6	Big Drain. Azad Nagar, Ward No-09	1.85	Ramnagar colony, Ansari Muhalla, Imambara Road, Bauri Muhalla	1.9
7	Gaush Nagar At-Kadri Muhalla Ward No- 10	1.88	Thakur Muhalla	0.5
8	Kailash nagar ward no -11	1.10	Xaviour colony, subhash co-operative	1.1
9	Bhojpur colony ward no-12	1.53	Bhojpur colony	1.4
10	Ispat colony ward no 13	1.65	Ispat colony, Gujarat colony, samshan ghat	0.7
11	Ram nagar colony, Ward no-14	2.3	Ram nagar colony	0.8
12	Kunwar singh colony	1.91	Medicine gali, Gandhi Path	1.2
13	Near surya chowk, ward no-23	1.08	Kadamtalla, chapra khatal	1.0
14	Near bandhgora site ward no-24	2.38	Telidih basti	0.6
15	Telidih basti ward no-29	1.9	Telidih basti	1.8
16	Singarjoriya	10	K.M. memorial road, Bauri muhalla, Ansari muhalla, imam baa, chira chas, bhaisunda, bhari basti, muslim muhalla, inpat colony, solagidih, kunj vihar, K.K.Singh colony	12.5
Total flow of drain water		32.7		

**Note:**

Class A: Drinking Water Source without conventional treatment but after disinfection

Class B: Outdoor bathing (Organized)

Class C: Drinking water source after conventional treatment and disinfection

Class D: Propagation of Wild life and Fisheries

Class E: Irrigation, Industrial Cooling, Controlled Waste disposal.

Current status of quality of water in River Garga: - From the above table which shows results along different indicators shows that water quality is improving on all parameters and hence it can be said that in the coming times it will further improve.

Sl. No	sampling station		Parameters										Designated best use	
			2017-18	2018-19	2017-18	2018-19	2017-18	2018-19	2017-18	2018-19	2017-18	2018-19	2017-18	2018-19
			pH		D.O (mg/l)		B.O.D (mg/l)		T.C (MPN/100ml)		F.C (MPN/100ml)		class	
1	GARGA RIVER NEAR TELMUCHO BRIDGE	Maximum.	7.5	7.5	7.0	7.2	5.4	4.6	-	-	-	-	C	C
		Minimum	6.4	6.3	6.2	5.8	4.1	4.2	-	-	-	-	C	C
		Average.	6.63	6.96	6.63	6.46	4.85	4.41	-	-	-	-	C	C

District Ganga Committee, BokaroReporting format for OA 200/2014 M.C Mehta vs Union of India & Others.

I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII
Name of Drain/Canals/ Khals	District/ Town	Nature of Drains/Canals/ Khals	Water Quality Analysis-heavy metals	If tapped or untapped	Quantity of sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by NGT/MoEF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
Joriya	Bokaro/ Phusro	Drain	PH value Average -7.03 BOD-54 mg/L COD-227.25 Mg/L	Untapped	8.39	10 MLD	Yes	Yes	NMCG	Sep-25	
Bodhi	Bokaro/ Phusro	Drain	PH value Average -7.22 BOD-35.25	Untapped	6.78	4 MLD	Yes	Yes	NMCG	Sep-25	

			mg/L COD- 176.25 Mg/L							
Ghityatand	Bokaro/ Phusro	Drain	PH value Average -7.13 BOD- 26.12 mg/L COD- 138.87 Mg/L	Untapped	2.74	10 MLD	Yes	Yes	NMCG	Sep-25

  
11/08/25  
E.O PHUSRO

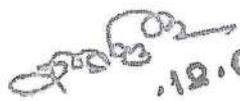
Status of existing Lagoon based STPs (Bokaro Steel Township)

Sl.NO	Name of Oxidation Pond/Lagoon based STPs	Capacity (MLD)	Status of Lagoon based STPs
1.	Sector-XII Oxidation Pond	10.4	Lagoon based STPs are already functional
2.	Sector-VI Oxidation Pond	5.85	Lagoon based STPs are already functional
3.	Sector-XI Oxidation Pond	2.57	Lagoon based STPs are already functional
4.	Dhandabra Oxidation Pond.	11.40	Lagoon based STPs are already functional
5.	BGH Oxidation Pond	1.17	Lagoon based STPs are already functional
6.	Camp-II Oxidation Pond	0.582	Lagoon based STPs are already functional

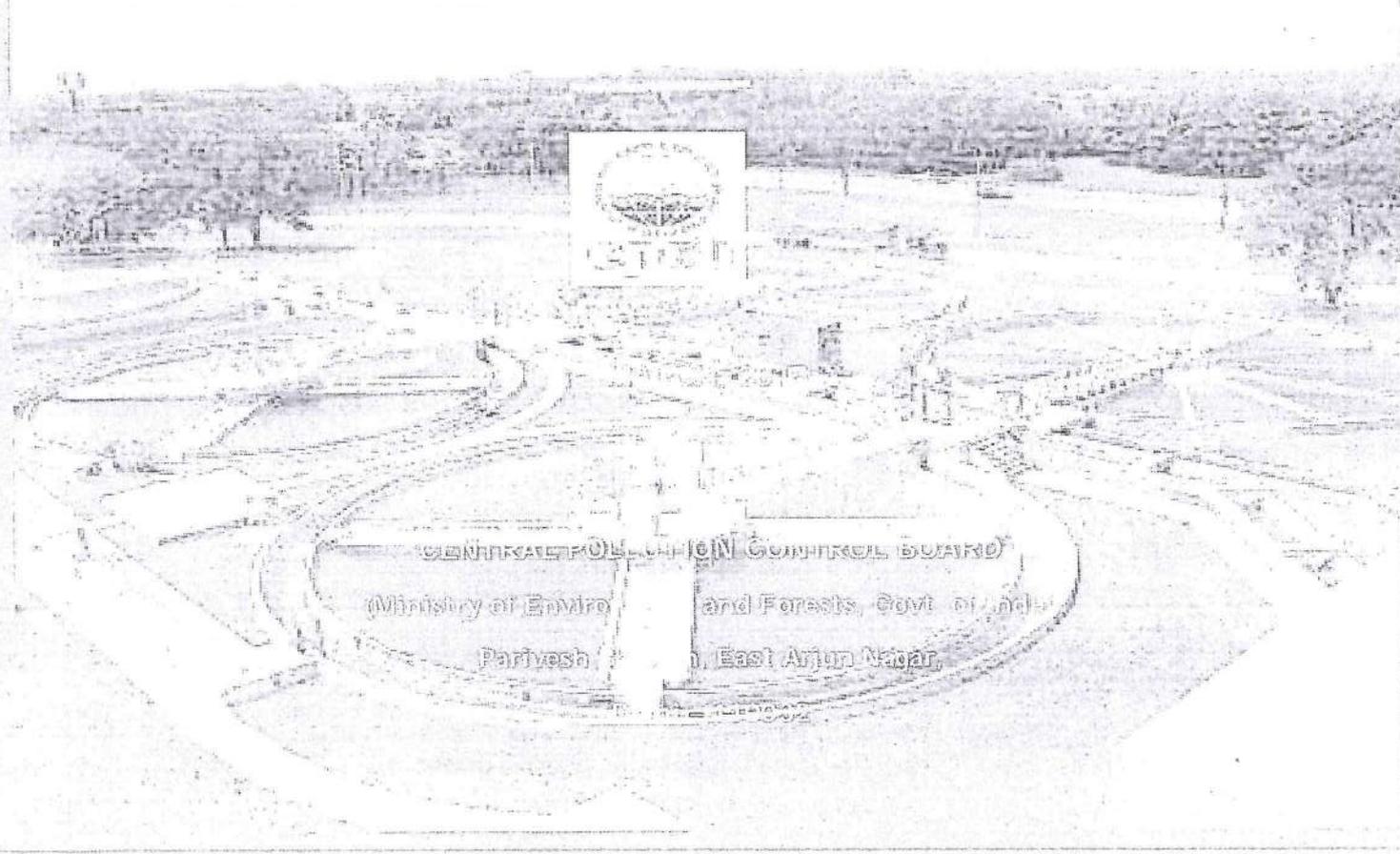
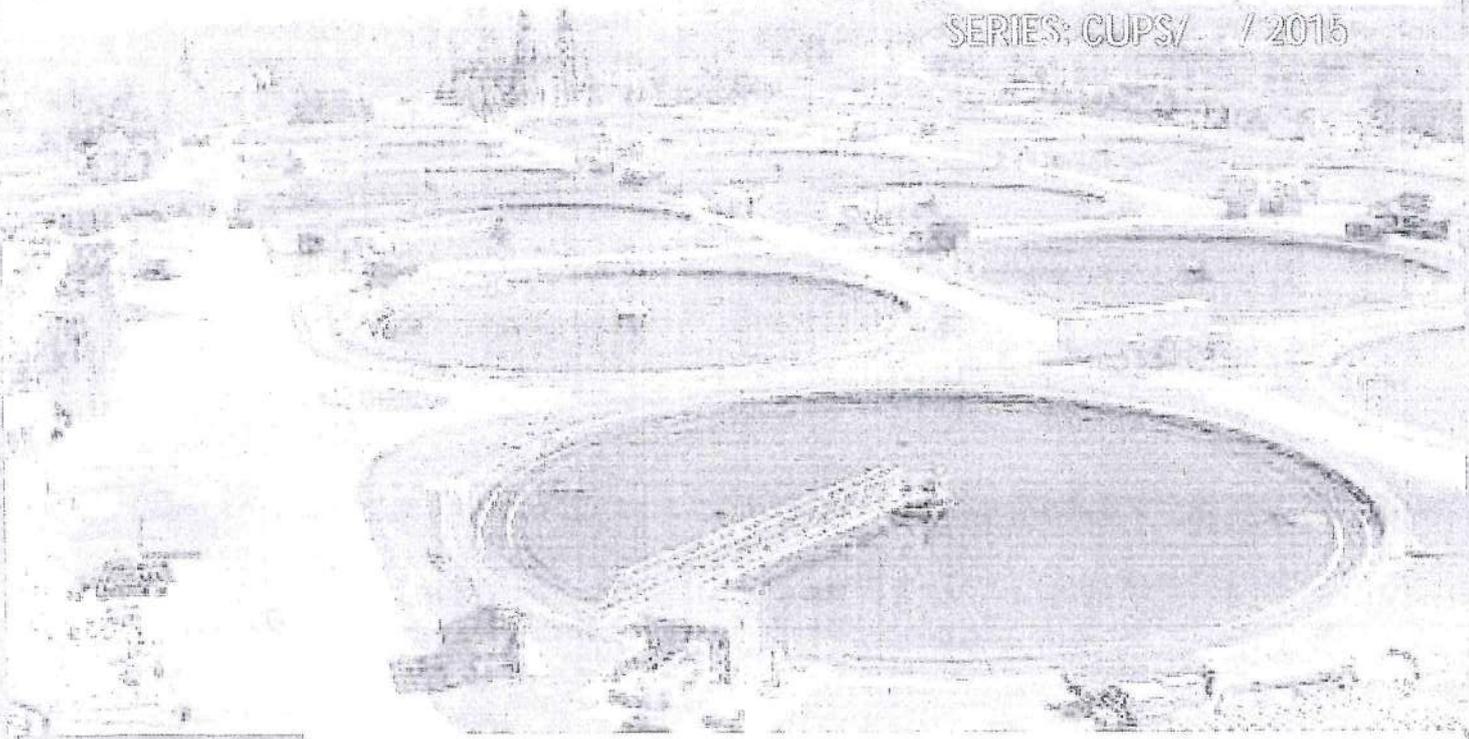
\* Agency deployed for Installation of Online Continuous Effluent Monitoring System (OCEMS) with five years Operation & Maintenance in STPs at Bokaro with capacity more than 1 MLD.

Upcoming Projects for Reuse of Treated Sewage

For reuse of treated sewage for industrial purpose, SAIL Board accorded approval on 28/05/2025. Tender floated on 04/06/2025. Tender pre-bid meeting held on 19/06/2025. Thirteen bidders participated. Technical evaluation committee deliberated the pre-bid queries. Tender opening date extended till 30/08/2025.

  
 12.08.2025  
 राज कुमार शर्मा  
 प्रशासक (सि. ई-सा. प्रकल्प)  
 स.स. बोकारो स्टील शहर

CONTROL OF AIR POLLUTION ACT, 1987  
SERIES: CUPS/ / 2015



CENTRAL POLLUTION CONTROL BOARD  
(Ministry of Environment and Forests, Govt. of India)  
Parivesh Bhawan, East Arjun Nagar,

## INVENTORIZATION OF SEWAGE TREATMENT PLANTS

Sl. No	City/town	STP Location	STP Commissioned in (Year)	Status (Operational/ Non-Operational/Under Construction)	STP Installed Capacity MLD	Technology (UASB / ASP / OP / SBR / MBR/ FAB Etc.)	Consent Status
19		B.D.Cantt Srinagar	Under Army	do	5	ASP	

## 4.15 STPs AT JHARKHAND

Jharkhand has 15 numbers of sewage treatment plants having treatment capacity of 117.24 MLD. Details of STPs of Jharkhand are shown in Table 16.

Table 16: STPs-Jharkhand

Sl.No.	City/town	STP Location	STP Commissioned in (Year)	Status (Operational/ Non-Operational/Under Construction)	STP Installed Capacity MLD	Technology (UASB / ASP / OP / SBR / MBR/ FAB Etc.)	Consent Status
1.	Bokaro	IEL Gomia Township	50 years ago	Operational	1.6	SAS	No.
2.		BSL Township(a) Sector 12	Not Known	Operational	10.4	Lagoon	Information not provided
3.		(b) Sector 6	Not Known	Operational	5.85	Lagoon	
4.		(c) Sector 11	Not Known	Operational	2.57	Lagoon	
5.		(d) Dhandabara	Not Known	Operational	11.4	Lagoon	
6.		(e) Camp II	Not Known	Operational	0.582	Lagoon	
7.		(f) BGH	Not Known	Operational	1.17	Lagoon	
8.	Jmshedpur	STP Kharkai	1952	Operational	16	ASP	31/12/2014
9.		STP Bara	1994	Operational	45	ASP	31/12/2014
10.		Baridih STP Unit-I	1952	Operational	4.5	OP	Up to 2013
11.		Baridih STP Unit-II	1964	Operational	7.65	OP	Up to 31/12/2013
12.	UCIL Jadugora, ES	Jadugoda STP	1995	Operational	4.086	ASP	Up to 31/12/2012
13.		NarwaPahar STP	1995	Operational	2	ASP	Up to 31/12/2012
14.	HCL Moubhandar	Moubhandar	1985	Operational	0.8	Classified	Up to 31/12/2007
15.		Moubhandar		Operational	3.636	Filtration	Up to 31/12/2007

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Lab. recognized by CPCB, MoEF&CC [GOI] under EP(A)-1986  
ISO 9001:2015 & ISO 45001:2018 Certified

Lab Operates at : Survey No. 93/A, Conformity Hissa No. 2, G V Brothers Bldg., Bata Compound, Khopat, Near Flower Valley, Thane (West) - 400 601, Maharashtra, India.  
Tel: 022-45119250, 022-45119239 / +91-7039076680 Email: lab@ultratech.in

## TEST REPORT

<b>ISSUED TO:</b> M/s. BOKARO STEEL PLANT/SAIL Bokaro Steel City-827001, Jharkhand, INDIA.	<b>ULR NO.</b> : ULR-TC14909 25 000005910F <b>REPORT NO.</b> : UT/ELS/REPORT/ 08733 /07 -2025 <b>ISSUE DATE</b> : 05/07/2025 <b>YOUR REF.</b> : 4565049629 <b>REF. DATE</b> : 18/10/2023
---	--

<b>SAMPLE PARTICULARS :</b> Sampling Plan Ref. No.: 26-06/2025 Sampling Procedure : UT/LQMS/SOP/W01A Date & Time of Sampling : 22/06/2025 11:45 Hrs. Sample Registration Date : 27/06/2025 Analysis Starting Date : 27/06/2025 Analysis Completion Date : 04/07/2025 Sample Lab Code : UT/ELS/0777/06-2025 Sample Collected By : ULTRA TECH ENVIRONMENTAL CONSULTANCY AND LABORATORY PVT. LTD.	<b>WASTE WATER SAMPLE ANALYSIS</b> Sample Type : Untreated Sewage Waste Water Sample Location : Lagoon Based STP-BGH Sample Quantity & : 2L in Polyethylene Container. Packaging Details
--	--

Sr. No.	Test Parameter	Test Method	Test Result	Unit	Standard Limits
1	pH @ 25° C	IS 3025 (Part 11) : 2022	7.0	-	NA
2	Total Suspended Solids	IS 3025 (Part 17) : 2022	11	mg/L	NA
3	Biochemical Oxygen Demand (27°C, 3Days)	IS 3025 (Part 44) : 2023	6.1	mg/L	NA
4	Chemical Oxygen Demand	IS 3025 (Part 58) : 2023	25	mg/L	NA
5	Ammonia as NH <sub>3</sub> -N	IS 3025 (Part 34/Sec 1), Clause 5.3 : 2023	2.0	mg/L	NA
BDL: Below Detection Limit		DL: Detection Limit	NA: Not Applicable		

Remark/ Statement of Conformity: *Nil*

- Note:
1. This test report refers only to the sample tested.
  2. This test report may not be reproduced in part, without the permission of this laboratory.
  3. Any correction invalidates this test report.
  4. Sample was collected using laboratory's SOP (UT/LQMS/SOP/W01A) based on CPCB's Guide Manual: Water & Wastewater Analysis, APHA 24th Edition and IS3025 (Part 1).
  5. This test report shall be referred along with Test Report No. UT/ELS/REPORT/ 08734 / 07 - 2025 Dated 05/07/2025 for final conclusion.

**Authorized By:**  
*Jayashree Acharya*  
**Jayashree Acharya**  
Authorized Signatory

- END OF TEST REPORT -

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Tel: 022-45119250, 022-45119239 / ☎+91-7039076680 Email: lab@ultratech.in

## TEST REPORT

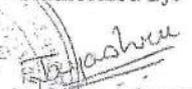
ISSUED TO: <b>M/s. BOKARO STEEL PLANT/SAIL</b> Bokaro Steel City-827001, Jharkhand, INDIA.	ULR NO. : -- REPORT NO. : UT/ELS/REPORT/ 08734 / 07 - 2025 ISSUE DATE : 05/07/2025 YOUR REF. : 4565049629 REF. DATE : 18/10/2023
---	--

<b>SAMPLE PARTICULARS</b> Sampling Plan Ref. No.: 26-06/2025 Sampling Procedure : UT/LQMS/SOP/W01A Date & Time of Sampling : 22/06/2025 11:45 Hrs. Sample Registration Date : 27/06/2025 Analysis Starting Date : 27/06/2025 Analysis Completion Date : 04/07/2025 Sample Lab Code : UT/ELS/0777/06-2025 Sample Collected By : ULTRA TECH ENVIRONMENTAL CONSULTANCY AND LABORATORY PVT. LTD.	<b>WASTE WATER SAMPLE ANALYSIS</b> Sample Type : Untreated Sewage Waste Water Sample Location : Lagoon Based STP-BGH Sample Quantity & Packaging Details : 1L in Wide Mouth Glass Bottle for Oil & Grease. 100 ml in Sterilized Corning Bottle for Bacteriological Parameters.
--	--

Sr. No.	Test Parameter	Test Method	Test Result	Unit	Standard Limits
1	Fecal Coliform ( <i>F. coli</i> )	IS 1622 : 1981	31	MPN/100ml	NA
2	Oil & Grease	IS 3025 (Part 39), Clause 5.0:2021	1.14	mg/L	NA

Remark/ Statement of Conformity: **NIL**

- Note:
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  3. Any correction invalidates this test report.
  4. Parameter/s tested are not covered under NABL scope.
  5. Sample was collected using laboratory's SOP (UT/LQMS/SOP/W01A) based on CPCB's Guide Manual: Water & Wastewater Analysis, APHA 24th Edition and IS3025 (Part 1).
  6. This test report shall be referred along with Test Report No. **UT/ELS/REPORT/ 08733 / 07 - 2025** Dated **05/07/2025** for final conclusion.

Authorized By:  
  
Jayashree Acharya  
Authorized Signatory



- END OF TEST REPORT -

Regd.: Unit No. 225, Jai Commercial Complex, Eastern Express Highway, Opp. Cadbury Factory, Khopat, Thane (W) 400 601, Maharashtra, India.  
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Kolkata: +033-40089145 / +91- 3335 746 566 - kolkata@ultratech.in, Gujarat: +91-9558117469 - gujarat@ultratech.in

GST: 27AADCU4659H1Z0

CIN NO: U74900MH2023PTC415102

UT -008294



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Tel: 022-45119250, 022-45119239 / ☎+91-7039076680 Email: lab@ultratech.in

### TEST REPORT

<b>ISSUED TO:</b> M/s. BOKARO STEEL PLANT/SAIL Bokaro Steel City-827001, Jharkhand, INDIA.	<b>ULR NO.</b> : -- <b>REPORT NO.</b> : UT/ELS/REPORT/ 08736 /07 -2025 <b>ISSUE DATE</b> : 05/07/2025 <b>YOUR REF.</b> : 4565049629 <b>REF. DATE</b> : 18/10/2023
---	---

<b>SAMPLE PARTICULARS</b> Sampling Plan Ref. No.: 26-06/2025 Sampling Procedure : UT/LQMS/SOP/W01A Date & Time of Sampling : 22/06/2025 12:15 Hrs. Sample Registration Date : 27/06/2025 Analysis Starting Date : 27/06/2025 Analysis Completion Date : 04/07/2025 Sample Lab Code : UT/ELS/0778/06-2025 Sample Collected By : ULTRA TECH ENVIRONMENTAL CONSULTANCY AND LABORATORY PVT. LTD.	<b>WASTE WATER SAMPLE ANALYSIS</b> Sample Type : Untreated Sewage Waste Water Sample Location : Lagoon Based STP-Sector-06 Sample Quantity & : 2L in Polyethylene Container. Packaging Details : 1L in Wide Mouth Glass Bottle for Oil & Grease.
--	--

Sr. No.	Test Parameter	Test Method	Test Result	Unit	Standard Limits
1	Fecal Coliform ( <i>F. coli</i> )	IS 1622 : 1981	25	MPN/100ml	NA
2	Oil & Grease	IS 3025 (Part 39); Clause 5.0:2021	1.00	mg/L	NA

Remark/ Statement of Conformity: *NIL*

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  6. This test report shall be referred along with Test Report No. UT/ELS/REPORT/ 08735 / 07 - 2025 Dated 05/07/2025 for final conclusion.

**Authorized By:**  
  
 Jayashree Acharya  
 Authorized Signatory



- END OF TEST REPORT -

Regd. Unit No. 225, Jai Commercial Complex, Eastern Express Highway, Opp. Cadbury Factory, Khopat, Thane (W) 400 601, Maharashtra, India.  
Thane HO: Tel: +91-22-49743482 Email: sales@ultratech.in

Pune: +91-20-29525517 - pune@ultratech.in, Kochi: +91-0484-4301947/ +91-9895200526 - kochi@ultratech.in,

Kolkata: +91-33-40089145 / +91- 3335 746 566 -kolkata@ultratech.in, Gujarat: +91-9558117469 - gujarat@ultratech.in

GST: 27AADCU4659H1Z0

CIN NO: U74900MH2023PTC415102

UT -008230



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ISO 9001:2015 & ISO 45001:2018 Certified

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Tel: 022-45119250, 022-45119239 / ☎ +91-7039076680 Email: lab@ultratech.in

## TEST REPORT

<b>ISSUED TO:</b> M/s. BOKARO STEEL PLANT/SAIL Bokaro Steel City-827001, Jharkhand, INDIA.	<b>ULR NO.</b> : ULR-TC14909 25 000005912F <b>REPORT NO.</b> : UT/ELS/REPORT/ 08737 /07 - 2025 <b>ISSUE DATE</b> : 05/07/2025 <b>YOUR REF.</b> : 4565049629 <b>REF. DATE</b> : 18/10/2023
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<b>SAMPLE PARTICULARS</b> : Sampling Plan Ref. No.: 26-06/2025 Sampling Procedure : UT/LQMS/SOP/W01A Date & Time of Sampling : 22/06/2025 12:40 Hrs. Sample Registration Date : 27/06/2025 Analysis Starting Date : 27/06/2025 Analysis Completion Date : 04/07/2025 Sample Lab Code : UT/ELS/0779/06-2025 Sample Collected By : ULTRA TECH ENVIRONMENTAL CONSULTANCY AND LABORATORY PVT. LTD.	<b>WASTE WATER SAMPLE ANALYSIS</b> Sample Type : Untreated Sewage Waste Water Sample Location : Lagoon Based STP-Sector-11 Sample Quantity & : 2L in Polyethylene Container. Packaging Details
--	--

Sr. No.	Test Parameter	Test Method	Test Result	Unit	Standard Limits
1	pH @ 25° C	IS 3025 (Part 11) : 2022	7.0	-	5.5 to 9.0
2	Total Suspended Solids	IS 3025 (Part 17) : 2022	6	mg/L	100
3	Biochemical Oxygen Demand (27°C, 3Days)	IS 3025 (Part 44) : 2023	7.3	mg/L	30
4	Chemical Oxygen Demand	IS 3025 (Part 58) : 2023	30	mg/L	250

NA : Not Applicable

Remark/ Statement of Conformity: *NIL*

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  4. Sample was collected using laboratory's SOP (UT/LQMS/SOP/W01A) based on CPCB's Guide Manual: Water & Wastewater Analysis, APHA 24th Edition and IS3025 (Part 1).
  5. This test report shall be referred along with Test Report No. UT/ELS/REPORT/ 08737 / 07 - 2025 Dated 05/07/2025 for final conclusion.

- END OF TEST REPORT -



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### TEST REPORT

<b>ISSUED TO:</b> M/s. BOKARO STEEL PLANT/SAIL Bokaro Steel City-827001, Jharkhand, INDIA.	<b>ULR NO.</b> : -- <b>REPORT NO.</b> : UT/ELS/REPORT/ 08738 /07 - 2025 <b>ISSUE DATE</b> : 05/07/2025 <b>YOUR REF.</b> : 4565049629 <b>REF. DATE</b> : 18/10/2023
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<b>SAMPLE PARTICULARS</b> : Sampling Plan Ref. No. : 26-06/2025 Sampling Procedure : UT/LQMS/SOP/W01A Date & Time of Sampling : 22/06/2025 12:40 Hrs. Sample Registration Date : 27/06/2025 Analysis Starting Date : 27/06/2025 Analysis Completion Date : 04/07/2025 Sample Lab Code : UT/ELS/0779/06-2025 Sample Collected By : ULTRA TECH ENVIRONMENTAL CONSULTANCY AND LABORATORY PVT. LTD.	<b>WASTE WATER SAMPLE ANALYSIS</b> Sample Type : Untreated Sewage Waste Water Sample Location : Lagoon Based STP-Sector-11  Sample Quantity & Packaging Details : 2L in Polyethylene Container. 1L in Wide Mouth Glass Bottle for Oil & Grease. 100 ml in Sterilized Corning Bottle for Bacteriological Parameters.
---	---

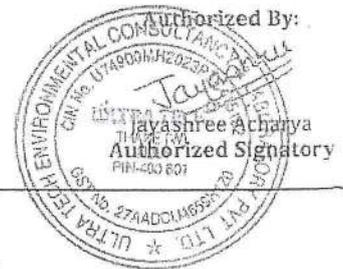
Sr. No.	Test Parameter	Test Method	Test Result	Unit	Standard Limits
1	Fecal Coliform ( <i>F. coli</i> )	IS 1622 : 1981	11	MPN/100ml	NA
2	Ammonia as NH3-N	APHA 24th Ed. 4500- NH3- F : 2023	0.62	mg/L	NA
3	Oil & Grease	IS 3025 (Part 39); Clause 5.0:2021	0.68	mg/L	NA

NA : Not Applicable

Remark/ Statement of Conformity: *Nil.*

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  4. Parameter/s tested are not covered under NABL scope.
  5. Sample was collected using laboratory's SOP (UT/LQMS/SDP/W01A) based on CPCB's Guide Manual: Water & Wastewater Analysis, APHA 24th Edition and IS3025 (Part 1).
  6. This test report shall be referred along with Test Report No. UT/ELS/REPORT/ 08737 / 07 - 2025 Dated 05/07/2025 for final conclusion.

- END OF TEST REPORT -



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Kolkata: +91-33-40089145 / +91-3335 746 566 - kolkata@ultratech.in, Gujarat: +91-9558117469 - gujarat@ultratech.in

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CIN NO: U74900MH2023PTC415102

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### TEST REPORT

ISSUED TO: <b>M/s. BOKARO STEEL PLANT/SAIL</b>	ULR NO. : --
Bokaro Steel City-827001, Jharkhand, INDIA.	REPORT NO. : UT/ELS/REPORT/ 08740 / 07 - 2025
	ISSUE DATE : 05/07/2025
	YOUR REF. : 4565049629
	REF. DATE : 18/10/2023

<b>SAMPLE PARTICULARS</b>	<b>WASTE WATER SAMPLE ANALYSIS</b>
Sampling Plan Ref. No.: 26-06/2025	Sample Type : Untreated Sewage Waste Water
Sampling Procedure : UT/LQMS/SOP/W01A	Sample Location : Lagoon Based STP-Dhandabra.
Date & Time of Sampling : 22/06/2025 13:05 Hrs.	
Sample Registration Date : 27/06/2025	
Analysis Starting Date : 27/06/2025	Sample Quantity & : 2L in Polyethylene Container.
Analysis Completion Date : 04/07/2025	Packaging Details : 1L in Wide Mouth Glass Bottle for Oil & Grease.
Sample Lab Code : UT/ELS/0780/06-2025	100 ml in Sterilized Corning Bottle for Bacteriological Parameters.
Sample Collected By : ULTRA TECH ENVIRONMENTAL CONSULTANCY AND LABORATORY PVT. LTD.	

Sr. No.	Test Parameter	Test Method	Test Result	Unit	Standard Limits
1	Fecal Coliform ( <i>F. coli</i> )	IS 1622 : 1981	6.1	MPN/100ml	NA
2	Oil & Grease	IS 3025 (Part 39); Clause 5.0:2021	1.02	mg/L	NA
3	Ammonia as NH3-N	APHA 24th Ed. 4500- NH3- F: 2023	0.58	mg/L	NA

NA : Not Applicable

Remark/ Statement of Conformity: *Nil*

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  4. Parameter/s tested are not covered under NABL scope.
  5. Sample was collected using laboratory's SOP (UT/LQMS/SOP/W01A) based on CPCB's Guide Manual: Water & Wastewater Analysis, APHA 24th Edition and IS3025 (Part 1).
  6. This test report shall be referred along with Test Report No. **UT/ELS/REPORT/ 08739 / 07 - 2025** Dated **05/07/2025** for final conclusion.

- END OF TEST REPORT -



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Kolkata: +033-40089145 / +91- 3335 746 566 - kolkata@ultratech.in, Gujarat: +91-9558117469 - gujarat@ultratech.in

GST: 27AA0CU4659H1Z0

CIN NO: U74900MH2023PTC415102

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## TEST REPORT

<b>ISSUED TO:</b> M/s. BOKARO STEEL PLANT/SAIL Bokaro Steel City-827001, Jharkhand, INDIA.	<b>ULR NO.</b> : -- <b>REPORT NO.</b> : UT/ELS/REPORT/ 08742 /07 -2025 <b>ISSUE DATE</b> : 05/07/2025 <b>YOUR REF.</b> : 4565049629 <b>REF. DATE</b> : 18/10/2023
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<b>SAMPLE PARTICULARS</b> Sampling Plan Ref. No.: 26-06/2025 Sampling Procedure : UT/LQMS/SOP/W01A Date & Time of Sampling : 22/06/2025 13:45 Hrs. Sample Registration Date : 27/06/2025 Analysis Starting Date : 27/06/2025 Analysis Completion Date : 04/07/2025 Sample Lab Code : UT/ELS/0781/06-2025 Sample Collected By : ULTRA TECH ENVIRONMENTAL CONSULTANCY AND LABORATORY PVT. LTD.	<b>WASTE WATER SAMPLE ANALYSIS</b> Sample Type : Untreated Sewage Waste Water Sample Location : Lagoon Based STP-Sector-12. Sample Quantity & : 2L in Polyethylene Container. Packaging Details : 1L in Wide Mouth Glass Bottle for Oil & Grease. 100 ml in Sterilized Corning Bottle for Bacteriological Parameters.
--	--

Sr. No.	Test Parameter	Test Method	Test Result	Unit	Standard Limits
1	Fecal Coliform ( <i>E. coli</i> )	IS 1622 : 1981	20	MPN/100ml	NA
2	Oil & Grease	IS 3025 (Part 39); Clause 5.0:2021	1.26	mg/L	NA

NA : Not Applicable

Remark/ Statement of Conformity: *NIL*

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  4. Parameter/s tested are not covered under NABL scope.
  5. Sample was collected using laboratory's SOP (UT/LQMS/SOP/W01A) based on CPCB's Guide Manual: Water & Wastewater Analysis, APHA 24th Edition and IS3025 (Part 1).
  6. This test report shall be referred along with Test Report No. **UT/ELS/REPORT/ 08741 / 07 - 2025** Dated **05/07/2025** for final conclusion.



- END OF TEST REPORT -

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GST: 27AADCU4659H1Z0

CIN NO: U74900MH2023PTC415102

UT - 008224



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## TEST REPORT

<b>ISSUED TO:</b> M/s. BOKARO STEEL PLANT/SAIL Bokaro Steel City-827001, Jharkhand, INDIA.	<b>ULR NO.</b> : ULR-TC14909 25 000005915F <b>REPORT NO.</b> : UT/ELS/REPORT/ 08743 /07 -2025 <b>ISSUE DATE</b> : 05/07/2025 <b>YOUR REF.</b> : 4565049629 <b>REF. DATE</b> : 18/10/2023
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<b>SAMPLE PARTICULARS</b>	<b>WASTE WATER SAMPLE ANALYSIS</b>
Sampling Plan Ref. No. : 26-06/2025	Sample Type : Untreated Sewage Waste Water
Sampling Procedure : UT/LQMS/SOP/W01A	Sample Location : Lagoon Based STP-Camp-02
Date & Time of Sampling : 22/06/2025 14:15 Hrs.	
Sample Registration Date : 27/06/2025	
Analysis Starting Date : 27/06/2025	Sample Quantity & : 2L in Polyethylene Container.
Analysis Completion Date : 04/07/2025	Packaging Details
Sample Lab Code : UT/ELS/0782/06-2025	
Sample Collected By : ULTRA TECH ENVIRONMENTAL CONSULTANCY AND LABORATORY PVT. LTD.	

Sr. No.	Test Parameter	Test Method	Test Result	Unit	Standard Limits
1	pH @ 25° C	IS 3025 (Part 11) : 2022	7.5	-	NA
2	Total Suspended Solids	IS 3025 (Part 17) : 2022	31	mg/L	NA
3	Biochemical Oxygen Demand (27°C, 3Days)	IS 3025 (Part 44) : 2023	9.3	mg/L	NA
4	Chemical Oxygen Demand	IS 3025 (Part 58) : 2023	139	mg/L	NA
5	Ammonia as NH <sub>3</sub> -N	IS 3025 (Part 34/Sec 1), Clause 5.3 : 2023	3.8	mg/L	NA

NA : Not Applicable

Remark/ Statement of Conformity: *NIL*

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  4. Sample was collected using laboratory's SOP (UT/LQMS/SOP/W01A) based on CPCB's Guide Manual: Water & Wastewater Analysis, APHA 24th Edition and IS3025 (Part 1).
  5. This test report shall be referred along with Test Report No. UT/ELS/REPORT/ 08744 / 07 - 2025 Dated 05/07/2025 for final conclusion.

Authorized By:  
*Jayashree Acharya*  
Authorized Signatory

- END OF TEST REPORT -

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## TEST REPORT

<b>ISSUED TO:</b> M/s. BOKARO STEEL PLANT/SAIL Bokaro Steel City-827001, Jharkhand, INDIA.	<b>ULR NO.</b> : -- <b>REPORT NO.</b> : UT/ELS/REPORT/ 08744 /07 -2025 <b>ISSUE DATE</b> : 05/07/2025 <b>YOUR REF.</b> : 4565049629 <b>REF. DATE</b> : 18/10/2023
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<b>SAMPLE PARTICULARS</b> : Sampling Plan Ref. No.: 26-06/2025 Sampling Procedure : UT/LQMS/SOP/W01A Date & Time of Sampling : 22/06/2025 14:15 Hrs. Sample Registration Date : 27/06/2025 Analysis Starting Date : 27/06/2025 Analysis Completion Date : 04/07/2025 Sample Lab Code : UT/ELS/0782/06-2025 Sample Collected By : ULTRA TECH ENVIRONMENTAL CONSULTANCY AND LABORATORY PVT. LTD.	<b>WASTE WATER SAMPLE ANALYSIS</b> Sample Type : Untreated Sewage Waste Water Sample Location : Lagoon Based STP-Camp-02 Sample Quantity & : 2L in Polyethylene Container. Packaging Details : 1L in Wide Mouth Glass Bottle for Oil & Grease. 100 ml in Sterilized Corning Bottle for Bacteriological Parameters.
--	---

Sr. No.	Test Parameter	Test Method	Test Result	Unit	Standard Limits
1	Fecal Coliform (F. coli)	IS 1622 : 1981	34	MPN/100ml	NA
2	Oil & Grease	IS 3025 (Part 39); Clause 5.0:2021	1.46	mg/L	NA

NA : Not Applicable

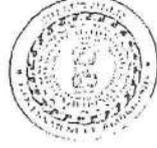
**Remark/ Statement of Conformity:** *NIL*

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  5. Sample was collected using laboratory's SOP (UT/LQMS/SOP/W01A) based on CPCB's Guide Manual: Water & Wastewater Analysis, APHA 24th Edition and IS3025 (Part 1).
  6. This test report shall be referred along with Test Report No. **UT/ELS/REPORT/ 08743 / 07 - 2025** Dated **05/07/2025** for final conclusion.

**Authorized By:**  
*(Signature)*  
**Authorized Signatory**

- END OF TEST REPORT -





उपायुक्त-सह-जिला दण्डाधिकारी का कार्यालय, बोकारो।  
(जिला विकास शाखा)

दिनांक 17.06.2025 को उपायुक्त, बोकारो की अध्यक्षता में नमामि गंगे से संबंधित बैठक की कार्यवाही।

उपस्थिति :-

1. उपायुक्त, बोकारो।
2. वन प्रमण्डल पदाधिकारी, बोकारो।
3. उप विकास आयुक्त, बोकारो।
4. सिविल सर्जन, बोकारो।
5. अपर नगर आयुक्त, चास नगर निगम, बोकारो।
6. कार्यपालक पदाधिकारी, फुसरो नगर परिषद।
7. कार्यपालक अभियन्ता, पथ निर्माण विभाग, बोकारो।
8. कार्यपालक अभियन्ता, ग्रामीण कार्य विभाग, कार्य प्रमण्डल, बोकारो।
9. कार्यपालक अभियन्ता, पेयजल एवं स्वच्छता प्रमण्डल, चास / तेनुघाट।
10. कार्यपालक अभियन्ता, लघु सिंचाई प्रमण्डल, बोकारो।
11. महाप्रबंधक, नगर सेवा एवं प्रशासन, बोकारो इस्पात सयंत्र, बोकारो।
12. जिला जन सम्पर्क पदाधिकारी, बोकारो।
13. जिला आयुष पदाधिकारी, बोकारो।
14. क्षेत्रीय पदाधिकारी, झारखण्ड प्रदूषण नियंत्रण पर्वद, धनबाद।
15. नोडल पदाधिकारी, नमामि गंगे योजना, बोकारो।
16. जिला परियोजना पदाधिकारी, नमामि गंगे योजना, बोकारो।

सर्वप्रथम बैठक में उपस्थित सभी सदस्यों का स्वागत करते हुए बैठक की कार्यवाही प्रारंभ की गई।

❖ जिला गंगा समिति की बैठक 17.06.2025 को उपायुक्त, बोकारो की अध्यक्षता में आयोजित की गई बैठक में चर्चा के लिए 7 मुख्य एजेंडे थे, जिन पर समिति द्वारा चर्चा की गई।

चर्चा के एजेंडे इस प्रकार थे:-

1. STP एवं ड्रेनेज सिस्टम पर चास नगर निगम, फुसरो नगर परिषद एवं बोकारो इस्पात सयंत्र से माननीय एनजीटी के निर्देशों के अनुपालन स्थिति पर विचार-विमर्श।
2. "नमामि गंगे" योजनान्तर्गत दिनांक 21 जून 2025 को विश्व योग दिवस के आयोजन करने पर विचार विमर्श।
3. वृक्षारोपण सप्ताह के आयोजन करने पर विचार-विमर्श।
4. बारी को-ऑपरेटिव क्षेत्र में गरगा नदी के प्रदूषण पर विचार-विमर्श।
5. बियाडा, बोकारो क्षेत्र में प्रदूषण संबंधी चिंताएं एवं उनके अपशिष्ट निपटान तंत्र पर विचार-विमर्श।

6. नमामि गंगे योजनान्तर्गत प्रखंड स्तरीय टास्क फोर्स के द्वारा किए गए कार्यों की समीक्षा।
7. जिला गंगा समिति, बोकारो के द्वारा पूर्व में विभिन्न विभागों को दिए गए आदेशों पर विचार-विमर्श।

बैठक में प्रत्येक एजेंडे के उद्देश्य और प्रस्तावित कार्यों के साथ समिति द्वारा उपरोक्त बिंदुओं पर विस्तार से चर्चा की गई।

1. STP एवं ड्रेनेज सिस्टम पर चास नगर निगम, फुसरो नगर पर्वद एवं बोकारो इस्पात संयंत्र से माननीय एनजीटी के निर्देशों के अनुपालन स्थिति पर विचार-विमर्श:-

➤ जिला गंगा समिति के द्वारा मौजूदा STP अवसंरचना की समीक्षा की गई। फुसरो नगर पर्वद के द्वारा जानकारी दी गई कि STP से संबंधित 90 प्रतिशत कार्य पूर्ण किये जा चुके हैं, बाकी बचे हुए कार्य शीघ्र की पूर्ण कर ली जाएगी। इस पर उपायुक्त-सह-अध्यक्ष जिला गंगा समिति, बोकारो के द्वारा कार्यपालक पदाधिकारी, फुसरो नगर पर्वद को 15 जुलाई 2025 से पूर्व STP से संबंधित बाकी बचे कार्यों को पूर्ण करने का सख्त निदेश दिया गया।

➤ बीएसएल, बोकारो के द्वारा जिला गंगा समिति, बोकारो को अवगत कराया गया कि उनके द्वारा पूर्व में संचालित 6 Lagoon Based STP के अलावा एक नया STP Plant लगाने हेतु टेंडर प्रक्रिया पूर्ण कर ली गई है। उपायुक्त-सह-अध्यक्ष जिला गंगा समिति, बोकारो के द्वारा बीएसएल, बोकारो को निर्देशित किया गया कि उक्त कार्य को अविलम्ब पूर्ण करते हुए अधोहस्ताक्षरी को प्रतिवेदित करेंगे।

➤ चास नगर निगम के द्वारा जिला गंगा समिति, बोकारो को अवगत कराया गया कि गरगा नदी में कुल 16 नालियों के द्वारा सीवेज जल का निस्तारण किया जाता है। जिस पर उपायुक्त-सह-अध्यक्ष जिला गंगा समिति, बोकारो के द्वारा चास नगर निगम को निदेश दिया गया कि जब तक STP का निर्माण कार्य पूर्ण नहीं हो जाता है तब तक के लिए जितने भी नालियों के द्वारा सीवेज जल गरगा नदी में निस्तारण होती है, उनके मुहाने से 200 मी० से 500 मी० पूर्व Silt Chamber तैयार कर 15 जुलाई 2025 तक संचालन करना सुनिश्चित करेंगे। साथ ही बीएसएल, बोकारो को उपरोक्त silt Chamber निर्माण हेतु Design एवं प्राक्कलन बनाने का निदेश उपायुक्त-सह-अध्यक्ष जिला गंगा समिति, बोकारो के द्वारा दिया गया।

➤ उपायुक्त-सह-अध्यक्ष जिला गंगा समिति, बोकारो के द्वारा उपरोक्त silt Chamber के निगरानी हेतु जिला स्तर पर एक मॉनिटरिंग कमिटी बनाने का निदेश दिया गया। साथ ही चास नगर निगम के आवासों के सीवेज जल नाली से बाहर निस्तारण हो रहा है उनको 15 दिनों के अन्दर silt Chamber बनाने एवं सीवेज जल का उपचार करने के उपरांत ही नाली में निस्तारण करने का निदेश दिया गया। यदि 15 दिनों के अंदर उक्त घरों के द्वारा silt Chamber की व्यवस्था नहीं करतें हैं तो उनके विरुद्ध जल अधिनियम कानून के तहत कार्रवाई करने का निदेश उपायुक्त-सह-अध्यक्ष जिला गंगा समिति, बोकारो के द्वारा दिया गया।

2. "नमामि गंगे" योजनान्तर्गत दिनांक 21 जून 2025 को अन्तर्राष्ट्रीय योग दिवस का आयोजन करने पर विचार विमर्श किया गया।

- उपायुक्त-सह-अध्यक्ष जिला गंगा समिति, बोकारो के द्वारा "नमामि गंगे" योजनान्तर्गत दिनांक 21 जून 2025 को अन्तर्राष्ट्रीय योग दिवस के सफल आयोजन हेतु जिला आयुष पदाधिकारी, बोकारो के साथ समन्वय स्थापित कर योग दिवस मनाने का निदेश दिया गया। साथ ही उपायुक्त-सह-अध्यक्ष जिला गंगा समिति, बोकारो के द्वारा पूरे जिले में नियमित तौर पर 100 से अधिक स्थानों पर योग प्रशिक्षण देने हेतु जिला आयुष पदाधिकारी, बोकारो को निदेश दिया गया।
  - उपायुक्त-सह-अध्यक्ष जिला गंगा समिति, बोकारो के द्वारा बीएसएल, बोकारो को पूरे टाउनशिप में 10 योग प्रशिक्षण केन्द्र स्थापित करने तथा प्रखंड विकास पदाधिकारी द्वारा प्रखंड अंतर्गत ग्रामीण क्षेत्रों में नियमित तौर पर योग का प्रशिक्षण देने का निदेश दिया गया। साथ ही जिला आयुष पदाधिकारी, बोकारो को आमजनो में योग के प्रति जागरूकता लाने हेतु 1-2 मिनट का वीडियो केप्सूल बनाने का निदेश दिया गया।
3. वृक्षारोपण सप्ताह के आयोजन करने पर विचार-विमर्श।
- जिला गंगा समिति, बोकारो के द्वारा दिनांक 7 जुलाई 2025 से 15 जुलाई 2025 के बीच वृक्षारोपण सप्ताह का आयोजन करते हुए कुल 18 लाख पौधारोपण करने का निर्णय लिया गया। जिसमें वन प्रमंडल पदाधिकारी के द्वारा जिला गंगा समिति को अवगत कराया गया कि उनके द्वारा पूरे जिले में विभिन्न स्थानों पर लगभग 11 लाख पौधारोपण किए जाएंगे। साथ ही बीएसएल, बोकारो के द्वारा अवगत कराया गया कि उनके द्वारा लगभग 6 लाख पौधारोपण किए जाएंगे। साथ ही उपायुक्त-सह-अध्यक्ष जिला गंगा समिति, बोकारो के द्वारा निदेश दिया गया कि जिले के सभी प्रखंडों में 1.25 लाख पौधारोपण किए जाए।
  - उपायुक्त-सह-अध्यक्ष जिला गंगा समिति, बोकारो के द्वारा प्रत्येक प्रखंड में टास्क फोर्स के गठन किये जाने का निदेश दिया गया। उक्त टास्क फोर्स प्रत्येक प्रखंड में पौधारोपण की निगरानी करेगी।
  - उपायुक्त-सह-अध्यक्ष जिला गंगा समिति, बोकारो के द्वारा बोकारो जिले के आस-पास के बड़े जंगलों में वैसे गाँवों का चयन करने का निदेश दिया जिसे ईको-टूरिज्म के रूप में विकसित किया जा सके। साथ ही वन प्रमण्डल पदाधिकारी, बोकारो को उक्त वन भूमि से संबंधित कार्य-योजना विस्तृत प्रतिवेदन के साथ उपलब्ध कराने का निदेश दिया गया।
4. बारी को-ऑपरेटिव क्षेत्र में गरगा नदी के प्रदूषण पर विचार-विमर्श।
- उपायुक्त-सह-अध्यक्ष जिला गंगा समिति, बोकारो के द्वारा जिला सहकारिता पदाधिकारी, बोकारो को निदेश दिया गया कि उनके क्षेत्रान्तर्गत आने वाले विभिन्न हाउसिंग सोसाईटी के अपशिष्ट जल जो गरगा नदी एवं विभिन्न जल स्रोतों को प्रदूषित कर रही हैं उसको अविलम्ब रोकथाम करने एवं उल्लंघनकर्ताओं के विरुद्ध नियमानुसार कार्रवाई करते हुए अधोहस्ताक्षरी को प्रतिवेदित करेंगे।
5. जियाडा, बोकारो में प्रदूषण संबंधी चिंताएं एवं उनके अपशिष्ट निपटान तंत्र पर विचार-विमर्श।
- उपायुक्त-सह-अध्यक्ष जिला गंगा समिति, बोकारो के द्वारा जियाडा, बोकारो में जितने भी फेक्ट्री संचालित हैं उनके द्वारा निस्तारित सीवेज जल का निपटान कहाँ किया जाता है, उससे संबंधित प्रतिवेदन 15 दिनों के अंदर अधोहस्ताक्षरी को उपलब्ध कराने एवं शून्य अपशिष्ट निर्वहन प्रणाली लगाने का निदेश दिया गया।

साथ ही झारखण्ड प्रदूषण नियंत्रण पर्वद, धनबाद को पर्यावरण से संबंधित नियमावली का अनुपालन नहीं करने वाली इकाईयों पर नियमानुसार जुर्माना लगाने एवं कठोर कार्रवाई करते हुए प्रतिवेदित करने का निदेश दिया गया।

6. नमामि गंगे योजनान्तर्गत गठित प्रखंड स्तरीय टास्क फोर्स पर विचार-विमर्श।

➤ जिले में गंगा की सहायक नदियों के नदी तल क्षेत्र में अतिक्रमण की रोकथाम हेतु जिला गंगा समिति, बोकारो द्वारा प्रखंड स्तरीय टास्क फोर्स की तैनाती करने का निदेश दिया गया था। किन्तु अभी तक किसी भी प्रखंड के द्वारा (जरीडीह, कसमार, नावाडीह एवं चन्द्रपुरा को छोड़कर) टास्क फोर्स का गठन नहीं किया गया है। जिस पर उपायुक्त-सह-अध्यक्ष जिला गंगा समिति, बोकारो के द्वारा नाराजगी जताते हुए उक्त टास्क फोर्स का गठन शीघ्र करने एवं नदी तल क्षेत्र के दौरे से संबंधित प्रतिवेदन जिला गंगा समिति, बोकारो को उपलब्ध कराने का निदेश दिया गया।

7. जिला गंगा समिति, बोकारो द्वारा पूर्व में दिखे गए आदेशों के अनुपालन स्थिति पर विचार-विमर्श।

➤ झारखण्ड क्षेत्रीय प्रदूषण नियंत्रण पर्वद, धनबाद को बोकारो जिले के उद्योगों के भ्रमण कार्यक्रम उपलब्ध कराने का निदेश दिया गया था, परन्तु झारखण्ड क्षेत्रीय प्रदूषण नियंत्रण पर्वद, धनबाद के द्वारा कोई भी सूचना उपलब्ध नहीं कराई गई है। जिस पर उपायुक्त-सह-अध्यक्ष जिला गंगा समिति, बोकारो के द्वारा नाराजगी जताते हुए निदेश दिया गया कि वह बियाडा के सभी उद्योगों के साथ विशेष रूप से जल से संबंधित प्रदूषण नियंत्रण उपायों पर कार्यशाला आयोजित करें।

अंत में धन्यवाद ज्ञापन के साथ बैठक की कार्यवाही समाप्त की गई।

  
उपायुक्त,  
बोकारो।

ज्ञापांक...3.6.6.../वि०,

दिनांक..1.9./0.6./2025

प्रतिलिपि :- सभी संबंधित पदाधिकारी, बोकारो को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

प्रतिलिपि :- परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन, नगर विकास एवं आवास विभाग, झारखण्ड, रांची को सादर सूचनार्थ प्रेषित।

  
उपायुक्त,  
बोकारो।

**उपायुक्त-सह-जिला दण्डाधिकारी का कार्यालय, बोकारो।**  
(जिला विकास शाखा)

दिनांक 18.07.2025 को उप विकास आयुक्त, बोकारो की अध्यक्षता में नमामि गंगे से संबंधित बैठक की कार्यवाही।

उपस्थिति :-

1. उप विकास आयुक्त, बोकारो।
2. सिविल सर्जन, बोकारो।
3. अपर नगर आयुक्त, चास नगर निगम, बोकारो।
4. कार्यपालक पदाधिकारी, फुसरो नगर परिषद।
5. कार्यपालक अभियन्ता, पथ निर्माण विभाग, बोकारो।
6. कार्यपालक अभियन्ता, ग्रामीण कार्य विभाग, कार्य प्रमण्डल, बोकारो।
7. कार्यपालक अभियन्ता, पेयजल एवं स्वच्छता प्रमण्डल, चास / तेनुघाट।
8. कार्यपालक अभियन्ता, लघु सिंचाई प्रमण्डल, बोकारो।
9. महाप्रबंधक, नगर सेवा एवं प्रशासन, बोकारो इस्पात संयंत्र, बोकारो।
10. जिला जन सम्पर्क पदाधिकारी, बोकारो।
11. क्षेत्रीय पदाधिकारी, झारखण्ड प्रदूषण नियंत्रण पर्यद, धनबाद।
12. नोडल पदाधिकारी, नमामि गंगे योजना, बोकारो।
13. जिला परियोजना पदाधिकारी, नमामि गंगे योजना, बोकारो।

सर्वप्रथम बैठक में उपस्थित सभी सदस्यों का स्वागत करते हुए बैठक की कार्यवाही प्रारंभ की गई।

❖ जिला गंगा समिति की बैठक 18.07.2025 को उप विकास आयुक्त, बोकारो की अध्यक्षता में आयोजित की गई बैठक में चर्चा के लिए 4 मुख्य एजेंडे थे, जिन पर समिति द्वारा चर्चा की गई।

चर्चा के एजेंडे इस प्रकार थे:-

1. चास नगर निगम, फुसरो नगर परिषद एवं नगर प्रशासन विभाग, बोकारो इस्पात संयंत्र, द्वारा STP निर्माण की वर्तमान स्थिति पर विचार-विमर्श।
2. चास नगर निगम द्वारा निर्मित किये जाने वाले डिसिल्टिंग चैंबर पर विचार विमर्श।
3. वृक्षारोपण अभियान की समीक्षा एवं सुधारात्मक उपाय पर विचार-विमर्श।
4. प्रखण्ड स्तरीय टास्क फोर्स की तैनाती पर विचार-विमर्श।

बैठक में प्रत्येक एजेंडे के उद्देश्य और प्रस्तावित कार्यों के साथ समिति द्वारा उपरोक्त बिंदुओं पर विस्तार से चर्चा की गई।

1. चास नगर निगम, फुसरो नगर परिषद एवं बी०एस०एल, बोकारो द्वारा STP निर्माण की वर्तमान स्थिति पर विचार-विमर्श:-
- उप विकास आयुक्त, बोकारो के द्वारा चास नगर निगम, फुसरो नगर परिषद एवं बी०एस०एल, बोकारो के द्वारा STP निर्माण कार्य की प्रगति की समीक्षा की गई।

चास नगर निगम के द्वारा अवगत कराया गया कि STP निर्माण हेतु भूमि का उपलब्धता में कठिनाई आ रही है। 5 एकड़ भूमि को चिन्हित किया गया है, परन्तु स्थानीय स्वयंसेवकों के द्वारा आपत्ति जताई जा रही है। उप विकास आयुक्त, बोकारो के द्वारा अपर सनाहता, बोकारो को STP निर्माण हेतु चास नगर निगम को भूमि उपलब्ध कराने के संबंध में पत्र प्रेषित करने का निदेश दिया गया।

वी०एस०एल०, बोकारो के द्वारा अवगत कराया गया कि STP निर्माण हेतु दो महीने के अन्दर निविदा की प्रक्रिया पूर्ण करते हुए STP का निर्माण कार्य शुरू कर दिया जाएगा।

क्षेत्रीय पदाधिकारी, झारखण्ड प्रदूषण नियंत्रण पर्वद, धनबाद द्वारा बताया गया कि वियाडा में वाहनों के परिचालन के दौरान काफी मात्रा में धूल-कण का फैलाव होता है जो वायु प्रदूषण का कारण बनती जिससे आस-पास के स्थानीय निवासियों के सेहत पर नकारात्मक प्रभाव पड़ रहा है। साथ ही क्षेत्रीय पदाधिकारी, झारखण्ड प्रदूषण नियंत्रण पर्वद, धनबाद द्वारा अवगत कराया गया कि Common ETP उद्योगों से निकलने वाले हानिकारक रासायनिक और जैविक अपशिष्ट जल को शुद्ध करता है, जिससे नदियाँ, झीलें और भूमिगत जल स्रोत प्रदूषित होने से बचते हैं साथ ही इससे शुद्ध किए गए जल का पुनः उपयोग उद्योगों में शीतलन, सफाई या अन्य उद्देश्यों के लिए किया जा सकता है, जिससे पानी की बचत होती है। इसलिए वियाडा क्षेत्र में Common ETP के निर्माण की आवश्यकता है। उप विकास आयुक्त, बोकारो के द्वारा उक्त के संबंध में क्षेत्रीय उप निदेशक, वियाडा को पत्र प्रेषित करने एवं जिला गंगा समिति, बोकारो की अगली बैठक में प्रतिवेदन के साथ भाग लेने का निदेश दिया गया।

2. चास नगर निगम द्वारा निर्मित किये जाने वाले Disilting Chamber पर विचार विमर्श:-

जिला गंगा समिति, बोकारो के द्वारा चास नगर निगम क्षेत्र में Disilting Chamber के निर्माण कार्य की प्रगति की समीक्षा की गई।

चास नगर निगम के द्वारा अवगत कराया गया कि वी०एस०एल०, बोकारो से सगन्ध करते हुए Disilting Chamber के निर्माण से संबंधित प्राक्कलन तैयार कर लिया गया है। साथ ही मद हेतु प्रशासनिक स्वीकृति के लिए अप्प्रेत्तर कार्रवाई की गई है।

डिसिल्टिंग चैंबर का निर्माण कार्य निर्धारित तय समय-सीमा तक पूर्ण नहीं की जा सकने के कारण उप विकास आयुक्त, बोकारो के द्वारा नाराजगी जताते हुए निर्माण कार्य में हो रही देरी पर चास नगर निगम से जवाब मांगा गया। साथ ही अगले 07 (सात) दिनों के अन्दर उक्त Disilting Chamber के निर्माण कार्य को पूर्ण करते हुए प्रतिवेदन अधोहस्ताक्षरी को उपलब्ध कराने का निदेश दिया गया।

4 वृक्षारोपण अभियान की समीक्षा एवं सुधारात्मक उपाय पर विचार-विमर्श:-

जिला गंगा समिति, बोकारो के द्वारा दिनांक 7 जुलाई 2025 से 15 जुलाई 2025 के बीच वृक्षारोपण सप्ताह का आयोजन करते हुए कुल 18 लाख पौधारोपण करने का लक्ष्य रखा गया था। जिसमें वन प्रमंडल पदाधिकारी के द्वारा पूरे जिले में विभिन्न स्थानों पर लगभग 11 लाख पौधे, बीएसएल, बोकारो के द्वारा लगभग 6 लाख पौधे एवं जिले के सभी प्रखंडों में 1.25 लाख पौधारोपण करने का निदेश उपायुक्त-सह-अध्यक्ष, जिला गंगा समिति के द्वारा दिया गया था। परन्तु पूर्व बैठक में तय किए गए पौधारोपण लक्ष्यों की तुलना में सभी प्रखण्डों की उपलब्धि अत्यंत

न्यून रही। कई प्रखण्डों में अभियान पूर्णतः अनुपस्थित रहा जिस पर उप विकास आयुक्त, बोकारो के द्वारा नाराजगी जताते हुए उक्त अनियान को जारी रखते हुए प्रतिदिन गुगल शीट पर प्रगति प्रतिवेदन अपडेट करने का निदेश दिया गया।

- सभी प्रखण्ड विकास पदाधिकारी, बोकारो को आगामी 15 दिनों में लक्षित पौधारोपण पूर्ण करते हुए प्रतिवेदन अधोहस्ताक्षरी को उपलब्ध कराने का निदेश उप विकास आयुक्त, बोकारो के द्वारा दिया गया।
- 5. नमामि गंगे योजनान्तर्गत गठित प्रखंड स्तरीय टास्क फोर्स पर विचार-विमर्श।
- कसमार, जरीडीह, चंदनक्यारी, चंद्रपुरा एवं नवाडीह प्रखण्डों से टास्क फोर्स गठन की सूचना प्राप्त हुई। शेष प्रखंडों के द्वारा प्रतिवेदन उपलब्ध नहीं कराया गया है।
- उप विकास आयुक्त, बोकारो के द्वारा प्रखण्ड स्तरीय टास्क फोर्स का नाम संशोधित करते हुए अंचल स्तरीय टास्क फोर्स करने का निदेश दिया गया।
- साथ ही नदी तट क्षेत्रों का स्थलीय निरीक्षण प्रतिवेदन किसी भी अंचल द्वारा उपलब्ध नहीं कराई गई है। जिस पर उप विकास आयुक्त, बोकारो के द्वारा सभी शेष अंचलो को 2 (दो) कार्य दिवस के अंदर टास्क फोर्स का गठन करने एवं पिछले माह में किए गए निरीक्षण से संबंधित प्रतिवेदन जियो टेग फोटोग्राफ के साथ अनिवार्यतः प्रस्तुत करने का निर्देश दिया गया।

अंत में धन्यवाद ज्ञापन के साथ बैठक की कार्यवाही समाप्त की गई।

  
उप विकास आयुक्त,  
बोकारो।

ज्ञापांक...11.2.0./वि०,

दिनांक...21/07/2025

प्रतिलिपि :- सभी संबंधित पदाधिकारी, बोकारो को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

प्रतिलिपि :- उपायुक्त, बोकारो को सादर सूचनार्थ प्रेषित।

प्रतिलिपि :- परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन, नगर विकास एवं आवास विभाग, झारखण्ड, रांची को सादर सूचनार्थ प्रेषित।

  
19/07  
उप विकास आयुक्त,  
बोकारो।

## Reporting format for OA 200/2014 M.C Mehta vs Union of India &amp; Others.

I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII
Name of Drain/Canals/Khals	District/ Town	Nature OF Drains/Canals/Khals	Water Quality Analysis- heavy metals	If tapped or untapped	Quantity of sewage discharged from drain (MLD)	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by NGT/MoEF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
<b>Chas Municipal Corporation, Chas</b>											
Bharra Colony Ward 01 ( Bharra Basti)	Bokaro/ Chas	Open Drain	Attached	Taken into DPR and as executed it will be tapped	0.5	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Bharra Colony ward 01 (Ranchi & Sah Muhalla)		Open Drain	Attached	-do-	0.46	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Bharra Colony ward 01 ( Mazid Road Imambada)		Open Drain	Attached	-do-	0.65	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Chira Chas Ward 02 (K K Singh Colony)		Open Drain	Attached	-do-	1.82	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Chira Chas Ward 02 ( Basant Vihar,Prapti Estate)		Open Drain	Attached	-do-	0.95	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Big Drain Azad Nagar Ward 09		Covered Drain	Attached	-do-	1.85	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Gaush Nagar Kadri Mohalla Ward 10		Open Drain	Attached	-do-	1.88	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026

Kailash Nagar Ward 11	Covered Drain	Attached	-do-	1.1	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Bhojpur Colony Ward 12	Open Drain	Attached	-do-	1.53	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Ispat Colony Ward 13	Open Drain	Attached	-do-	1.65	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Ram Nagar Colony Ward 14	Open Drain	Attached	-do-	2.3	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Kunwar Singh Colony Ward 22	Open Drain	Attached	-do-	1.91	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Near Surya Chowk Ward 23	Covered Drain	Attached	-do-	1.08	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Near Bandhgora Ward 24	Open Drain	Attached	-do-	2.38	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Telidih Basti Ward 29	Open Drain	Attached	-do-	1.9	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026
Singarijoriya	Open Drain	Attached	-do-	10	Yes	Yes	Identified	Not received	Dec' 2026	Dec' 2026

## Nagar Parishad Phusro, Phusro

Joriya	Bokaro / Phusro	Drain	PH value Average -7.03 BOD-54 mg/L COD-227.25 Mg/L	Untapped	8.39	10 MLD	Yes	yes	NMCG	Sep-25
Bodhi		Drain	PH value Average -7.22 BOD-35.25 mg/L	Untapped	6.78	4 MLD	Yes	yes	NMCG	Sep-25

			COD-176.25 Mg/L							
Ghityatand		Drain	PH value Average -7.13 BOD-26.12 mg/L COD-138.87 Mg/L	Untapped	2.74	10 MLD	Yes	yes	NMCG	Sep-25

## Bokaro Steel Township, BSL

Bokaro Steel Township Sewage Network	Bokaro Steel City	Lagoon based STPs 31.972 MLD (Sec-XII-10.4 MLD, SecVI-5.85 MLD, Sec-XI-2.5 MLD Dhandabara 11.4 MLD BGM- 1.17 MLD Camp2- 0.582 MLD) CPCB STP	No traces of Heavy Metal found	Tapped using Lagoon based STPs	31.972 MLD	Already connected to following STPs :- XII 10.4 MLD, Sec VI-5.85 MLD, Sec-XI2.57 MLD, Dhandabara11.4 MLD BGM-1.17 MLD Camp2- 0.582 MLD)	NABL & MoEFCC accredited Lab report attached as Annexure -2	Land already allotted and Lagoon based STPS operational	Fund being allocated desilting of existing Lagoon based STPs4.28 Cr.	Lagoon based STPS are already functional.	Lagoon based STPS are already connected with the Bokaro Steel Township Sewage Network.
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## District Ganga Committee, Bokaro

## Reporting format for OA 200/2014 M.C Mehta vs Union of India &amp; Others.

I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII
Name of Drain/Canals/Khals	District/ Town	Nature OF Drains/Canals/Khals	Water Quality Analysis- heavy metals	If tapped or untapped	Quantity of sewage discharged from drain (MLD)	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by NGT/MoEF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
Bokaro Steel Township Sewage Network	Bokaro Steel City	Lagoon based STPs 31.972 MLD (Sec-XII-10.4 MLD, SecVI-5.85 MLD, Sec-XI-2.5 MLD Dhandabara 11.4 MLD BGM- 1.17 MLD Camp2-0.582 MLD) CPCB STP Inventorization list of STPs attached as Annexure-1	No traces of Heavy Metal found NABL & MoEFCC accredited Lab report attached as Annexure - 2	Tapped using Lagoon based STPs	31.972 MLD	Already connected to following STPs :- XII 10.4 MLD, Sec VI-5.85 MLD, Sec-XI 2.57 MLD, Dhandabara 11.4 MLD BGM- 1.17 MLD Camp2- 0.582 MLD)	NABL & MoEFCC accredited Lab report attached as Annexure -2	Land already allotted and Lagoon based STPs operational	Fund being allocated desilting of existing Lagoon based STPs 4.28 Cr.	Lagoon based STPs are already functional.	Lagoon based STPs are already connected with the Bokaro Steel Township Sewage Network.

# **ANNEXURE – V**



झारखण्ड सरकार

उपायुक्त का कार्यालय (जिला विकास शाखा), धनबाद।

दूरभाष सं०- 0326-2313331,

ई-मेल :- drda.dhanbad@gmail.com

पत्रांक 513 / वि०

प्रेषक,

उपायुक्त,  
धनबाद।

सेवा में,

सचिव,  
वन, पर्यावरण एवं जलवायु परिवर्तन विभाग,  
झारखण्ड सरकार।

धनबाद, दिनांक 12.08.2024

विषय :-

माननीय नेशनल ग्रीन ट्रिब्यूनल, नई दिल्ली में विचाराधीन वाद O.A No-200/2014 में दिनांक 16.04.2025 के पारित न्यायादेश के अनुपालन के संबंध में।

प्रसंग :-

विभागीय पत्रांक-अ०स०प०सं०-7/पर्या०प्रदू०(वाद)-01/2019-2794 राँची, दिनांक 12.03.2025

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संबंध में कहना है कि NGT वाद में दिनांक 16.04.2025 के पारित आदेश से गंगा नदी एवं उनकी सहायक नदियों के Prevention, Control & Abatement of Pollution से संबंधित विषयक मामले पर वाद की अगली सुनवाई दिनांक 18.08.2025 के आलोक में प्रतिवेदन इस पत्र के साथ संलग्न कर आवश्यक कार्रवाई हेतु भेजा जाता है।  
अनु० : यथोक्त।

विश्वासभाजन

उपायुक्त, धनबाद।

Updated Report (till 08.08.2025) pertaining to Dhanbad Municipal Corporation w.r.t. Hon'ble NGT New Delhi's O.A No 200/2014 (IA NO 340/2022, MA Nos 872/2018, 875/2014 & 480/ 2018 (MC Mehta Vs Union of India & Ors.)) dtd. 16.04.25

### I. Town

Dhanbad Municipal Area of Dhanbad District, Jharkhand

### II. Name of Drain

Drain/ Nala	Avg. flow (m <sup>3</sup> /s)	Avg. flow (MLD)	Avg. Sewage Design Flow for 2026
Katri River	0.18	15.46	14
Vasudev River	0.003	0.298	17
Matkuria System	0.063	5.480	60
Matkuria System	0.378	32.627	
Joriya Nalla	0.487	42.102	48
Joriya Nala	0.122	10.521	
BaliapurGovindpur Nala	0.006	0.549	14

### III. Nature of drains – Canals

Predominantly natural stormwater channels (nallas); some partially lined; carrying mixed domestic and organic sewage and stormwater runoff.

### IV. Water quality analysis

Water quality is monitored by the Central Pollution Control Board. Parameters like DO, BOD, and Coliform levels have been recorded since 2010, indicating varying degrees of pollution. Data for 2010-2020 is tabulated below.

(sourced from JUIDCO Ltd.'s July 2023 tender document titled "Development of Sewage Treatment plants and associated infrastructure at Dhanbad Town state of Jharkhand on hybrid annuity model-Dhanbad Sewerage System Phase I")

Year	No. of Values	Temp (°C)	DO (mg/l)	BOD (mg/l)	Faecal Coliform (MPN/100ml)	Total Coliform (MPN/100ml)
2010	9	14 - 44	3.6 - 10.5	9 - 5.8	200 - 1,100,000	800 - 4,500,000
2011	9	16 - 44	3.4 - 9.8	9 - 7.8	200 - 1,750,000	0 - 8,000,000
2012	6	19 - 36	5 - 11.2	6 - 8	200 - 300,000	400 - 5,000,000
2013	6	18 - 34	4.6 - 11.9	6 - 15.5	3 - 400,000	400 - 2,500,000
2014	6	16 - 35	3.4 - 11.4	6 - 7.9	200 - 400,000	700 - 1,500,000
2015	6	19 - 36	5.2 - 12.6	6 - 8.5	400 - 250,000	800 - 650,000
2016	6	20 - 34	4.2 - 8.5	5 - 0		
2018	12	17 - 37	7.2 - 7.8	13 - 6.2		
2019	14	17 - 42	3.8 - 8.7	16 - 4.9	750 - 930	750 - 930
2020	3	16 - 36	7.0 - 7.7	3 - 4	1200 - 1600	1200 - 1600

**V. If nallas are tapped or untapped**

These nallas are largely untapped at present. The Interception & Diversion (I&D) works proposed under the project are meant to tap these drains and divert the sewage to the planned STPs before discharge.

**VI. Quantity of sewage discharged from the drain**

<i>Drain/ Nala</i>	<i>Avg. flow (m<sup>3</sup>/s)</i>	<i>Avg. flow (MLD)</i>	<i>Avg. Sewage Design Flow for 2026</i>
Katri River	0.18	15.46	14
Vasudev River	0.003	0.298	17
Matkuria System	0.063	5.480	60
Matkuria System	0.378	32.627	
Joriya Nalla	0.487	42.102	48
Joriya Nala	0.122	10.521	
BaliapurGovindpur Nala	0.006	0.549	14

**VII. STP to which the drain is proposed to be connected after tapping**

	<i>Interception &amp; Diversion/ STP Location</i>	<i>Development Block of Dhanbad</i>	<i>Capacity (in MLD)</i>
STP -1	Sijuwa Rampur	Baghmara	18
STP -2	Pandarkanali	Putki	21
STP -3	Petia	Putki	75
STP -4	Parasbania	Baliapur	60
STP -5	Karmatand	Baliapur	18

**VIII. Compliance of STP to Norms given by NGT / MoEF**

STPs are designed to meet NGT /MoEF&CC discharge norms and shall meet following quality criteria:

<i>Parameter</i>	<i>Unit</i>	<i>Standard Value</i>
pH	---	6.0 - 8.5
BOD	mg/L	< 10
TSS	mg/L	< 10
COD	mg/L	< 50
Total Nitrogen	mg/L	< 10
Total Phosphorus	mg/L	< 1
Faecal Coliform	MPN/100 mL	< 100

The sludge to be disposed shall meet the following requirements:

<i>Parameter</i>	<i>Requirement</i>
Solids Concentration in Dewatered Sludge	More than 20%
Volatile Solids (VS) Reduction (Anaerobic Digestion)	At least 38% reduction
Alternate VS Requirement (if no digestion)	VS content < 65% in dewatered sludge

## IX. Status of land allotted for STP

	Location	Land status	Remarks	Status of work
<b>Zone-1</b>				
STP-1	Rampur Baghmara	Allotted		Work commenced
I&D-1	Rampur Baghmara	Allotted		Work commenced
<b>Zone-2</b>				
STP-2	Panderkenali, Putki	Pending	In process with SDO office, Dhanbad	Not Commenced
I&D-2	Panderkenali, Putki	Pending		Not Commenced
<b>Zone-3</b>				
STP-3	Petia Putki	Allotted		Work commenced
I&D-3A	Dhansar, Dhanbad	Pending	In process with AC office, Dhanbad	Not Commenced
I&D-3B	Dungri, Jharia	Allotted		Work commenced
<b>Zone-4</b>				
STP-4	Parasbania, Baliapur	Allotted. However, part of land allotted has been detected forest land.		Land acquisition under process for remaining land.
I&D-4A	Chandrabad, Jharia	Allotted		Work commenced
I&D-4B	Tasra, Jharia	Allotted		Work commenced
<b>Zone-5</b>				
STP-5	Karmatand, Baliapur	Pending	Land acquisition under process.	Not Commenced
I&D-5	Karmatand, Baliapur	Pending		Not Commenced

**X. Status of funds provided for the STP**

As per NIT No.-JUIDCO/NIT/Dhanbad I&D/550 dtd. 27.06.2023 the project estimated capital works is ₹392.72 Crores and estimated operation and maintenance cost is ₹377.18 Crores. This project is hybrid annuity based PPP mode under Namami Gange Programme.

**XI. Timeline for making the STP functional**

As per NIT No.-JUIDCO/NIT/Dhanbad I&D/550 dtd. 27.06.2023 , estimated period of construction shall be 30 months for construction and 3 months for the trial operations of new facilities.

**XII. Timeline for completing the household connectivity to that STP**

The Dhanbad Sewerage Project Phase – II is under DPR stage. This project shall ensure house service connections in Dhanbad Municipal area.

## Project Information Memorandum Dhanbad Sewerage Project Phase-1

### 1. Project Background

Dhanbad Sewerage Project Phase -I for development of 05 Nos. of STPs of total capacity of 192 MLD having project cost of Rs. 518.06 Cr. has commenced vide agreement signed by parties JUIDCO Ltd., NMCG and DWWMP on 26.12.2024. The project aims to reduce pollution and conserve the Damodar River through an integrated basin-level approach. Under the National Mission for Clean Ganga (NMCG), in collaboration with JUIDCO Ltd., a comprehensive plan has been initiated for interception, diversion, and treatment of sewage in Dhanbad city.

### 2. Overview of Dhanbad City

#### 2.1 Introduction

Dhanbad is a city in Jharkhand, governed by the Dhanbad Municipal Corporation, situated on the banks of the Damodar River, approximately 156 km from Ranchi. The local economy is heavily reliant on coal mining and related industries.

#### 2.2 Sewerage Infrastructure

A functional sewerage system for Dhanbad is under construction. Additionally, institutions like IIT, TATA etc. have their own sewer treatment facilities.

#### 2.3 Existing Drainage

Five major untapped drains discharge directly into the Damodar. These drains are now proposed for interception and diversion under the Namami Gange Programme.

#### 2.4 Population Forecast

Population projections using four standard methods indicate the following:

Year	Details	Arithmetic Increase	Geometrical Increase	Incremental Increase	Graphical Projection	Average of All 4 Methods (Recommended)
2011	Census	11,62,472	11,62,472	11,62,472	11,62,472	11,62,472
2022	Current Year	13,58,265	15,26,109	13,28,430	14,00,674	14,00,674
2026	Base Year	14,29,463	16,84,879	13,81,030	14,73,342	14,92,178
2041	Intermediate Year	16,96,453	24,42,051	15,41,460	17,45,847	18,56,453
2056	Ultimate Year	19,63,444	35,39,492	16,43,770	20,18,352	22,91,264

## 2.5 Nala Discharge Projections

Discharge was measured in 05/2022 – 06/2022 & projection discharge for year 2056 has been worked on prorata basis of population projection for Dhanbad municipal area.

SI No	Drain/ Nala / I&D/ STP Location	Avg. flow (m <sup>3</sup> /s)	Avg. flow (MLD)	Avg. Sewage Design Flow		
				2026	2041	2056
1	Katri River	0.18	15.46	14	18	22
2	Vasudev River	0.003	0.298	17	21	26
3a	Matkuria System	0.063	5.480	60	75	92
3b	Matkuria System	0.378	32.627			
4a	Joriya Nalla	0.487	42.102	48	60	73
4b	Joriya Nala	0.122	10.521			
5	Baliapur Govindpur Nala	0.006	0.549	14	18	22

## 3. Interception & Diversion Works

These works will include: interception weirs, diversion channels, grit collection units, and sewer connections to I&D sumps. Overflow during monsoons will continue to discharge into nalas via overflow structures.

## 4. Main Pumping Stations

Designed for a 30-year life, these stations will initially support a 15-year horizon, with provisions for modular expansion based on population growth.

## 5. Sewage Treatment Plants (STPs)

05 Nos. of STPs of total capacity of 192 MLD including necessary ancillary infrastructures, UV disinfection, SCADA and online monitoring system being constructed under Dhanbad Sewerage Project Phase-1 :

STP's	Interception & Diversion / STP Location	Development Block of Dhanbad	Capacity (in MLD)
STP -1	Sijuwa Rampur	Baghmara	18
STP -2	Pandarkanali	Putki	21
STP -3	Petia	Putki	75
STP -4	Parasbania	Baliapur	60
STP -5	Karmatand	Baliapur	18
<b>Total Capacity-</b>			<b>192 MLD</b>

## 6. Effluent Disposal

Treated wastewater will be discharged into natural drains and nalas, ultimately reaching the Damodar River, or reused for irrigation where feasible.

Treated effluent may be utilised for various purposes such as irrigation, industrial cooling and flushing amongst others. Dhanbad has several industries spread cross industrial pockets in its vicinity. Treated wastewater can hence be sold to nearby power plants like Tata Power, Maithon; DVC Chandrapura thermal power station etc.

## 7. Sludge Management

Dried sludge will be used as manure or fertilizer, or safely stored and managed at the DMC's Solid Waste Dumping Site.

## 8. Treated Effluent Quality Standards

Treated effluent from the STPs shall meet the following quality criteria :

Parameter	Unit	Standard Value
pH	—	6.0 – 8.5
BOD	mg/L	< 10
TSS	mg/L	< 10
COD	mg/L	< 50
Total Nitrogen	mg/L	< 10
Total Phosphorus	mg/L	< 1
Faecal Coliform	MPN/100 mL	< 100

All parameters shall be evaluated from 24-hour composite samples.

### Dhanbad Sewerage Project Phase -1 Project Progress Report by 29-05-2025

Sl. No	STP/ I&D	Locations	Land Acquisition NOC	Land Demarcation	Status / Remarks
1	STP-01 (18 MLD)	Sizuwa	Received on dated 20-03-25 for 5.9 Acre.	Land Demarcation work in progress	Work for Dhanbad Sewerage Project phase-1 has commenced.
2	STP-02 (21 MLD)	Panderkenali	NOC Awaited from CO Putki & DLO Office	Land Changed, applied for NOC vide letter no. 1499 dated 07.04.2025  Area Ameen visited the site on 21.04.2025 for land verification	
3	STP-03 (75 MLD)	Petia	Received on dated 20-03-25 , for 20 Acre.	Land Demarcation work in progress	
4	STP-04 (60 MLD)	Joriya	Received on dated 20-03-25 , for 19.19 Acre.	Land Demarcation work in progress	
5	STP-05 (18 MLD)	Karmatand	Received via Letter from DC Dhanbad for 0.99 Acre vide Letter/ 329 dtd 16.01.2025 + 0.9 Acre vide letter No 2118 dtd 06-05-2025	Land Demarcation work in progress	
6	I&D-3A	Matkuriya Checkpost	NOC Awaited from CO & DLO Office	Land Changed to near L.P. School Dhansar	
7	I&D-3B	Dungri Basti	Received on dated 20-03-25 , for 0.5 Acre.	Demarcation completed with Govt. Surveyor on 07-05-25	
8	I&D-4A	Samrat Nagar	Received on dated 20-03-25 , for 0.5 Acre.	Demarcation completed with Govt. Surveyor on 29-04-25	
9	I&D-4B	Nutandih Basti	Received on dated 20-03-25 , for 0.5 Acre.		

### Dhanbad Sewerage Project Phase-2

- This project is under DPR (Detailed Project Report) stage. Its scope of work includes construction of 08 Nos. of ISPs (*Intermediate Sewerage Pumping Stations*) and a sewer network for house service connection. These ISPs shall mechanically pump the sewerage from low lying areas to upper levels vide conduit channels/ sewer pipelines.
- This project is a critical step towards enhancing urban sanitation infrastructure in Dhanbad, aiming to provide comprehensive sewerage services and contribute to the rejuvenation of the Damodar River.

#### Objectives:

1. Improve the living environment in Dhanbad.
2. Reduce pollution in the Damodar River.
3. Establish climate-resilient sewer networks and on-site sanitation facilities.
4. Provide improved sanitation services to 100% of residents.
5. Address capacity and institutional constraints for efficient and sustainable sewerage service delivery

#### Project Scope:

SI NO	Zone	ISPS No	Location	Sewer Line (in KM)	Block/ Anchal
1	1	Z-1,ISPS-1	Tetulia	62.03	Baghmara
2		Z-1,ISPS-2	Keshalpur		
3	2	Z-2,ISPS-1	Basudevpur	84.20	Putki
4	3	Z-3,ISPS-1	Horladih	222.54	Jharia
5	4	Z-4,ISPS-1	Pathardihi	240.24	Sadar
6		Z-4,ISPS-2	Bastakola		Jharia
7		Z-4,ISPS-3	Hetkadra		Jharia
8	5	Z-5,ISPS-1	Narayanpur	30.16	Sadar
<b>Total</b>				<b>639.17</b>	

**Dhanbad District (including city and town) information on river Ganga and Tributaries.****A. Sewage Management:-**

As per report shared by Dhanbad Nagar Nigam and Nagar Prishad Chirkunda

		<b>NAGAR NIGAM DHANBAD</b>	<b>CHIRKUNDA NAGAR PARISHAD</b>
(i)	<b>Sewage Generation (in MLD)</b>	<p>As per the survey report-cum-DPR (Detailed Project Report) for Dhanbad Sewerage Project Phase-1 &amp; 2 prepared by M/S NJS Engineering Pvt Ltd. for JUIDCO Ltd., Ranchi, the estimated sewage generation in Dhanbad municipal area for year 2026 is <b>153 MLD</b>.</p> <p>Discharge was measured in 05/2022-06/2022 &amp; projection discharge for year 2026 has been worked on prorata basis of population projection for Dhanbad municipal area. Enclosure 01: Schedule 11: Project Information Memorandum – Dhanbad.</p>	7.8 MLD
(ii)	<b>Existing Sewage Treatment Capacities (in MLD)</b>	<p>Within the municipal boundary of Dhanbad, various private and public institutions have installed their sewerage treatment facilities of varying capacities inside their campuses, which are mentioned below:-</p> <p>IIT-ISM : 400 KLD SBR technology  TATA STEEL : 450 KLD ETP  ACC : 230 KLD  Rajendra Sarovar : 250 KLD SBR Technology</p> <p>STP projects under construction in Dhanbad Municipal area are:  Raja Talab, Jharla : 450 KLD  Loco Tank Talab : 300 KLD  Barmasia Talab : 230 KLD</p> <p>Urban Development and Housing Department, Gov. of Jharkhand has notified Jharkhand Waste Water Policy in 2017 and Jharkhand Faecal Sludge and Septage Management Policy in 2017. In-line the objectives of these policies, the Dhanbad Municipal Corporation has also communicated major institutions/ employers (under its jurisdiction) like East Central Railways, BCCL etc. to commission STPs in their command areas.  Enclosure 01 : the copy of letter sent by DMC to major institutions as stated above.</p>	NA

(iii)	Quantity of sewage being treated (utilization capacity)	Capacity available across Dhanbad Municipal area is ~1.33 MLD.	NA																												
(iv)	Performance of STPs particularly for FC	The work under Dhanbad Sewerage Project Phase -1 has commenced vide agreement signed by parties JUIDCO Ltd., NMCG and DWWMP (Dhanbad Waste Water Management Pvt. Ltd.) on 26.12.2024.	NA																												
(v)	Reasons for Underutilisation of STPs (Connectivity of Households/ laying of sewer lines)	Dhanbad Sewerage Project Phase -1 for development of 05 Nos. of STPs of total capacity of 192 MLD has commenced vide agreement signed by parties JUIDCO Ltd., NMCG and DWWMP on 26.12.2024.	NA																												
(vi)	Current Gap in sewage treatment	Total Sewage generation : 153MLD Sewage being Treated : 1.33MLD <b>Current Gap in Sewage Treatment : 151.67 MLD</b>	NA																												
(vii)	Time bound plan for bridging the gap and tying up with financial arrangements and not delaying Tendering and identifying executing agencies or having any other issues	<p>Dhanbad Sewerage Project Phase -1 &amp; 2 shall be executed by JUIDCO Ltd., Ranchi.</p> <p><b>Dhanbad Sewerage Project Phase -1:</b></p> <ol style="list-style-type: none"> <li>Administrative Approval and Expenditure Sanction for "Interception &amp; Diversion and STP works in Dhanbad Town, Jharkhand" under Namami Gange Mission-II from National Mission for Clean Ganga, DWR, RD &amp; GR, Min. of Jal Shakti, Gov. of India, vide No. Pr-25011/1/2022-TECH1 NMCG, New Delhi, Dtd. 30.01.2023 (Enclosure 02: pg. 1 of 14 of aforesaid administrative approval) has following major components: <ul style="list-style-type: none"> <li>Development of 05 Nos. of STPs of total capacity of 192 MLD including necessary ancillary infrastructures, UV disinfection, SCADA and online monitoring system, as mentioned below:</li> </ul> </li> </ol> <table border="1"> <thead> <tr> <th></th> <th>Location</th> <th>Development Block</th> <th>Capacity (in MLD)</th> </tr> </thead> <tbody> <tr> <td>STP-1</td> <td>Sijuwa Rampur</td> <td>Baghmara</td> <td>18</td> </tr> <tr> <td>STP-2</td> <td>Pandarkanali</td> <td>Putki</td> <td>21</td> </tr> <tr> <td>STP-3</td> <td>Patia</td> <td>Putki</td> <td>75</td> </tr> <tr> <td>STP-4</td> <td>parasbania</td> <td>Baliapur</td> <td>60</td> </tr> <tr> <td>STP-5</td> <td>Karmatand</td> <td>Baliapur</td> <td>18</td> </tr> <tr> <td colspan="3" style="text-align: right;">Total</td> <td>192</td> </tr> </tbody> </table>		Location	Development Block	Capacity (in MLD)	STP-1	Sijuwa Rampur	Baghmara	18	STP-2	Pandarkanali	Putki	21	STP-3	Patia	Putki	75	STP-4	parasbania	Baliapur	60	STP-5	Karmatand	Baliapur	18	Total			192	NA
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		<ul style="list-style-type: none"> <li>• 7 nos. of nala tapping</li> <li>• Interceptor sewers - 14,243 m</li> <li>• Rising mains-13,300 m</li> <li>• Development of 3 pumping stations-(38.83 MLD, 6.81 MLD and 51.91 MLD)-97.57 MLD</li> <li>• Effluent channel disposal of treated effluent through pipeline 1150 m</li> <li>• 15 years operation &amp; maintenance including the manpower, chemicals other maintenance and power and fuel charges.</li> <li>• Environment plan during construction and operation phase.</li> </ul> <p>2. A "concession agreement for development of sewage treatment plant and associated infrastructure at Dhanbad, State of Jharkhand on hybrid annuity PPP basis" has been executed and signed on 26.12.2024. (Enclosure 03: 06 pages numbered '1 of 130' to '05 of 130' and '130 of 130' of the above-mentioned agreement.)</p>	 NA
		<p>3. E-Tender Notice- NIT No.- JUIDCO/NIT/Dhanbad I&amp;D/SSO, dtd. 27.06.2023 by JUIDCO Ltd., Ranchi for "Interception &amp; Diversion and STP Works in Dhanbad Town, Jharkhand state, including operation and maintenance period of 15 years through hybrid annuity based PPP mode under Namami Gange Programme" stipulates 30 months for construction and 03 months for the trial operations of new facilities. (Enclosure 04: copy of aforesaid NIT).</p> <p><b>Dhanbad Sewerage Project Phase-2:</b></p> <p>This project is under DPR (Detailed Project Report) stage. Its scope of work includes construction of 08 Nos. of ISPs (Intermediate Sewerage Pumping Stations). These ISPs shall mechanically pump the sewerage from low lying areas to upper levels vide conduit channels/ sewer pipelines.</p>	

(viii)	Where treated sewage is being discharged (to Ganga or tributaries)	<ul style="list-style-type: none"> <li>Dhanbad Sewerage Project Phase-1 has commenced vide agreement signed by parties on 26.12.2024.</li> <li>NIT No.- JUIDCO/NIT/Dhanbad I&amp;D/550, dtd. 27.06.2023 by JUIDCO Ltd., Ranchi stipulates 30 months for construction and 03 months for the trial operations of new facilities.</li> </ul>	NA
(ix)	Where untreated sewage is discharged (Drains joining Ganga/Tributarie)	River Damodar is the only tributary of Ganga (Hooghly) in Dhanbad.	NA

**B. DRAIN**

As per report shared by Dhanbad Nagar Nigam (Annexure-I) and Nagar Prishad Chirkunda (Annexure-II)

		NAGAR NIGAM DHANBAD				CHIRKUNDA NAGAR PARISHAD																																								
(i)	Details of drains carrying sewage- sullage or industrial waste water joining Ganga/ tributaries and the Quantity	<table border="1"> <thead> <tr> <th>Drain/Nala/I&amp;D/ STP Location</th> <th>Avg. flow (m<sup>3</sup>/s)</th> <th>Avg. flow (MLD)</th> <th colspan="2">Avg. Sewage Design Flow for 2026</th> </tr> </thead> <tbody> <tr> <td>Katri River</td> <td>0.18</td> <td>15.46</td> <td colspan="2">14</td> </tr> <tr> <td>Vasudev River</td> <td>0.003</td> <td>0.298</td> <td colspan="2">17</td> </tr> <tr> <td>Matkuria System</td> <td>0.063</td> <td>5.480</td> <td colspan="2">60</td> </tr> <tr> <td>Matkuria System</td> <td>0.378</td> <td>32.627</td> <td colspan="2"></td> </tr> <tr> <td>Jriya Nalla</td> <td>0.487</td> <td>42.102</td> <td colspan="2">48</td> </tr> <tr> <td>Joriya Nalla</td> <td>0.122</td> <td>10.521</td> <td colspan="2"></td> </tr> <tr> <td>Baliapur Govindpur Nala</td> <td>0.006</td> <td>0.549</td> <td colspan="2">14</td> </tr> </tbody> </table>				Drain/Nala/I&D/ STP Location	Avg. flow (m <sup>3</sup> /s)	Avg. flow (MLD)	Avg. Sewage Design Flow for 2026		Katri River	0.18	15.46	14		Vasudev River	0.003	0.298	17		Matkuria System	0.063	5.480	60		Matkuria System	0.378	32.627			Jriya Nalla	0.487	42.102	48		Joriya Nalla	0.122	10.521			Baliapur Govindpur Nala	0.006	0.549	14		NA
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		Damodar is a tributary of Hooghly river and Barakar river flowing through Dhanbad is a tributary of Damodar.																																												

(ii)	Drains Joining outside city and town limits but either joining in village or nearby town	Khudia River (a tributary of Barakar river) joins outside the city limit in areas namely Govindpur, Nirsa, Egarkund and Chirkunda etc.	NA																								
(iii)	Inclusion of sewage flowing in drains into total sewage generation figures and their interception and diversion to STPs	<p>05 Nos. of STPs of total capacity of 192 MLD including necessary ancillary infrastructures, UV disinfection, SCADA and online monitoring system being constructed under Dhanbad Sewerage Project Phase- I:</p> <table border="1"> <thead> <tr> <th></th> <th>Interception &amp; Diversion /STP Location</th> <th>Development Block of Dhanbad</th> <th>Capacity (in MLD)</th> </tr> </thead> <tbody> <tr> <td>STP-1</td> <td>Sijuwa Rampur</td> <td>Baghmara</td> <td>18</td> </tr> <tr> <td>STP-2</td> <td>Pandarkanali</td> <td>Putki</td> <td>21</td> </tr> <tr> <td>STP-3</td> <td>Petia</td> <td>Putki</td> <td>75</td> </tr> <tr> <td>STP-4</td> <td>parasbania</td> <td>Baliapur</td> <td>60</td> </tr> <tr> <td>STP-5</td> <td>Karmatand</td> <td>Baliapur</td> <td>18</td> </tr> </tbody> </table>		Interception & Diversion /STP Location	Development Block of Dhanbad	Capacity (in MLD)	STP-1	Sijuwa Rampur	Baghmara	18	STP-2	Pandarkanali	Putki	21	STP-3	Petia	Putki	75	STP-4	parasbania	Baliapur	60	STP-5	Karmatand	Baliapur	18	NA
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STP-5	Karmatand	Baliapur	18																								

**C. Septage management (Septic tanks/soak pits)**

As per report shared by Dhanbad Nagar Nigam (Annexure-i) and Nagar Parishad Chirkunda (Annexure-ii)

		NAGAR NIGAM DHANBAD	CHIRKUNDA NAGAR PARISHAD
(i)	Status of Septage management with reference to FSTP/STP	<p>Total STP capacity available across Dhanbad Municipal area is ~1.33 MLD.</p> <p>Total installed FSTP capacity in Dhanbad Municipal area is 260KLD.</p> <p>DMC has also undertaken a project of 54KLD capacity for FSTP.</p>	12 KLD Capacity FSTP is being Operational.
(ii)	Management of Grey Water	The work under Dhanbad Sewerage Project Phase - 1 for development of 05 Nos. of STPs of total capacity of 192 MLD including necessary ancillary infrastructures, UV disinfection, SCADA and online monitoring system has commenced vide agreement signed on 26.12.2024.	NA
(iii)	Utilization of treated Grey water	N/A	
(iv)	Utilization and Disposal of Sludge	Approximately 7425 m <sup>3</sup> septage is collected by 06 nos. of septage suction machine/vehicles having total capacity of 35,000 ltr. each.	Sludge is being processed and composted generated which is used in Garden and Plants in various areas of ULB.

(v)	<b>Gap in sewage management and time plan</b>	<ul style="list-style-type: none"> <li>The work under Dhanbad Sewerage Project Phase -I for development of 05 Nos. of STPs of total capacity of 192 MLD has commenced vide agreement signed by parties JUIDCO Ltd., NMCG and DWWMP on 26.12.2024.</li> <li>NIT No.- JUIDCO/NIT/Dhanbad I&amp;D/550, dtd. 27.06.2023 by JUIDCO Ltd., Ranchi stipulates 30 months for construction and 03 months for the trial operations of new facilities.</li> </ul>	NA
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**D. Industrial Pollution Control**

As per report shared by Regional Officer, Pollution Control Board Dhanbad (Annexure-III)

**No. of industries generating trade effluents, their place of disposal and compliance**

<b>List of direction issued to the Hotels, Dharamshala, Ashram, Restaurant, Banquet Hall (Dhanbad)</b>			
S.N.	Name & Address of Hotsl, Dharamshala, Ashram, Restaurant, Banquet Hall	Status of CTE/CTO	Remarks
1	M/s. Sonotel Hotel & Resorts Pvt. Ltd., At - 5th Floor, Gallaria Mall, Saraidhela, Dist. - Dhanbad	CTO obtained for the period upto 31.12.2021	Directed to submit application vide letter no. 635, dt. 31.03.2024
2	M/s. Royano Hotels Pvt.Ltd. At- NH-02, Jealgora, Kowabandh, PO- KG Ashram, Dhanbad	CTO obtained for the period upto 31.12.2021	Directed to Apply for CTE/CTO vide letter no. 636, dt. 31.03.2024
3	M/s. Hotel Skylark, At- Sastri Nagar, Bank More, Dhanbad.	CTO obtained for the period upto 31.12.2014	Directed to submit application vide letter no. 487, dt. 02.03.2024
4	M/s. Hotel Basundhara , At- Hari Mandir Road, Dhanbad.	CTO obtained for the period upto 30.06.2011	Directed to submit application vide letter no. 477, dt. 02.03.2024 & letter no. 639, dt. 31.03.2024
5	M/s. Hotel Harsita, At- Bartand, Dhanbad.	Emission Consent Order obtained for the period upto 31.12.2006	Directed to submit application vide letter no. 483, dt. 02.03.2024 & letter no. 642, dt. 31.03.2024
6	M/s. Hotel Wood Land, At- Pranjivan Circular Road, Chiragora, Dhanbad.	CTO obtained for the period upto 30.06.1999	Directed to submit application vide letter no. 485, dt. 02.03.2024 & letter no. 640, dt. 31.03.2024
7	M/s. Wedlock Greens, A Unit of Megacorp Property Developers Pvt. Ltd., At- Kashitand, PO- Bhitia, Govindpur, Dhanbad	Only CTE Obtained	Directed to submit CTO application vide letter no. 1098, Dt. 29.05.2024

8	M/s. Shekhar Rest House, At- Shramik Chowk, Rangatand, Dhanbad	Not obtained	Directed to Apply for CTE/CTO vide letter no. 636, dt. 31.03.2024
9	M/s. Tripti Bar & Restaurant, N.H. - 32, Mahuda More, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 486, dt. 02.03.2024 & letter no. 641, dt. 31.03.2024
10	M/s. Hotel Residency, At- Bank More, PO- Dhanbad, Dist- Dhanbad	Not obtained	Directed to apply for CTE/CTO vide letter no. 469, dt. 02.03.2024
11	M/s. Hotel Dreamland, At- Bank More, PO- Dhanbad, Dist- Dhanbad	Not obtained	Directed to apply for CTE/CTO vide letter no. 468, dt. 02.03.2024
12	M/s. Hotel Zeel, At- Vishti Para, Hirapur, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 467, dt. 02.03.2024
13	M/s. Hotel Samrat, At- Housing Colony, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 466, dt. 02.03.2024
14	M/s. Hotel Hill Top, At- Rangatand, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 475, dt. 02.03.2024
15	M/s. Dhanbad Guest House, At- Rangatand, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 474, dt. 02.03.2024
16	M/s. Hotel Apsara, At- New Market, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 473, dt. 02.03.2024
17	M/s. Hotel Benzer, At- Naya Bazar, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 472, dt. 02.03.2024
18	M/s. Hotel Bombay, At- Purana Bazar, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 471, dt. 02.03.2024
19	M/s. Hotel Poonam, At- Purana Bazar, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 480, dt. 02.03.2024
20	M/s. Hotel Royaltan Plaza, At- Katras Road, Matkuria, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 479, dt. 02.03.2024
21	M/s. Hotel Millenium, Near Gurudwara, Katras Road, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 478, dt. 02.03.2024
22	M/s. A-One Guest House, At- Rangatand, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 476, dt. 02.03.2024
23	M/s. Hotel Rana, At- Rangatand, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 490, dt. 02.03.2024

24	M/s. Welcome Guest House, At- Rangatand, PO-Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 489, dt. 02.03.2024
25	M/s. Subham Guest House, At- Rangatand, PO-Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 488, dt. 02.03.2024
26	M/s. Hotel Kaveri, Near Bus Stand, Bartand, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 484, dt. 02.03.2024
27	M/s. Hotel Harsita, At- Bartand, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 483, dt. 02.03.2024 & letter no. 642, dt. 31.03.2024
28	M/s. Dhanbad Club, At- L.C. Road, Hirapur, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 482, dt. 02.03.2024
29	M/s. Union Club, At- L.C. Road, Hirapur, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 481, dt. 02.03.2024
30	M/s. Hotel Ramson , At- Ashok Nagar, Bank More, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 491, dt. 02.03.2024
31	M/s. Hotel Rainbow, Ozone Plaza, Bank More, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 492, dt. 02.03.2024
32	M/s. Hotel Coalfield, At- Hirapur, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 493, dt. 02.03.2024
33	M/s. Hotel Chinar, At- Matkuria Road, Bank More, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 494, dt. 02.03.2024
34	M/s. Hotel Akash Residency, At- Bank More, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 495, dt. 02.03.2024
35	M/s. Hotel V.J.P. Pvt. Ltd., At- Bank More, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 496, dt. 02.03.2024
36	M/s. Hotel Kunal, At- Harimandir Road, Hirapur, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 497, dt. 02.03.2024
37	M/s. Hotel Panchmukhi, At- Harimandir Road, Hirapur, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 498, dt. 02.03.2024
38	M/s. Hotel Mourya, At- Harimandir Road, Hirapur, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 502, dt. 02.03.2024
39	M/s. Hotel Aranya's, Opp Big Bazar, Saraidhela, Dist Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 501, dt. 02.03.2024

40	M/s. Sujata Palace, At- Hirapur, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 500, dt. 02.03.2024
41	M/s. Hotel Muskan, At- Hirapur, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 499, dt. 02.03.2024
42	M/s. Hotel Mahaveer, At- Rangatand, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 504, dt. 02.03.2024
43	M/s. Hotel Garib, At- Rangatand, PO- Dhanbad, Dist Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 503, dt. 02.03.2024
44	M/s. Starnet Marketing Pvt. Ltd., B. Block, City Centre, L.C. Road, PO- Dhanbad, Dist- Dhanbad - 826001	Not obtained	Directed to apply for CTE/CTO vide letter no. 505, dt. 02.03.2024

**E. District Wise (including city and town) information on river Ganga and Tributaries (Annexure-III)**

(i)	Water quality status of Ganga and its tributaries in the District and city/ town in terms of its fitness for Bathing water quality that is, FC and FS	As per the report provided by JSPCB, Regional Office, Dhanbad Jharkhand on the basis of sample collected from Damodar river (tributary of Ganga) location: Near Domgarh Water works Sindri the content of FC & FS is as follows:  Fecal Coliform: 120 MPN/100 ml  Fecal Streptococci: 11 MPN/100 ml
(ii)	Notification of Flood Plain Zones	Not applicable to the district of Dhanbad.

**F. Issues relating to Environmental Flow**

(i)	Issues relating to Environmental Flow	As per the report furnished by the various concerned stakeholders of the district there is no such relevant data available on records related to the issues relating to environment flow of river Ganga and its tributaries in the district of Dhanbad.
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The above compliance report is being placed for consideration of this Hon'ble Tribunal.

*V. KAS*  
*11/8/25*  
Divisional Forest Officer, Convenor,  
DGC, Dhanbad

*[Signature]*  
Deputy Commissioner  
-cum-Chairman, DGC,  
Dhanbad



कार्यालय,  
धनबाद नगर निगम, धनबाद।

Annexure-I



दूरभाष :- 18008904160

ई-मेल : dhanbadmunicipalcorporationadm@gmail.com

पत्रांक 1555

दिनांक 8/8/2025

प्रेषक,

प्रशासक-सह-नगर आयुक्त,  
धनबाद।

सेवा में,

उपायुक्त-सह-अध्यक्ष,  
जिला गंगा समिति, धनबाद।

विषय:- माननीय नेशनल ग्रीन ट्रिब्यूनल, नई दिल्ली में विचाराधीन वाद संख्या O.A. 200/2014 में दिनांक 16.04.2025 के पारित न्यायादेश के अनुपालन के संबंध में।

प्रसंग:- विभागीय पत्रांक 2794 दिनांक 06.08.2025

महाशय,

उपरोक्त प्रसंगाधीन विषय के आलोक में आपके कार्यालय द्वारा अग्रसारित पत्र संख्या- अ0स0प0सं0-7/पर्या0प्रदू0 (वाद)-01/2019-2794 दिनांक 06.08.2025 द्वारा मा0 नेशनल ग्रीन ट्रिब्यूनल, नई दिल्ली में विचाराधीन वाद O.A. 200/2014 में दिनांक 16.04.2025 के पारित न्यायादेश के अनुपालन हेतु धनबाद नगर निगम संबंधित अद्यतन प्रतिवेदन एवं पूर्व प्रेषित संबंधित प्रतिवेदन इस पत्र के साथ संलग्न कर भेजी जा रही है।

अनु0- यथोक्त।

विश्वासभाजन

प्रशासक-सह-नगर आयुक्त  
धनबाद।



कार्यालय,  
धनबाद नगर निगम, धनबाद।



दूरभाष :-18008904160 ई-मेल :dhanbadmunicipalcorporationadm@gmail.com

दिनांक 8/8/2025

पत्रांक 1555

प्रेषक,

प्रशासक-सह-नगर आयुक्त,  
धनबाद।

सेवा में,

उपायुक्त-सह-अध्यक्ष,  
जिला गंगा समिति, धनबाद।

विषय:- माननीय नेशनल ग्रीन ट्रिब्यूनल, नई दिल्ली में विचाराधीन वाद संख्या O.A. 200/2014 में दिनांक 16.04.2025 के पारित न्यायादेश के अनुपालन के संबंध में।

प्रसंग:- विभागीय पत्रांक 2794 दिनांक 06.08.2025  
महाशय,

उपरोक्त प्रसंगाधीन विषय के आलोक में आपके कार्यालय द्वारा अग्रसारित पत्र संख्या- अ0स0प0सं0-7/पर्या0प्रदू0 (वाद)-01/2019-2794 दिनांक 06.08.2025 द्वारा मा0 नेशनल ग्रीन ट्रिब्यूनल, नई दिल्ली में विचाराधीन वाद O.A. 200/2014 में दिनांक 16.04.2025 के पारित न्यायादेश के अनुपालन हेतु धनबाद नगर निगम संबंधित अद्यतन प्रतिवेदन एवं पूर्व प्रेषित संबंधित प्रतिवेदन इस पत्र के साथ संलग्न कर भेजी जा रही है।

अनु0- यथोक्त।

विश्वासभाजन

*Lu*  
*8/8/25*

प्रशासक-सह-नगर आयुक्त  
धनबाद।

Updated Report (till 08.08.2025) pertaining to Dhanbad Municipal Corporation w.r.t. Hon'ble NGT, New Delhi's O.A No 200/2014 (IA NO 340/2022. MA Nos 872/2018, 875/2014 & 480/ 2018 (MC Mehta Vs Union of India & Ors.) ) dtd. 16.04.25

### I. Town

Dhanbad Municipal Area of Dhanbad District, Jharkhand

### II. Name of Drain

Drain/ Nala	Avg. flow (m <sup>3</sup> /s)	Avg. flow (MLD)	Avg. Sewage Design Flow for 2026
Katri River	0.18	15.46	14
Vasudev River	0.003	0.298	17
Matkuria System	0.063	5.480	60
Matkuria System	0.378	32.627	
Joriya Nalla	0.487	42.102	48
Joriya Nala	0.122	10.521	
Baliapur Govindpur Nala	0.006	0.549	14

### III. Nature of drains – Canals

Predominantly natural stormwater channels (nallas); some partially lined; carrying mixed domestic and organic sewage and stormwater runoff.

### IV. Water quality analysis

Water quality is monitored by the Central Pollution Control Board. Parameters like DO, BOD, and Coliform levels have been recorded since 2010, indicating varying degrees of pollution. Data for 2010-2020 is tabulated below.

(sourced from JUIDCO Ltd.'s July 2023 tender document titled "Development of Sewage Treatment plants and associated infrastructure at Dhanbad Town state of Jharkhand on hybrid annuity model- Dhanbad Sewerage System Phase I")

Year	No. of Values	Temp (°C)	DO (mg/l)	BOD (mg/l)	Faecal Coliform (MPN/100ml)	Total Coliform (MPN/100ml)
2010	9	14 - 44	3.6 - 10.5	9 - 5.8	200 - 1,100,000	800 - 4,500,000
2011	9	16 - 44	3.4 - 9.8	9 - 7.8	200 - 1,750,000	0 - 8,000,000
2012	6	19 - 36	5 - 11.2	6 - 8	200 - 300,000	400 - 5,000,000
2013	6	18 - 34	4.6 - 11.9	6 - 15.5	3 - 400,000	400 - 2,500,000
2014	6	16 - 35	3.4 - 11.4	6 - 7.9	200 - 400,000	700 - 1,500,000
2015	6	19 - 36	5.2 - 12.6	6 - 8.5	400 - 250,000	800 - 650,000

File

2016	6	20 - 34	4.2 - 8.5	5 - 0		
2018	12	17 - 37	7.2 - 7.8	13 - 6.2		
2019	14	17 - 42	3.8 - 8.7	16 - 4.9	750 - 930	750 - 930
2020	3	16 - 36	7.0 - 7.7	3 - 4	1200 - 1600	1200 - 1600

#### V. If nallas are tapped or untapped

These nallas are largely untapped at present. The Interception & Diversion (I&D) works proposed under the project are meant to tap these drains and divert the sewage to the planned STPs before discharge.

#### VI. Quantity of sewage discharged from the drain

Drain/ Nala	Avg. flow (m <sup>3</sup> /s)	Avg. flow (MLD)	Avg. Sewage Design Flow for 2026
Katri River	0.18	15.46	14
Vasudev River	0.003	0.298	17
Matkuria System	0.063	5.480	60
Matkuria System	0.378	32.627	
Joriya Nalla	0.487	42.102	48
Joriya Nala	0.122	10.521	
Baliapur Govindpur Nala	0.006	0.549	14

#### VII. STP to which the drain is proposed to be connected after tapping

	Interception & Diversion/ STP Location	Development Block of Dhanbad	Capacity (in MLD)
STP -1	Sijuwa Rampur	Baghmara	18
STP -2	Pandarkanali	Putki	21
STP -3	Petia	Putki	75
STP -4	Parasbania	Baliapur	60
STP -5	Karmatand	Baliapur	18

#### VIII. Compliance of STP to Norms given by NGT / MoEF

STPs are designed to meet NGT/MoEF&CC discharge norms and shall meet following quality criteria:

Parameter	Unit	Standard Value
pH	—	6.0 - 8.5
BOD	mg/L	< 10
TSS	mg/L	< 10
COD	mg/L	< 50
Total Nitrogen	mg/L	< 10

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Total Phosphorus	mg/L	< 1
Faecal Coliform	MPN/100 mL	< 100

The sludge to be disposed shall meet the following requirements:

<i>Parameter</i>	<i>Requirement</i>
Solids Concentration in Dewatered Sludge	More than 20%
Volatile Solids (VS) Reduction (Anaerobic Digestion)	At least 38% reduction
Alternate VS Requirement (if no digestion)	VS content < 65% in dewatered sludge

#### IX. Status of land allotted for STP

	Location	Land status	Remarks	Status of work
<b>Zone-1</b>				
STP-1	Rampur Baghmara	Allotted		Work commenced
I&D-1	Rampur Baghmara	Allotted		Work commenced
<b>Zone-2</b>				
STP-2	Panderkenali, Putki	Pending	In process with SDO office, Dhanbad	Not Commenced
I&D-2	Panderkenali, Putki	Pending		Not Commenced
<b>Zone-3</b>				
STP-3	Petia Putki	Allotted		Work commenced
I&D-3A	Dhansar, Dhanbad	Pending	In process with AC office, Dhanbad	Not Commenced
I&D-3B	Dungri, Jharia	Allotted		Work commenced
<b>Zone-4</b>				
STP-4	Parasbania, Baliapur	Allotted. However, part of land allotted has been detected forest land.		Land acquisition under process for remaining land.
I&D-4A	Chandrabad, Jharia	Allotted		Work commenced

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I&D-4B	Tasra, Jharia	Allotted		Work commenced
<b>Zone-5</b>				
STP-5	Karmatand, Baliapur	Pending	Land acquisition under process.	Not Commenced
I&D-5	Karmatand, Baliapur	Pending		Not Commenced

#### X. Status of funds provided for the STP

As per NIT No.-JUIDCO/NIT/Dhanbad I&D/550 dtd. 27.06.2023 the project estimated capital works is ₹392.72 Crores and estimated operation and maintenance cost is ₹377.18 Crores. This project is hybrid annuity based PPP mode under Namami Gange Programme.

#### XI. Timeline for making the STP functional

As per NIT No.-JUIDCO/NIT/Dhanbad I&D/550 dtd. 27.06.2023 , estimated period of construction shall be 30 months for construction and 3 months for the trial operations of new facilities.

#### XII. Timeline for completing the household connectivity to that STP

The Dhanbad Sewerage Project Phase – II is under DPR stage. This project shall ensure house service connections in Dhanbad Municipal area.

*[Handwritten signature]*

*[Handwritten signature]*

*[Handwritten signature]*  
 Municipal Commissioner  
 Dhanbad Municipal Corporation



कार्यालय,  
धनबाद नगर निगम, धनबाद।



दूरभाष :- 18008904160 ई-मेल : dhanbadmunicipalcorporationadm@gmail.com

पत्रांक- 1076

दिनांक 11/06/2015

प्रेषक,

प्रशासक  
-सह-  
नगर आयुक्त  
धनबाद।

सेवा में,

1. अध्यक्ष -सह- प्रबंधक निदेशक,  
बी०सी०सी०एल० कोयला भवन, धनबाद।
2. मंडल रेल प्रबंधक पूर्व मध्य रेलवे, धनबाद।
3. निदेशक, IIT (ISM) धनबाद।
4. निदेशक, BIT सिन्दरी, धनबाद।
5. महाप्रबंधक, SAIL धनबाद।
6. महा प्रबंधक, HURL सिन्दरी, धनबाद।
7. निदेशक, CIMFR, धनबाद।
8. महाप्रबंधक FCIL, सिन्दरी।
9. महाप्रबंधक, टाटा, धनबाद।

विषय :- अपने अधीनस्थ परिसर में STP एवं FSTP की अधिष्ठापन के संबंध में।

महाशय,

उपर्युक्त विषय के संबंध में कहना है कि Jharkhand Faecal Sludge & Septage Management Policy, 2017 एवं Jharkhand Waste Water Policy - 2017 के उद्देश्यों के आलोक में अपेक्षित है कि आपके स्वामित्व या अधीनस्थ संचालित/संरक्षित/संपोषित आवासीय या गैर आवासीय परिसरों के लिए Sewerage Treatment Plant (STP) एवं FSTP आपके द्वारा अधिष्ठापित किए जाएँ।

अतः अनुरोध है कि अपने परिसरों में अपशिष्ट जल एवं मल प्रबंधन हेतु STP एवं FSTP का निर्माण कराया जाय एवं इसकी अद्यतन स्थिति से अधोहस्ताक्षरी को भी अवगत कराने की कृपा की जाय। ज्ञात हो कि माननीय NGT के द्वारा इसकी लगातार निगरानी की जा रही है।

विश्वासभाजन

*[Signature]*  
11/6/15  
प्रशासक  
-सह-  
नगर आयुक्त  
धनबाद।  
11/6/15

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1189  
19.6.25

To,  
Municipal Commissioner,  
Dhanbad Municipal Corporation,  
Dhanbad – 826001.

Pran  
of  
19/6/25

Ref No.: JMB/115/00247/25

Dated: 18.06.2025

**Subject:** Status of STP and FSTP installation in our premises

**Ref:** Letter No. 1076, Dated 11.06.2025 received from your good office.

Sir,

With reference to your communication regarding the installation of Sewage Treatment Plants (STP) and Faecal Sludge Treatment Plants (FSTP) as per the Jharkhand Faecal Sludge & Septage Management Policy, 2017 and Jharkhand Wastewater Policy, 2017, we would like to furnish the following information:

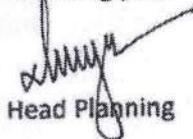
Our division currently operates 11 STP/ETP units, details of which are annexed as Annexure-I. Notably:

- Bhelatand Colony: Two STPs of 60 KLD and 200 KLD.
- Jamadoba Colony: Three STPs of 50 KLD, 50 KLD, and 30 KLD.
- Canteens: Four STPs of 10 KLD each.
- ETPs: 10 KLD at Jamadoba Central Workshop, and a 10 KLD ETP cum STP at TMH Hospital.

Additionally, all residential colonies are equipped with septic tanks and desludging is carried out periodically through mechanized means, following all safety precautions to minimize manual handling. We are reviewing the feasibility of establishing FSTPs and remain committed to strengthening our wastewater and faecal sludge management practices.

The details of STP is enclosed for your kind reference.

Thanking you,

  
Head Planning

**TATA STEEL LIMITED**

Jharia Collieries Jamadoba 828 112 Dhanbad India  
Tel 91 326 2320263/2320265/2320267 Fax 91 326 2320268  
Regd. Office Bombay House 24 Homi Mody Street Fort Mumbai 400 001  
Tel 91 22 66658282 Fax 91 22 66657724  
Corporate Identity Number L27100MH1907PLC000260 Website www.tatasteel.com

1/584



कार्यालय,  
धनबाद नगर निगम, धनबाद।



दूरभाष :- 18008904160 ई-मेल : dhanbadmunicipalcorporationadm@gmail.com

दिनांक 30/05/2025

पत्रांक 1004

प्रेषक,

प्रशासक,  
-सह-  
नगर आयुक्त,  
धनबाद।

सेवा में

सदरस सचिव  
जिला मंगा समिति--सह--  
वन प्रमण्डल पदाधिकारी धनबाद।

विषय - माननीय NGT वाद O.A No-200/2014 IA NO 340/2022, MA Nos 872/2018, 875/2014 & 480/2018 (MC Meha Vs Union of India & O.s.) में दिनांक 16.04.2025 के पारित आदेश के अनुपालन के संबंध में।

प्रसंग - आपके कार्यालय पत्रांक सं०1210 दिनांक 26.05.2025 एवं विभागीय पत्रांक 1763 दिनांक 22.05.2025

म्हारा जवाब

उपर्युक्त प्रसंगाधीन विषयक पत्र के संबंध में कहना है कि NGT वाद O.A No-200/2014 IA NO 340/2022, MA Nos 872/2018, 875/2014 & 480/2018 (MC Meha Vs Union of India & O.s.) मामले में दिनांक 16.04.2025 के पारित आदेश के अनुपालनार्थ धनबाद नगर निगम से संबंधित विस्तृत प्रतिवेदन तैयार कर इस पत्र के साथ संलग्न कर अग्रेतर कारवाई हेतु भेजी जा रही है।

अनुलग्नक दधीवत।

विश्वासभाजन

*[Signature]*  
30/05/25

प्रशासक,  
-सह-

नगर आयुक्त  
धनबाद।

जायक 1004

दिनांक 30/05/2025

प्रतिनिधि - उपायुक्त, धनबाद का प्रतिवेदन अनुलग्नक सहित सादर सूचनार्थ प्रेषित।

*[Signature]*  
30/05/25

प्रशासक,  
-सह-

नगर आयुक्त  
धनबाद।



कार्यालय,  
धनबाद नगर निगम, धनबाद।



दूरभाष :-18008904160

ई-मेल :dhanbadmunicipalcorporationadm@gmail.com

पत्रांक ..... दिनांक.....

प्रेषक,

प्रशासक,  
-सह-  
नगर आयुक्त,  
धनबाद।

सेवा में,

सदस्य सचिव  
जिला गंगा समिति-सह-  
वन प्रमण्डल पदाधिकारी, धनबाद।

विषय:- माननीय NGT वाद O.A No-200/2014 IA NO 340/2022. MA Nos 872/2018, 875/2014 & 480/2018 (MC Meha Vs Union of India & Ors.) में दिनांक 16.04.2025 के पारित आदेश के अनुपालन के संबंध में।

प्रसंग:- आपके कार्यालय पत्रांक सं०1210 दिनांक 26.05.2025 एवं विभागीय पत्रांक 1763 दिनांक 22.05.2025

महाराज

उपर्युक्त प्रसंगाधीन विषयक पत्र के संबंध में कहना है कि NGT वाद O.A No-200/2014 IA NO 340/2022 MA Nos 872/2018, 875/2014 & 480/2018 (MC Meha Vs Union of India & Ors.) मामले में दिनांक 16.04.2025 के पारित आदेश के अनुपालनार्थ धनबाद नगर निगम से संबंधित विस्तृत प्रतिवेदन तैयार कर इस पत्र के साथ सलग्न कर अग्रतर कारवाई हेतु भेजी जा रही है।

अनुलग्नक: यथोक्त।

विश्वासभाजन

हो/-

प्रशासक,  
-सह-

नगर आयुक्त  
धनबाद।

ज्ञापक 1004

दिनांक 30/05/2025

प्रतिनिधि:- उपायुक्त, धनबाद का प्रतिवेदन अनुलग्नक सहित सादर सूचनार्थ प्रेषित।

Di  
20/5/25

प्रशासक,  
-सह-

नगर आयुक्त  
धनबाद।

## Project Information Memorandum

### Dhanbad Sewerage Project Phase-1

#### 1. Project Background

Dhanbad Sewerage Project Phase -1 for development of 05 Nos. of STPs of total capacity of 192 MLD having project cost of Rs. 518.06 Cr. has commenced vide agreement signed by parties JUIDCO Ltd., NMCG and DWWMP on 26.12.2024. The project aims to reduce pollution and conserve the Damodar River through an integrated basin-level approach. Under the National Mission for Clean Ganga (NMCG), in collaboration with JUIDCO Ltd., a comprehensive plan has been initiated for interception, diversion, and treatment of sewage in Dhanbad city.

#### 2. Overview of Dhanbad City

##### 2.1 Introduction

Dhanbad is a city in Jharkhand, governed by the Dhanbad Municipal Corporation, situated on the banks of the Damodar River, approximately 156 km from Ranchi. The local economy is heavily reliant on coal mining and related industries.

##### 2.2 Sewerage Infrastructure

A functional sewerage system for Dhanbad is under construction. Additionally, institutions like IIT, TATA etc. have their own sewer treatment facilities.

##### 2.3 Existing Drainage

Five major untapped drains discharge directly into the Damodar. These drains are now proposed for interception and diversion under the Namami Gange Programme.

##### 2.4 Population Forecast

Population projections using four standard methods indicate the following:

Year	Details	Arithmetic Increase	Geometrical Increase	Incremental Increase	Graphical Projection	Average of All 4 Methods (Recommended)
2011	Census	11,62,472	11,62,472	11,62,472	11,62,472	11,62,472
2022	Current Year	13,58,265	15,26,109	13,28,430	14,00,674	14,00,674
2026	Base Year	14,29,463	16,84,879	13,81,030	14,73,342	14,92,178
2041	Intermediate Year	16,96,453	24,42,051	15,41,460	17,45,847	18,56,453
2056	Ultimate Year	19,63,444	35,39,492	16,43,770	20,18,352	22,91,264

## 2.5 Nala Discharge Projections

Discharge was measured in 05/2022 – 06/2022 & projection discharge for year 2056 has been worked on prorata basis of population projection for Dhanbad municipal area.

Sl No	Drain/ Nala / I&D/ STP Location	Avg. flow (m <sup>3</sup> /s)	Avg. flow (MLD)	Avg. Sewage Design Flow		
				2026	2041	2056
1	Katri River	0.18	15.46	14	18	22
2	Vasudev River	0.003	0.298	17	21	26
3a	Matkuria System	0.063	5.480	60	75	92
3b	Matkuria System	0.378	32.627			
4a	Joriya Nalla	0.487	42.102	48	60	73
4b	Joriya Nala	0.122	10.521			
5	Baliapur Govindpur Nala	0.006	0.549	14	18	22

## 3. Interception & Diversion Works

These works will include: interception weirs, diversion channels, grit collection units, and sewer connections to I&D sumps. Overflow during monsoons will continue to discharge into nalas via overflow structures.

## 4. Main Pumping Stations

Designed for a 30-year life, these stations will initially support a 15-year horizon, with provisions for modular expansion based on population growth.

## 5. Sewage Treatment Plants (STPs)

05 Nos. of STPs of total capacity of 192 MLD including necessary ancillary infrastructures, UV disinfection, SCADA and online monitoring system being constructed under Dhanbad Sewerage Project Phase-1 :

STP's	Interception & Diversion / STP Location	Development Block of Dhanbad	Capacity (in MLD)
STP -1	Sjuwa Rampur	Baghmara	18
STP -2	Pandarkanali	Putki	21
STP -3	Petia	Putki	75
STP -4	Parasbania	Baliapur	60
STP -5	Karnatand	Baliapur	18
<b>Total Capacity-</b>			<b>192 MLD</b>

## 6. Effluent Disposal

Treated wastewater will be discharged into natural drains and nalas, ultimately reaching the Damodar River, or reused for irrigation where feasible.

Treated effluent may be utilised for various purposes such as irrigation, industrial cooling and flushing amongst others. Dhanbad has several industries spread cross industrial pockets in its vicinity. Treated wastewater can hence be sold to nearby power plants like Tata Power, Maithon; DVC Chandrapura thermal power station etc.

## 7. Sludge Management

Dried sludge will be used as manure or fertilizer, or safely stored and managed at the DMC's Solid Waste Dumping Site.

## 8. Treated Effluent Quality Standards

Treated effluent from the STPs shall meet the following quality criteria:

Parameter	Unit	Standard Value
pH	—	6.0 – 8.5
BOD	mg/L	< 10
TSS	mg/L	< 10
COD	mg/L	< 50
Total Nitrogen	mg/L	< 10
Total Phosphorus	mg/L	< 1
Faecal Coliform	MPN/100 mL	< 100

All parameters shall be evaluated from 24-hour composite samples.

*Signature*

*Signature*

**Dhanbad Sewerage Project Phase -1 Project Progress Report by 29-05-2025**

Sl. No	STP/ I&D	Locations	Land Acquisition NOC	Land Demarcation	Status / Remarks
1	STP-01 (18 MLD)	Sizuwa	Received on dated 20-03-25 for 5.9 Acre.	Land Demarcation work in progress	Work for Dhanbad Sewerage Project phase-1 has commenced.
2	STP-02 (31 MLD)	Panderkenali	NOC Awaited from CO Putki & DLO Office	Land Changed, applied for NOC vide letter no. 1499 dated 07.04.2025  Area Ameen visited the site on 21.04.2025 for land verification	
3	STP-03 (75 MLD)	Petia	Received on dated 20-03-25 , for 20 Acre.	Land Demarcation work in progress	
4	STP-04 (60 MLD)	Joriya	Received on dated 20-03-25 , for 19.19 Acre.	Land Demarcation work in progress	
5	STP-05 (18 MLD)	Karmatand	Received via Letter from DC Dhanbad for 0.99 Acre vide Letter/ 329 dtd 16.01.2025 + 0.9 Acre vide letter No 2118 dtd 06-05-2025	Land Demarcation work in progress	
6	I&D-3A	Matkuriya Checkpoint	NOC Awaited from CO & DLO Office	Land Changed to near L.P. School Dhansar	
7	I&D-3B	Dungri Basti	Received on dated 20-03-25 , for 0.5 Acre.	Demarcation completed with Govt. Surveyor on 07-05-25	
8	I&D-4A	Samrat Nagar	Received on dated 20-03-25 , for 0.5 Acre.	Demarcation completed with Govt. Surveyor on 29-04-25	
9	I&D-4B	Nutandih Basti	Received on dated 20-03-25 , for 0.5 Acre.		

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## Dhanbad Sewerage Project Phase-2

- This project is under DPR (Detailed Project Report) stage. Its scope of work includes construction of 08 Nos. of ISPs (*Intermediate Sewerage Pumping Stations*) and a sewer network for house service connection. These ISPs shall mechanically pump the sewerage from low lying areas to upper levels vide conduit channels/ sewer pipelines.
- This project is a critical step towards enhancing urban sanitation infrastructure in Dhanbad, aiming to provide comprehensive sewerage services and contribute to the rejuvenation of the Damodar River.

### Objectives:

1. Improve the living environment in Dhanbad.
2. Reduce pollution in the Damodar River.
3. Establish climate-resilient sewer networks and on-site sanitation facilities.
4. Provide improved sanitation services to 100% of residents.
5. Address capacity and institutional constraints for efficient and sustainable sewerage service delivery

### Project Scope:

SI NO	Zone	ISPS No	Location	Sewer Line (in KM)	Block/ Anchal
1	1	Z-1,ISPS-1	Tetulia	62.03	Baghmara
2		Z-1,ISPS-2	Keshalpur		
3	2	Z-2,ISPS-1	Basudevpur	84.20	Putki
4	3	Z-3,ISPS-1	Horiadih	222.54	Jharia
5		Z-4,ISPS-1	Pathardi	240.24	Sadar
6	4	Z-4,ISPS-2	Bastakola		Jharia
7		Z-4,ISPS-3	Hetkadra		
8	5	Z-5,ISPS-1	Narayanpur	30.16	Sadar
Total				639.17	

NGT वाद O.A No 200/2014 (IA NO 340/2022, MA Nos 872/2018, 875/2014 & 480/ 2018 (MC Meha Vs Union of India & Ors.) दिनांक 16.04.2025 के आलोक में धनबाद नगर निगम से संबंधित प्रतिवेदन :-

A. Sewage Management: -

(i)	Sewage Generation (in MLD)	As per the survey report-cum-DPR (Detailed Project Report) for Dhanbad Sewerage Project Phase-1 & 2 prepared by M/S NJS Engineering Pvt Ltd. for JUIDCO Ltd., Ranchi, the estimated sewage generation in Dhanbad municipal area for year 2026 is <b>153 MLD</b> . <i>Discharge was measured in 05/2022 – 06/2022 &amp; projection discharge for year 2026 has been worked on prorata basis of population projection for Dhanbad municipal area.</i> <u>Enclosure 01: Schedule 11: Project Information Memorandum - Dhanbad</u>
(ii)	Existing Sewage Treatment capacities (in MLD)	Within the municipal boundary of Dhanbad, various private and public institutions have installed their sewerage treatment facilities of varying capacities inside their campuses, which are mentioned below:-  IIT-ISM : 400 KLD SBR technology TATA STEEL : 450 KLD ETP ACC : 230 KLD Rajendra Sarovar : 250 KLD SBR Technology  STP projects under construction in Dhanbad Municipal are: Raja Talab, Jharia : 450 KLD Loco Tank Talab : 300 KLD Barmasia Talab : 230 KLD  Urban Development and Housing Department, Gov. of Jharkhand has notified <i>Jharkhand Waste Water Policy</i> in 2017 and <i>Jharkhand Faecal Sludge and Septage Management Policy</i> in 2017. In-line the objectives of these policies, the Dhanbad Municipal Corporation has also communicated major institutions/ employers (under its jurisdiction) like East Central Railways, BCCL etc. to commission STPs in their command areas. <u>Enclosure 01: the copy of letter sent by DMC to major institutions as stated above.</u>
(iii)	Quantity of sewage being treated (utilization capacity)	Capacity available across Dhanbad Municipal area is ~1.33 MLD.

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(iv)	Performance of STPs particularly for FC	The work under Dhanbad Sewerage Project Phase -I has commenced vide agreement signed by parties JUIDCO Ltd., NMCG and DWW MPL (Dhanbad Waste Water Management Pvt. Ltd.) on 26.12.2024.																												
(v)	Reasons for underutilisation of STPs (Connectivity of households/ laying of sewer lines)	Dhanbad Sewerage Project Phase -I has commenced vide agreement signed by parties JUIDCO Ltd., NMCG and DWW MPL on 26.12.2024.																												
(vi)	Current gap in sewage treatment	<p>Total Sewage generation : 153 MLD Sewage being Treated : 1.33 MLD</p> <p>Current gap in sewage treatment : 151.67 MLD</p>																												
(vii)	Time bound plan for bridging the gap and tying up with financial arrangements and not delaying tendering and identifying executing agencies or having any other issues	<p>Dhanbad Sewerage Project Phase -1 &amp; 2 shall be executed by JUIDCO Ltd., Ranchi.</p> <p><b>Dhanbad Sewerage Project Phase -1:</b></p> <p>1. <i>Administrative Approval and Expenditure Sanction for "Interception &amp; Diversion and STP works in Dhanbad Town, Jharkhand" under Namami Gange Mission-II from National Mission for Clean Ganga, DWR, RD &amp; GR, Min. of Jal Shakti, Gov. of India, vide No. Pr-25011/1/2022-TECH1 NMCG, New Delhi, Dtd. 30.01.2023 (Enclosure 02: pg. 1 of 14 of aforesaid administrative approval) has following major components:</i></p> <ul style="list-style-type: none"> <li>• Development of 05 Nos. of STPs of total capacity of 192 MLD including necessary ancillary infrastructures, UV disinfection, SCADA and online monitoring system, as mentioned below:</li> </ul> <table border="1" data-bbox="614 1550 1305 1899"> <thead> <tr> <th></th> <th>Location</th> <th>Development Block</th> <th>Capacity (in MLD)</th> </tr> </thead> <tbody> <tr> <td>STP -1</td> <td>Sijuwa Rampur</td> <td>Baghmara</td> <td>18</td> </tr> <tr> <td>STP -2</td> <td>Pandarkanali</td> <td>Putki</td> <td>21</td> </tr> <tr> <td>STP -3</td> <td>Petia</td> <td>Putki</td> <td>75</td> </tr> <tr> <td>STP -4</td> <td>Parasbania</td> <td>Baliapur</td> <td>60</td> </tr> <tr> <td>STP -5</td> <td>Karmatand</td> <td>Baliapur</td> <td>18</td> </tr> <tr> <td colspan="3" style="text-align: right;"><b>Total</b></td> <td><b>192</b></td> </tr> </tbody> </table>		Location	Development Block	Capacity (in MLD)	STP -1	Sijuwa Rampur	Baghmara	18	STP -2	Pandarkanali	Putki	21	STP -3	Petia	Putki	75	STP -4	Parasbania	Baliapur	60	STP -5	Karmatand	Baliapur	18	<b>Total</b>			<b>192</b>
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<b>Total</b>			<b>192</b>																											

		<ul style="list-style-type: none"> <li>• 7 nos. of nala tapping</li> <li>• Interceptor sewers - 14,243 m</li> <li>• Rising mains - 13,300 m</li> <li>• Development of 3 pumping stations - (38.83 MLD, 6.81 MLD and 51.91 MLD) - 97.57 MLD</li> <li>• Effluent channel disposal of treated effluent through pipeline 1150m</li> <li>• 15 years operation &amp; maintenance including the manpower, chemicals other maintenance and power and fuel charges.</li> <li>• Environment plan during construction and operation phase.</li> </ul> <p>2. A "concession agreement for development of sewage treatment plant and associated infrastructure at Dhanbad, State of Jharkhand on hybrid annuity PPP basis" has been executed and signed on 26.12.2024. (<i>Enclosure 03: 06 pages numbered - '1 of 130' to '05 of 130' and '130 of 130' of the above-mentioned agreement.</i>)</p> <p>3. E-Tender Notice- NIT No.- JUIDCO/NIT/Dhanbad I&amp;D/550, dtd. 27.06.2023 by JUIDCO Ltd., Ranchi for "Interception &amp; Diversion and STP Works in Dhanbad Town, Jharkhand state, including operation and maintenance period of 15 years through hybrid annuity based PPP mode under Namami Gange Programme" stipulates 30 months for construction and 03 months for the trial operations of new facilities. (<i>Enclosure 04: copy of aforesaid NIT.</i>)</p> <p><b>Dhanbad Sewerage Project Phase-2:</b> This project is under DPR (Detailed Project Report) stage. Its scope of work includes construction of 08 Nos. of ISPs (<i>Intermediate Sewerage Pumping Stations</i>). These ISPs shall mechanically pump the sewerage from low lying areas to upper levels vide conduit channels/ sewer pipelines.</p>
(viii)	Where treated sewage is being discharged (to Ganga or tributaries)	<ul style="list-style-type: none"> <li>• Dhanbad Sewerage Project Phase -I has commenced vide agreement signed by parties on 26.12.2024.</li> <li>• NIT No.- JUIDCO/NIT/Dhanbad I&amp;D/550, dtd. 27.06.2023 by JUIDCO Ltd., Ranchi stipulates 30 months for construction and 03 months for the trial operations of new facilities.</li> </ul>
(ix)	Where untreated sewage is discharged (Drains joining Ganga/Tributaries)	River Damodar is the only tributary of Ganga (Hooghly) in Dhanbad.

Drain:																																													
(i)	Details of drains carrying sewage-sullage or industrial waste water joining Ganga/ tributaries and the quantity	<table border="1"> <thead> <tr> <th>Drain/ Nala / I&amp;D/ STP Location</th> <th>Avg. flow (m<sup>3</sup>/s)</th> <th>Avg. flow (MLD)</th> <th colspan="2">Avg. Sewage Design Flow for 2026</th> </tr> </thead> <tbody> <tr> <td>Katri River</td> <td>0.18</td> <td>15.46</td> <td colspan="2">14</td> </tr> <tr> <td>Vasudev River</td> <td>0.003</td> <td>0.298</td> <td colspan="2">17</td> </tr> <tr> <td>Matkuria System</td> <td>0.063</td> <td>5.480</td> <td colspan="2">60</td> </tr> <tr> <td>Matkuria System</td> <td>0.378</td> <td>32.627</td> <td colspan="2"></td> </tr> <tr> <td>Jriya Nalla</td> <td>0.487</td> <td>42.102</td> <td colspan="2">48</td> </tr> <tr> <td>Joriya Nala</td> <td>0.122</td> <td>10.521</td> <td colspan="2"></td> </tr> <tr> <td>Baliapur Govindpur Nala</td> <td>0.006</td> <td>0.549</td> <td colspan="2">14</td> </tr> </tbody> </table>				Drain/ Nala / I&D/ STP Location	Avg. flow (m <sup>3</sup> /s)	Avg. flow (MLD)	Avg. Sewage Design Flow for 2026		Katri River	0.18	15.46	14		Vasudev River	0.003	0.298	17		Matkuria System	0.063	5.480	60		Matkuria System	0.378	32.627			Jriya Nalla	0.487	42.102	48		Joriya Nala	0.122	10.521			Baliapur Govindpur Nala	0.006	0.549	14	
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		<ul style="list-style-type: none"> <li>Discharge was measured in 05/2022 – 06/2022 &amp; projection discharge for year 2026 has been worked on prorata basis of population projection for Dhanbad municipal area.</li> <li>Enclosure 05: Pg. 291 of 897 of Tender Document of 'Development of Sewage Treatment Plants and Associated Infrastructure at Dhanbad Town, State of Jharkhand on Hybrid Annuity Model Dhanbad Sewerage System (Phase-I)' – 2.8- Nala Discharge and Projected Discharge</li> </ul> <p>Damodar is a tributary of Hooghly river and Barakar river flowing through Dhanbad is a tributary of Damodar.</p>																																											
(ii)	Drains Joining outside city and town limits but either joining in village or nearby town	Khudia River (a tributary of Barakar river) joins outside the city limit in areas namely Govindpur, Nirsa, Egarkund and Chirkunda etc.																																											
(iii)	Inclusion of sewage flowing in drains into total sewage generation figures and their interception and diversion to STPs	<p>05 Nos. of STPs of total capacity of 192 MLD including necessary ancillary infrastructures, UV disinfection, SCADA and online monitoring system being constructed under Dhanbad Sewerage Project Phase-I :</p> <table border="1"> <thead> <tr> <th></th> <th>Interception &amp; Diversion/ STP Location</th> <th>Development Block of Dhanbad</th> <th>Capacity (in MLD)</th> </tr> </thead> <tbody> <tr> <td>STP -1</td> <td>Sijuwa Rampur</td> <td>Baghmara</td> <td>18</td> </tr> <tr> <td>STP -2</td> <td>Pandarkanali</td> <td>Putki</td> <td>21</td> </tr> <tr> <td>STP -3</td> <td>Petia</td> <td>Putki</td> <td>75</td> </tr> <tr> <td>STP -4</td> <td>Parasbania</td> <td>Baliapur</td> <td>60</td> </tr> <tr> <td>STP -5</td> <td>Karmatand</td> <td>Baliapur</td> <td>18</td> </tr> </tbody> </table>					Interception & Diversion/ STP Location	Development Block of Dhanbad	Capacity (in MLD)	STP -1	Sijuwa Rampur	Baghmara	18	STP -2	Pandarkanali	Putki	21	STP -3	Petia	Putki	75	STP -4	Parasbania	Baliapur	60	STP -5	Karmatand	Baliapur	18																
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**C. Septage management (Septic tanks/ soak pits):**

(i)	<b>Status of Septage management with reference to FSTP/STP</b>	Total STP capacity available across Dhanbad Municipal area is ~1.33 MLD. Total installed FSTP capacity in Dhanbad Municipal area is 260KLD. DMC has also undertaken a project of 54KLD capacity for FSTP.
(ii)	<b>Management of Grey Water</b>	The work under Dhanbad Sewerage Project Phase -1 for development of 05 Nos. of STPs of total capacity of 192 MLD including necessary ancillary infrastructures, UV disinfection, SCADA and online monitoring system has commenced vide agreement signed on 26.12.2024.
(iii)	<b>Utilization of treated Grey water</b>	NA
(iv)	<b>Utilization and Disposal of Sludge</b>	Approximately 7425 m <sup>3</sup> /Year septage is collected by 06 nos. of septage suction machine/vehicles having total capacity of 35,000 ltr. each.
(v)	<b>Gap in sewage management and time plan</b>	<ul style="list-style-type: none"> <li>• The work under Dhanbad Sewerage Project Phase -1 for development of 05 Nos. of STPs of total capacity of 192 MLD has commenced vide agreement signed by parties JUIDCO Ltd., NMCG and DWWMP on 26.12.2024.</li> <li>• NIT No.- JUIDCO/NIT/Dhanbad I&amp;D/550, dtd. 27.06.2023 by JUIDCO Ltd., Ranchi stipulates 30 months for construction and 03 months for the trial operations of new facilities.</li> </ul>

कार्यालय : वन प्रमण्डल पदाधिकारी, धनबाद वन प्रमण्डल।  
(मिश्रित भवने, लुबी सर्कुलर रोड, धनबाद)



0326-2313305  
9471192101, 9987790305

Email-dfodhanbad@gmail.com  
dfo-dhanbad@gov.in

प्रेषक,

सदस्य सचिव,  
जिला गंगा समिति-सह-  
वन प्रमण्डल पदाधिकारी, धनबाद।

प्रेषित,

नगर आयुक्त, नगर निगम, धनबाद।  
असैनिक शल्य चिकित्सक-सह-मुख्य चिकित्सा पदाधिकारी, धनबाद।  
जिला खनन पदाधिकारी, धनबाद।  
कार्यपालक अभियंता, पेयजल एवं स्वच्छता प्रमण्डल सं०-01 एवं 02, धनबाद।  
कार्यपालक अभियंता, पेयजल एवं स्वच्छता (यांत्रिक) प्रमण्डल, धनबाद।  
कार्यपालक पदाधिकारी, नगर परिषद, विरकुण्डा।  
क्षेत्रीय पदाधिकारी, JSPCB, धनबाद।

पत्रांक कार्यालय ममर निगम

प्राप्ति तिथि 1015  
22/5/25  
धनबाद

श्री प्रभुन / कमंडर  
More report  
within two days  
22/5/25

विषय :-

माननीय NGT वाद O.A. No.-200/2014 M.C. Mehta Vs Union of India & Others मामले में दिनांक 16.04.2025 के पारित आदेश के अनुपालन के संबंध में।

प्रसंग :-

सरकार के संयुक्त सचिव, वन, पर्यावरण एवं जलवायु परिवर्तन विभाग, झारखण्ड, राँची के पत्रांक-1763 दिनांक 22.05.2025

महाराज,

उपर्युक्त विषयक प्रासंगिक पत्र के संबंध में कहना है कि माननीय NGT कोलकाता में दायर वाद O.A. No.-200/2014 M.C. Mehta Vs Union of India & Others मामले में दिनांक 16.04.2025 के पारित आदेश के अनुपालन के निमित्त दिनांक 02.06.2025 को अपराह्न 03.00 बजे मुख्य सचिव, झारखण्ड, राँची की अध्यक्षता में प्रोजेक्ट भवन स्थित सभागार में बैठक आहूत की गई है। उक्त के आलोक में वाद से संबंधित वांछित प्रतिवेदन अपेक्षित है।

अतः अनुरोध है कि उक्त वाद से संबंधित वांछित प्रतिवेदन अविलम्ब उपलब्ध कराने की कृपा

की जाए।

अनु० : यथोक्त।

विश्वासभाजन

सदस्य सचिव,  
जिला गंगा समिति-सह-  
वन प्रमण्डल पदाधिकारी, धनबाद।

प्रतिलिपि :- 1210/वि० धनबाद, दिनांक 26.05.2025  
उपायुक्त, धनबाद को सादर सूचनाार्थ प्रेषित।

L.KOD  
26/5/25  
सदस्य सचिव,  
जिला गंगा समिति-सह-  
वन प्रमण्डल पदाधिकारी, धनबाद।



झारखण्ड सरकार  
वन, पर्यावरण एवं जलवायु परिवर्तन विभाग

संख्या-7/पर्या0प्रदू0(वाद)-01/2019-1763

राँची, दिनांक-22/5/25

नमिता कुमारी,  
सरकार के संयुक्त सचिव।

सेवा में,

प्रधान सचिव,  
नगर विकास एवं आवास विभाग, झारखण्ड, राँची।  
उपायुक्त,  
रामगढ़/बोकारो/धनबाद/साहेबगंज।

विषय :- माननीय NGT वाद O.A. No-200/2014 M.C.Mehta Vs Union of India & Others मामले में दिनांक-16.04.2025 के पारित आदेश के अनुपालन के संबंध में।

महोदय,  
निदेशानुसार उपर्युक्त विषय के संदर्भ में सूचित करना है कि मा0 NGT कोलकाता में दायर वाद O.A. No-200/2014 M.C.Mehta Vs Union of India & Ors मामले में दिनांक-16.04.2025 के पारित आदेश के अनुपालन के निमित्त दिनांक-02.08.2025 को अपराह्न 03.00 बजे मुख्य सचिव, झारखण्ड, राँची की अध्यक्षता में प्रोजेक्ट भवन स्थित सभागार में बैठक आहूत की गई है।  
अतः अनुरोध है कि उक्त के आलोक में वांछित प्रतिवेदन के साथ निर्धारित बैठक में भाग लेने की कृपा की जाय।

विश्वासनामजन,

(नमिता कुमारी)

सरकार के संयुक्त सचिव

ज्ञापक-07/पर्या0प्रदू0(वाद)-01/2019-1763

प्रतिलिपि- सदस्य सचिव, झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद, राँची को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित। अनुरोध है कि उक्त मामले से संबंधित PPT तैयार कर उक्त बैठक में प्रस्तुत करने की कृपा की जाय।

सरकार के संयुक्त सचिव

ज्ञापक-07/पर्या0प्रदू0(वाद)-01/2019-1763

प्रतिलिपि- मुख्य सचिव के संयुक्त सचिव/सचिव के प्रधान आप्त सचिव, वन, पर्यावरण एवं जलवायु परिवर्तन विभाग, झारखण्ड, राँची को सूचनार्थ प्रेषित।

सरकार के संयुक्त सचिव

6106

22/5/25

NGT letters/sundhya/102



कार्यालय,  
धनबाद नगर निगम, धनबाद।



दूरभाष :- 18001004100 ई-मेल :- dhanbadmunicipalcorporationdm@gmail.com

पत्रांक 619

दिनांक 03.04.2025

प्रेषक,

प्रशासक,  
-सह-  
नगर आयुक्त,  
धनबाद।

सेवा में,

1. अध्यक्ष -सह- प्रबंध निदेशक  
BCCL कोयला भवन, धनबाद।
2. मडल रेल प्रबंधक, (DRM)  
पूर्व मध्य रेलवे, धनबाद।
3. निदेशक,  
BIT, धनबाद।
4. महा प्रबंधक,  
SAIL, धनबाद।
5. महा प्रबंधक,  
HURL, सिन्दरी, धनबाद।

विषय :- आपके अधीनस्थ परिसर में Sewerage Treatment Plant (STP) की अधिष्ठापता के संबंध में।

महाशय,  
उपरोक्त विषय के संबंध में कहना है कि Jharkhand Waste Water Policy 2017 के उद्देश्यों के आलोक में यह अपेक्षित है कि आपके स्वामित्व या अधीनस्थ संचालित/संरक्षित/संपोषित आवासीय या गैर आवासीय परिसरों के लिए Sewerage Treatment Plant (STP) आपके द्वारा अधिष्ठापित किये जाए।

अतः अनुरोध है कि अपने परिसर में अपशिष्ट जल प्रबंधन हेतु STP बनाने की कृपा की जाए।

विश्वासभाजन

*(Signature)*

प्रशासक,  
-सह-

नगर आयुक्त,  
धनबाद।

03/04/25

Enclosure 02

**No. Pr-25011/1/2022- TECH1 NMCG**  
**National Mission for Clean Ganga**  
**Department of Water Resources, River Development**  
**& Ganga Rejuvenation, Ministry of Jal Shakti**  
**Government of India**

1<sup>st</sup> Floor  
 Major Dhyan Chand, National Stadium  
 India Gate, New Delhi-110002  
 Dated: 30<sup>th</sup> January 2023

To,  
**The Project Director,**  
 SMCG Cell, Directorate Municipal Administration  
 Urban Development Department, Government of Jharkhand  
 Room No-415, 4th floor, Project building, Dhurwa  
 Ranchi, Jharkhand - 834004

**Sub: Administrative Approval and Expenditure Sanction for "Interception & Diversion and STP works in Dhanbad town, Jharkhand" under Namami Gange Mission - II, with 100% central sector support at an estimated cost of Rs. 808.33 Crore (Rupees Eight Hundred Eight Crore and Thirty Three Lakh only).**

Sir,

I am directed to convey the grant of Administrative Approval and Expenditure Sanction for the project on "Interception & Diversion and STP works in Dhanbad town, Jharkhand" under National Ganga Plan (NGP) - Non-EAP budget head of Namami Gange Mission - II, with 100% central sector support at an estimated cost of Rs. 808.33 Crore (Rupees Eight Hundred Eight Crore and Thirty Three Lakh only) (Inclusive of GST), with the following major components:

- 7 nos. of nala tapping
- Interceptor sewers - 14,243 m
- Rising mains - 13,300 m
- Development of 3 pumping stations - (38.83 MLD, 6.81 MLD and 51.91 MLD) - 97.57 MLD
- Development of 5 STPs - (18 MLD, 21 MLD, 75 MLD, 60 MLD & 18 MLD) - 192 MLD including necessary ancillary infrastructures, UV disinfection, SCADA and online monitoring system
- Effluent channel Disposal of treated effluent through pipeline of 1150 m
- 15 years Operation & Maintenance including the Manpower, chemicals, other maintenance and Power and Fuel charges.
- Environment plan during construction and operation phase
- Completion time: 36 Months including bidding (excluding trial run period of 3 months)
- Effluent Characteristics: As per the latest NGT's direction on effluent standard

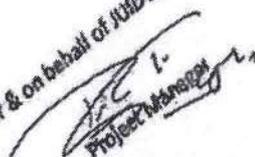
Enclosure 03

Page 1 of 130

II

=

CONCESSION AGREEMENT  
for  
DEVELOPMENT OF SEWAGE TREATMENT PLANT AND ASSOCIATED  
INFRASTRUCTURE  
AT DHANBAD, STATE OF JHARKHAND  
ON HYBRID ANNUITY PPP BASIS

for & on behalf of JUBCO Limited  
  
Project Manager



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For & on behalf of JIICO Limited  
Project Manager





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INDIA NON JUDICIAL

Government of National Capital Territory of Delhi

₹500

e-Stamp

Certificate No.  
 Certificate Issued Date  
 Account Reference  
 Unique Doc. Reference  
 Purchased by  
 Description of Document  
 Property Description  
 Consideration Price (Rs.)  
 First Party  
 Second Party  
 Stamp Duty Paid By  
 Stamp Duty Amount (Rs.)



IN-DL00870401000918W

12-Dec-2024 12:24 PM

IMPACC (V) 0173903/ DELHI/DL-DLH

SUBIN-DL-DLH 890348714934401822W

DHANBAD WASTE WATER MANAGEMENT PRIVATE LIMITED

: Article and general Agreement

: Not Applicable

: 0

: (Zero)

: DHANBAD WASTE WATER MANAGEMENT PRIVATE LIMITED

: JHARKHAND URBAN INFRASTRUCTURE DEVELOPMENT COMPANY

: ANDHRA PRADESH MISSION FOR CLEAN GANGA

: DHANBAD WASTE WATER MANAGEMENT PRIVATE LIMITED

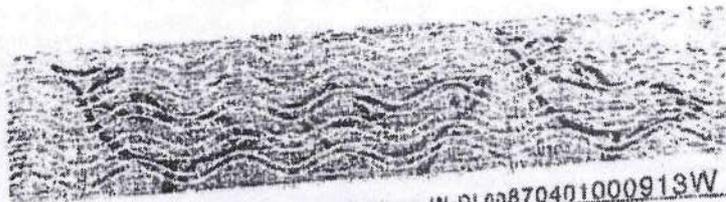
: 500

: (Five hundred only)

सत्यमेव जयते

₹500 ₹500 ₹500

₹500



IN-DL00870401000913W

CONCESSION AGREEMENT

This Concession Agreement (Agreement) is executed on this 26<sup>th</sup> day of December, Two Thousand and Twenty Four at New Delhi:

AMONGST

- (1) Jharkhand Urban Infrastructure Development Company Limited (JUIDCO), an organization that was formed on 19-11-2013 under The Companies Act, 1956, with its office at JUIDCO Building, Line Tank Road, Kutchery Chowk, Ranchi, Jharkhand, 834001 (hereinafter referred to as JUIDCO, which expression shall, unless it be repugnant to the context or meaning thereof, include its successors and permitted assigns);

Project Manager



Statutory Alert:

The authenticity of this Stamp certificate should be verified at www.stampcertificates.gov.in using e-Stamp Mobile App of Stock Holding Corporation of India Limited. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.

AND

- (2) NATIONAL MISSION FOR CLEAN GANGA, a statutory body constituted under the Environment (Protection) Act, 1986, with its registered office at 1st Floor, Major Dhyanchand National Stadium, India Gate, New Delhi - 110002 (hereinafter referred to as NMCG, which expression shall, unless it be repugnant to the context or meaning thereof, include its successors and permitted assigns);

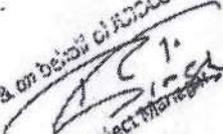
AND

- (3) Dhanbad Waste Water Management Private Limited, a company organized, incorporated, registered and existing under the Companies Act, with its registered office at 11th Floor Maker Chambers, VI, Nariman Point, 220, Nariman Point, Mumbai, Maharashtra, India, 400021 acting through Mr. Praveen Kumar P. Authorized Representative duly authorized by resolution dated 30<sup>th</sup> November 2024 (hereinafter referred to as the Concessionaire, which expression shall, unless it be repugnant to the context or meaning thereof, include its successors and permitted assigns)

JUIDCO, NMCG and the Concessionaire shall collectively be referred to as the Parties and individually as a Party.

WHEREAS:

- A. The GoI, recognizing that long-term rejuvenation of the river Ganga
- B. will have significant social and economic benefits on the lives of the 500 million people living along its basin, has identified cleaning of the river Ganga as one of its priorities. For this purpose, in May 2015, the GoI approved the flagship Namami Gange programme for cleaning, rejuvenation, and protection of the river Ganga. In January 2016, the GoI approved a hybrid annuity model to implement STP projects under the Namami Gange programme on a PPP basis.
- C. Subsequently, the DoWR, RD & GR issued the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 (Ganga 2016 Order) to constitute various authorities to assist the GoI in achieving its aim of effective abatement of pollution in the river Ganga. The Ganga 2016 Order designated NMCG as the nodal agency for the implementation of the Ganga 2016 Order.
- D. JUIDCO has the mandate to develop, maintain and regulate water supply and sewerage works in state of Jharkhand. With a view to implement the Namami Gange Programme and the Ganga 2016 Order, JUIDCO in association with the NMCG, has decided to undertake the development and operation and maintenance of STPs, with a proposed Design Capacity of 18 MLD, 21 MLD, 75 MLD, 60 MLD and 18 MLD along with other Facilities and its Associated Infrastructure at Dhanbad, Jharkhand, on a PPP basis, through a hybrid annuity model.
- E. For this purpose, JUIDCO intends to engage a concessionaire who will design, develop, finance, construct, operate and maintain the Facilities on the Dhanbad Facilities Site, and after the expiry of the Term, transfer the Facilities to JUIDCO, in accordance with this Agreement (collectively the Project).
- F. On 3rd July 2023, JUIDCO commenced a competitive Bid Process for the Project by issuing a request for proposal (the RFP), inviting interested parties to submit their qualification proposals and financial proposals to JUIDCO for undertaking the Project.
- G. Pursuant to the terms of the RFP, JUIDCO received proposals from various bidders, including a proposal submitted by the Selected Bidder on 27th October 2023.
- H. Following a process of evaluation of qualification proposals and financial proposals

For & on behalf of JUIDCO Limited  
  
 Project Manager



submitted by the bidders (including the Selected Bidder), JUIDCO has on 30<sup>th</sup> September 2024 accepted the proposal submitted by the Selected Bidder for the development of the Project. Subsequently, JUIDCO has issued the letter of award dated 14<sup>th</sup> October 2024 to the Selected Bidder (the LOA).

- I. The Selected Bidder has accepted the LOA and has agreed to undertake the Project in accordance with the terms of this Agreement.
- J. The Selected Bidder has incorporated a special purpose vehicle to act as the Concessionaire, to implement the Project and perform the obligations and exercise the rights of the Concessionaire, including the obligation to enter into this Agreement.
- J. JUIDCO and NMCG have agreed to enter into this Agreement with the Concessionaire for implementation of the Project, subject to and on the terms and conditions set out in this Agreement.

IT IS AGREED as follows:

For & on behalf of JUIDCO Limited  
*[Signature]*  
Project Manager



another party<sup>1</sup>;  
 (iv) "coercive practice" is impairing or harming, or threatening to impair or harm, directly or indirectly, any party<sup>2</sup> or the property of the party to influence improperly the actions  
 (v) undesirable practice means: (A) establishing contact with any Person connected or employed or engaged by NMCG or the JUIDCO with the objective of canvassing, lobbying or in any manner influencing or attempting to influence the Bid Process; or (B) having a Conflict of Interest (as defined in Clause 3.3 of RFP); and  
 (vi) restrictive practice means forming a cartel or arriving at any understanding or arrangement among Bidders with the objective of restricting or manipulating full and fair competition in the Bid Process.

23.19

**Inspection and Audit**

The Concessionaire shall permit and shall cause its Subcontractors and sub consultants to permit, the NMCG / JUIDCO to inspect the Site and/or the accounts and records relating to the performance of the Contract and the submission of the Bid, and to have such accounts and records audited by auditors appointed by NMCG / JUIDCO if requested by NMCG / JUIDCO. The Concessionaire's and its Subcontractors' and sub consultants' attention is drawn to Clause 23.18 which provides, inter alia, that acts intended to materially impede the exercise of the NMCG / JUIDCO's inspection and audit rights provided for under Sub-Clause 23.18.1 constitute a prohibited practice subject to contract termination.

For & on behalf of JUIDCO Limited  
*[Signature]*  
 Project Manager



<sup>1</sup> For the purpose of this sub-paragraph, "parties" refers to participants in the procurement process (including public officials) attempting either themselves, or through another person or entity not participating in the procurement or selection process, to simulate competition or to establish bid prices at artificial, non-competitive levels, or are privy to each other's bid prices or other conditions.  
<sup>2</sup> For the purpose of this sub-paragraph, "party" refers to a participant in the procurement process or contract execution.



Enclosure 04

## JHARKHAND URBAN INFRASTRUCTURE DEVELOPMENT COMPANY LIMITED

(A Government of Jharkhand Undertaking)  
JUIDCO Bhawan, Kutchery Road, Ranchi-834001



### E-Tender Notice

Dated: 27.06.2023

NIT No.- JUIDCO/NIT/Dhanbad 1&D/550

On behalf of the Managing Director, Jharkhand Urban Infrastructure Development Company Limited, undersigned invites online e-tender from eligible Bidders for the following work. Interested Bidders may view and download tender document and upload their tender, duly filled, online as given below.

**1. Name of Work**

"Interception & Diversion and STP works in Dhanbad town, Jharkhand State, including Operation & Maintenance period of 15 years through Hybrid Annuity Based PPP Mode under Namami Gange Programme".

**Sewage Treatment plant:**

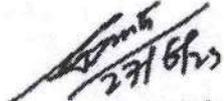
- Development of 18 MLD STP at River Katri
- Development of 21 MLD STP at River Vasudev
- Development of 75 MLD STP at Matkuria nala
- Development of 60 MLD STP at Joriya nala
- Development of 18 MLD STP at Govindpur Balia nala

**Associated Infrastructure:**

- Interception & Diversion structure - 7 nos.
- Interception & Diversion network laying- 14,243 m
- Development of 3 pumping stations - (38.83 MLD, 6.81 MLD and 51.91 MLD) - 97.57 MLD
- Effluent channel Disposal of treated effluent through pipeline of 1150 m
- Rising main from IPS to STP- 13,300 m
- Main Pumping Station- 5 nos.
- IPS- 3 nos.
- Staff Quarters - 5 nos.
- Operation & Maintenance for 15 years.

2. Estimated Capital Works Cost/ Period of Construction	INR 392.72 Crores (tentative) / 30 Months for construction and 3 Months for the trial operations of new facilities.
3. Estimated Operation & Maintenance Cost/ Period of Operation	INR 377.18 Crores / 15 years from COD of Dhanbad facilities
4. Bid Security Declaration	Bid Security Declaration to be submitted along with proposal
5. Date & Time of availability of bid documents	From 03 <sup>rd</sup> July 2023
6. Site visit	Up to 13 <sup>th</sup> July 2023, 18.00 hours
7. Last date for receiving queries from Bidders	15 <sup>th</sup> July 2023, 16:00 hours
8. Pre-bid meeting details	24 <sup>th</sup> July 2023, at 14:00 hours Venue: JUIDCO Bhawan, Kutchery Road, Ranchi, Jharkhand 834001
9. Last date & time for receipt of bids (Bid Due Date)	07 <sup>th</sup> August 2023 at 15:00 hours
10. Submission of original Bank guarantee for bid security, Power of Attorney	07 <sup>th</sup> August 2023 upto 15:55 hrs.

and Joint Bid agreement copy	
11. Opening of Bids (Qualification Proposals)	07 <sup>th</sup> August 2023 at 16.00 hours
12. For any clarifications, please contact	Office of the Project Director -Technical, Jharkhand Urban Infrastructure Development Corporation Ltd., JUIDCO Bhawan, Kutchery Road, Ranchi, Jharkhand 834001, India Phone No. 0651-2225878 E-mail: <a href="mailto:juidcolimited@gmail.com">juidcolimited@gmail.com</a>
13. Bids must be submitted through e-procurement portal <a href="https://jharkhandtenders.gov.in">https://jharkhandtenders.gov.in</a> before the date & time specified as per Bid Due Date. JUIDCO does not take any responsibility for the delay/non availability of internet connection, Network Traffic/Holidays or any other issues.	
14. Details of tender, corrigendum, updates on consultative/pre-bid meetings etc. may be obtained at website: <a href="https://jharkhandtenders.gov.in/">https://jharkhandtenders.gov.in/</a> . For tender documents and electronic submission of bids: <a href="https://jharkhandtenders.gov.in/">https://jharkhandtenders.gov.in/</a>	

  
27/8/23  
Project Director (Technical)



झारखण्ड अर्बन इन्फ्रास्ट्रक्चर डेवलपमेंट कंपनी लिमिटेड, (जुडको लि0)

(झारखण्ड सरकार का उपक्रम)

जुडको भवन, कचहरी चौक, राँची-834001, झारखण्ड

फोन न0-0661-2225878

CIN: U45200JH2013SGC001752, e-mail Id- [juidcolimited@gmail.com](mailto:juidcolimited@gmail.com)



पत्रांक- JUIDCO Ltd/Dhanbad/Sewerage/Phase-I/Tender/3408/2023-1297 दिनांक 27-01-23

प्रेषक,

गोपाल जी  
परियोजना निदेशक (तकनीकी)

सेवा में,

निदेशक,  
सूचना एवं जनसंपर्क विभाग,  
झारखण्ड, राँची।

विषय- "Interception & diversion and STP works in Dhanbad town, Jharkhand state, including Operation and Maintenance of 15 years through Hybrid Annuity based PPP mode under Namami Gange Programme" हेतु Tender प्रकाशित करने के संबंध में।

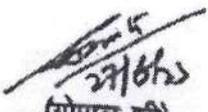
महाशय,

उपरोक्त विषय में निदेशानुसार कहना है कि निम्नलिखित कार्य "Interception & diversion and STP works in Dhanbad town, Jharkhand state, including Operation and Maintenance of 15 years through Hybrid Annuity based PPP mode under Namami Gange Programme." हेतु करने के निमित्त Tender का प्रकाशन किया जाना है जिसकी Hard/Soft Copy प्रेषित की जा रही है।

अनुरोध है कि उपरोक्त विज्ञापन को सभी राष्ट्रीय तथा स्थानीय पत्रों (अंग्रेजी तथा हिन्दी) में तीन दिनों तक प्रकाशित कराने की कृपा की जाय।

अनु0:- विज्ञापन की Hard & Soft Copy संलग्न।

विश्वासभाजन

  
(गोपाल जी)  
परियोजना निदेशक (तकनीकी)

Enclosure 05

Increase, Geometrical Increase, Incremental Increase and Graphical method. The population projection worked out using these methods is tabulated below in table for year 2026, 2041 and 2056. The calculations on population's projections are discussed under technical note.

**Population projection of Dhanbad City**

Year	Details	Arithmetical Increase	Geometrical Increase	Incremental Increase	Graphical Projection	Average of all 4 methods (Recommended)
2011	Census	11,62,472	11,62,472	11,62,472	11,62,472	11,62,472
2022	Current Year	13,58,265	15,26,109	13,28,430	14,00,674	14,00,674
2026	(Base Year)	14,29,463	16,84,879	13,81,030	14,73,342	14,92,178
2041	(Intermediate Year)	16,96,453	24,42,051	15,41,460	17,45,847	18,56,453
2056	(Ultimate Year)	19,63,444	35,39,492	16,43,770	20,18,352	22,91,264

**2.8. Nala Discharge and Its Projected Discharge**

The discharge of drain has been measured in month 05/2022 – 06/2022 & projected discharge for the year 2024, 2039 & 2054 has been worked out on prorate basis of population projection. Record measurement of nala discharge is annexed.

Sr no	I & D / STP No and Location	Avg flow in m <sup>3</sup> /s	Avg flow in MLD	Avg Sewage Design flow		
				2026*	2041*	2056
1	Katri River	0.18	15.460	14	18	22
2	Vasudev River	0.003	0.298	17	21	26
3a	Matkuria System	0.063	5.480	60	75	92
3b	Matkuria System	0.378	32.627			
4a	Joriya Nalla	0.487	42.102	48	60	73
4b	Joria Nala	0.122	10.521			
5	Baliapur Govindpur Nala	0.006	0.549	14	18	22

**3. River Health Report**

In order to assess the water quality of river Damodar, the Central Pollution Control Board has set up water quality monitoring stations on the main stem of river Damodar, in association with State Pollution Control Boards of Jharkhand and West Bengal. Their data is available on annual basis, and is tabulated below.

कार्यालय

Annexure-II

## कार्यपालक पदाधिकारी, चिरकुण्डा नगर परिषद्।

नगर विकास एवं आवास विभाग, झारखण्ड सरकार।

E-mail - executiveofficer.chirkunda@gmail.com

पत्रांक...362.../

प्रेषक,

प्रशासक,  
चिरकुण्डा नगर परिषद्।

सेवा में,

उप विकास आयुक्त,  
धनबाद।

चिरकुण्डा, दिनांक...7.04.2025

विषय-- माननीय NGT के वाद संख्या -200/2014 (M.C Mehta Vs Union of India &amp; Ors.) में पारित आदेश दिनांक 13.09.2024 के अनुपालन के संबंध में।

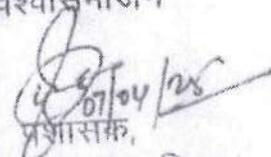
प्रसंग-- भवदीय पत्रांक 205 दिनांक 28.03.2025

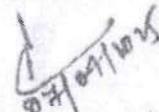
महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संबंध में कहना है कि माननीय NGT के वाद संख्या -200/2014 (M.C Mehta Vs Union of India & Ors.) में पारित आदेश दिनांक 13.09.2024 के अनुपालन से संबंधित प्रतिवेदन विहित प्रपत्र में भरकर इस पत्र के साथ संलग्न कर अग्रेतर कार्रवाई हेतु समर्पित की जा रही। भवदीय को सादर सूचनार्थ समर्पित।

अनु०- यथोक्त

विश्वासभाजन

  
07/04/25  
प्रशासक,  
चिरकुण्डा नगर परिषद्।

  
07/04/25

Compliance Report of directions issued by Hon'ble NGT in the order dated 13.09.2024 in the matter of O.A. No. 200/2014 (M.C. Mehta Vs. Union of India & Ors.)  
(State of Jharkhand)

1. That the State of Jharkhand is submitting the Compliance Report of directions issued by Hon'ble Tribunal vide order dated 13.09.2024 passed in O.A. No. 200/2014 M.C. Mehta Vs. Union of India & Ors. in the matter of preventing and remedying the pollution of River Ganga.
2. That the point wise Compliance Report along with the progress of the directions passed by the Hon'ble Tribunal vide order dated 13.09.2024 to furnish the information (District Wise information including city and town information on river Ganga and Tributaries) in the prescribed format is as follows-

**A. Sewage Management:**

S.No.	District Name	City and Town Name	(i) Sewage generation (in MLD)	(ii) Existing Sewage Treatment Capacities (in MLD)	(iii) Quantity of sewage being treated (utilization capacity)	(iv) Performance of STPs particularly for FC	(v) Reasons for Underutilisation of STPs (Connectivity of Households/ laying of sewer lines)	(vi) Current Gap in sewage treatment	(vii) Time bound plan for bridging the gap and tying up with financial arrangements and not delaying Tendering and identifying executing agencies or having any other issues.	(viii) Where treated sewage is being discharged (to Ganga or tributaries)	(ix) Where untreated sewage is discharged (Drains joining Ganga/Tributaries)
1	Dhanbad	Chirkunda	7.8	-	-	-	-	-	NA	-	-

**B. Drains**

S.No.	District Name	City and Town Name	(i) Details of drains carrying sewage-sullage or industrial waste water joining Ganga/ tributaries and the Quantity	(ii) Drains Joining outside city and town limits but either joining in village or nearby town	(iii) Inclusion of sewage flowing in drains into total sewage generation figures and their interception and diversion to STPs
1	Dhanbad	Chirkunda	-	-	-

## C. Septage management (Septic tanks/ soak pits)

S. No	District Name	City and Town Name	(i) Status of Septage management with reference to FSTP/STP	(ii) Management of Grey Water	(iii) Utilization of treated Grey water	(iv) Utilization and Disposal of Sludge
1	Dhanbad	Chirkunda	12 KLD Capacity FSTP is being Operational	-	-	Sludge is being processed and composed generated which is used in Garden and Plants in various areas of ULB

## D. Industrial Pollution Control

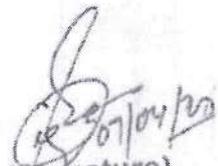
S.No.	District Name	City and Town Name	No. of industries generating trade effluents, their place of disposal and compliance
1	Dhanbad	Chirkunda	No Polluted Industry is Located near River Ganga

## E. District Wise (including city and town) information on river Ganga and Tributaries

S.No	District Name	City and Town Name	Water quality status of Ganga and its tributaries in the District and city/ town in terms of its fitness for Bathing water quality that is, FC and FS	Notification of Flood Plain Zones	Other Compliance on issue of prevention and control of pollution in river Ganga and its tributaries
1	Dhanbad	Chirkunda	As per Norms	Demarcation of Flood Plain Zones based on HFL is done	

## F. Issues relating to Environmental Flow

S.No.	District Name	City and Town Name	Issues relating to Environmental Flow
2	Dhanbad	Chirkunda	No Issue

  
 (Signature)  
 07/04/20



झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद  
Jharkhand State Pollution Control Board  
HIG-1, Housing Colony, Dhanbad-826001

Dated: 09/04/2025

Letter No: 404

From, Regional Officer,  
Dhanbad

To, Deputy Commissioner,  
Dhanbad.

Sub: Submission of Compliance report as per NGT Order OA No. 200/2014  
Dated - 13.09.2024.

Sir/Ma'am, With reference to above noted subject, please find enclosed herewith the available information related to para 03 sub para 03 on page no. 02-03 the Hon'ble NGT Order OA No. 200/2014 dated 13.09.2024 w.r.t to Dhanbad District.

1. 44 Nos. of hotels in Dhanbad District have been issued directions from Regional Office level. Further action shall be taken from H.Q. level. (List enclosed)
2. Analysis reports of River water of Damodar including fecal coliform and fecal streptococci is being enclosed. For setting up required facility, a letter vide letter no. 191, Ranchi, Dated 30.01.2025 has been issued to SPMG, Jharkhand from H.Q. level (Copy enclosed)

Encl : A/a.

Your's faithfully.

V. Kujur  
09/04/25  
(Vivek Kujur)  
Regional Officer, Dhanbad.

**List of direction issued to the Hotels, Dharamshala, Ashram, Restaurant, Banquet Hall  
(Dhanbad)**

S.N.	Name & Address of Hotsl, Dharamshala, Ashram, Restaurant, Banquet Hall	Status of CTE/CTO	Remarks
1	M/s. Sonotel Hotel & Resorts Pvt. Ltd., At - 5th Floor, Ozon Gallaria Mall, Saraidhela, Dist. - Dhanbad	CTO obtained for the period upto 31.12.2021	Directed to submit application vide letter no. 635, dt. 31.03.2024
2	M/s. Royano Hotels Pvt.Ltd. At- NH-02, Jealgora, Kowabandh, PO- KG Ashram, Dhanbad	CTO obtained for the period upto 31.12.2021	Directed to Apply for CTE/CTO vide letter no. 636, dt. 31.03.2024
3	M/s. Hotel Skylark, At- Sastri Nagar, Bank More, Dhanbad.	CTO obtained for the period upto 31.12.2014	Directed to submit application vide letter no. 487, dt. 02.03.2024
4	M/s. Hotel Basundhara , At- Hari Mandir Road, Dhanbad.	CTO obtained for the period upto 30.06.2011	Directed to submit application vide letter no. 477, dt. 02.02.2024 & letter no. 639, dt. 31.03.2024
5	M/s. Hotel Harsita, At- Bartand, Dhanbad.	Emission Consent Order obtained for the period upto 31.12.2006	Directed to submit application vide letter no. 483, dt. 02.03.2024 & letter no. 642, dt. 31.03.2024
6	M/s. Hotel Wood Land, At- Pranjivan Circular Road, Chiragora, Dhanbad.	CTO obtained for the period upto 30.06.1999	Directed to submit application vide letter no. 485, dt. 02.03.2024 & letter no. 640, dt. 31.03.2024
7	M/s. Wedlock Greens, A Unit of Megacorp Property Developers Pvt. Ltd., At- Kashitand, PO- Bhitia, Govindpur, Dhanbad	Only CTE Obtained	Directed to submit CTO application vide letter no. 1098, Dt. 29.05.2024
8	M/s. Shekhar Rest House, At- Shramik Chowk, Rangatand, Dhanbad	Not obtained	Directed to apply for CTE/CTO vide letter no. 636, dt. 31.03.2024
9	M/s. Tripti Bar & Restaurant, N.H. - 32, Mahuda More, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 486, dt. 02.03.2024 & letter no. 641, dt. 31.03.2024
10	M/s. Hotel Residency, At- Bank More, PO- Dhanbad, Dist- Dhanbad	Not obtained	Directed to apply for CTE/CTO vide letter no. 469, dt. 02.03.2024
11	M/s. Hotel Dreamland, At- Bank More, PO- Dhanbad, Dist- Dhanbad	Not obtained	Directed to apply for CTE/CTO vide letter no. 468, dt. 02.03.2024
12	M/s. Hotel Zeel, At- Vishti Para, Hirapur, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 467, dt. 02.03.2024
13	M/s. Hotel Samrat, At- Housing Colony, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 466, dt. 02.03.2024

List of direction issued to the Hotels, Dharamshala, Ashram, Restaurant, Banquet Hall (Dhanbad)			Remarks
S.N.	Name & Address of Hotel, Dharamshala, Ashram, Restaurant, Banquet hall	Status of CTE/CTO	Remarks
14	M/s. Hotel Hill Top, At- Rangatand, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 475, dt. 02.03.2024
15	M/s. Dhanbad Guest House, At- Rangatand, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 474, dt. 02.03.2024
16	M/s. Hotel Apsara, At- New Market, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 473, dt. 02.03.2024
17	M/s. Hotel Benzer, At- Naya Bazar, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 472, dt. 02.03.2024
18	M/s. Hotel Bombay, At- Purana Bazar, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 471, dt. 02.03.2024
19	M/s. Hotel Poonam, At- Purana Bazar, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 480, dt. 02.03.2024
20	M/s. Hotel Royaltan Plaza, At- Katras Road, Matkuria, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 479, dt. 02.03.2024
21	M/s. Hotel Millenium, Near Gurudwara, Katras Road, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 478, dt. 02.03.2024
22	M/s. A-One Guest House, At- Rangatand, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 476, dt. 02.03.2024
23	M/s. Hotel Rana, At- Rangatand, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 490, dt. 02.03.2024
24	M/s. Welcome Guest House, At- Rangatand, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 489, dt. 02.03.2024
25	M/s. Subham Guest House, At- Rangatand, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 488, dt. 02.03.2024
26	M/s. Hotel Kaveri, Near Bus Stand, Bartand, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 484, dt. 02.03.2024
27	M/s. Hotel Harsita, At- Bartand, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 483, dt. 02.03.2024 & letter no. 642, dt. 31.03.2024
28	M/s. Dhanbad Club, At- L.C. Road, Hirapur, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 482, dt. 02.03.2024

List of dir.  
 S.N. Name  
 29

**List of direction issued to the Hotels, Dharamshala, Ashram, Restaurant, Banquet Hall  
(Dhanbad)**

S.N.	Name & Address of Hotel, Dharamshala, Ashram, Restaurant, Banquet Hall	Status of CTE/CTO	Remarks
29	M/s. Union Club, At- L.C. Road, Hirapur, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 481, dt. 02.03.2024
30	M/s. Hotel Ramson , At- Ashok Nagar, Bank More, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 491, dt. 02.03.2024
31	M/s. Hotel Rainbow, Ozone Plaza, Bank More, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 492, dt. 02.03.2024
32	M/s. Hotel Coalfield, At- Hirapur, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 493, dt. 02.03.2024
33	M/s. Hotel Chinar, At- Matkuria Road, Bank More, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 494, dt. 02.03.2024
34	M/s. Hotel Akash Residency, At- Bank More, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 495, dt. 02.03.2024
35	M/s. Hotel V.I.P. Pvt. Ltd., At- Bank More, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 496, dt. 02.03.2024
36	M/s. Hotel Kunal, At- Harimandir Road, Hirapur, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 497, dt. 02.03.2024
37	M/s. Hotel Panchmukhi, At- Harimandir Road, Hirapur, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 498, dt. 02.03.2024
38	M/s. Hotel Mourya, At- Harimandir Road, Hirapur, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 502, dt. 02.03.2024
39	M/s. Hotel Aranya's, Opp Big Bazar, Saraidhela, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 501, dt. 02.03.2024
40	M/s. Sujata Palace, At- Hirapur, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 500, dt. 02.03.2024
41	M/s. Hotel Muskan, At- Hirapur, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 499, dt. 02.03.2024
42	M/s. Hotel Mahaveer, At- Rangatand, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 504, dt. 02.03.2024
43	M/s. Hotel Garib, At- Rangatand, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 503, dt. 02.03.2024
44	M/s. Starnet Marketing Pvt. Ltd., B. Block, City Centre, L.C. Road, PO- Dhanbad, Dist- Dhanbad - 826001	Not obtained	Directed to apply for CTE/CTO vide letter no. 505, dt. 02.03.2024

**ENVIROCHECK**

Certified by - ISO/IEC 17025:2017 (NABL) & Recognised by JSPCB  
 ISO 9001:2015 & ISO 45001:2018 Certified Laboratory  
 Lab: HRC, B-3 Housing Colony, Dhanbad, PIN - 826001, State - Jharkhand ( 9830067044 / 9304513727 )

**TEST REPORT**

Name of the Unit	: Jharkhand State Pollution Control Board	Type of Unit	: Damodar River		
Address	: JSPCB, Regional Office, Domgarh, Sindri, Dhanbad, Jharkhand	Sampling Date	: 25.02.2025 - 26.02.2025		
		Period of Analysis	: 26.02.2025 - 02.03.2025		
		Date of Issue	: 03.03.2025		
Sampling Plan & Procedure	: ENV/SOP/01	Deviation from the Sampling Method and Plan	: No	Type of Sample	: River Water
Location	: Near Domgarh Water Works Sindri Downstream Dhanbad	Sample ID No.	: ENV/142/W/M(i)	Report No.	: ENV/142/W/M(i)24-25

S.no	Parameter	Unit	Test Protocol	Result
1.	Fecal Coliform	mg/L	9222D, APHA 23 <sup>rd</sup> edition	120 MPN/100 mL
2.	Fecal Streptococci	mg/L	IS 1622 : 1981	11 MPN/100 mL

Reviewed by :

(Saswata Burman Roy, Dy. Quality Manager)

\*\*\*\*End of Report\*\*\*\*

Authorised Signatory :

(Bapan Das, Dy. Technical Manager)



# ENVIROCHECK

Certified by : ISO/IEC 17025 2017 (NABL) & Recognised by JSPCB  
 ISO 9001 2015 & ISO 45001 : 2018 Certified Laboratory  
 Lab : MIG, R-3 Housing Colony, Dhanbad, Pin - 826001, State - Jharkhand ( 9030067044 / 9304513737 )



## TEST REPORT

Name of the Unit	: Jharkhand State Pollution Control Board	Type of Unit	: Damodar River		
Address	: JSPCB, Regional Office, Dhanbad, Jharkhand	Sampling Date	: 27.02.2025 - 28.02.2025		
		Period of Analysis	: 28.02.2025 - 06.03.2025		
		Date of Issue	: 07.03.2025		
Sampling Plan & Procedure	: ENV/SOP/01	Deviation from the Sampling Method and Plan	: No	Type of Sample	: River Water
Location	: Near Phusro Bridge	Sample ID No.	: ENV/139/W/M(i)	Report No.	: ENV/139/W/M(i)/24-25

S.no	Parameter	Unit	Test Protocol	Result
1.	Fecal Coliform	mg/L	9222D, APHA 23 <sup>rd</sup> edition	35 MPN/100 mL
2.	Fecal Streptococci	mg/L	IS 1622 : 1981	12 MPN/100 mL

Reviewed by :

*Saswata*

(Saswata Burman Roy, Dy. Quality Manager)

\*\*\*\*End of Report\*\*\*\*

Authorised Signatory :

*Bapan Das*

(Bapan Das, Dy. Technical Manager)





## JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004  
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

Ref. No. .... 191 .....

From,

Rajeev Lochan Bakshi,  
Member Secretary.

Ranchi, Dated: 30/01/2025

To,

The Project Director  
SPMG, Jharkhand

Sub: - Project Proposal for Strengthening of Laboratories of Jharkhand State Pollution Control Board".  
Reg.

Sir,

With reference to the above mentioned subject, this is to inform you that for effective implementation of objectives of National Mission for Clean Ganga (NMCG), which is to reduce the pollution and ensure rejuvenation of Ganga River and its tributaries, funds sanctioned under National Ganga River Basin Authority (NGRBA) Scheme for implementation of the project like monitoring of River Ganga and its tributaries, recruitment of Manpower to carry out sampling & analysis of the water quality and purchase of instruments of Rs. 9.827 crores sanctioned date 06.06.2018 for 5 years.

In connection to the above, a revised "Project Proposal for Strengthening of Laboratories of Jharkhand State Pollution Control Board", for next Five Years i.e. from 2024-25 to 2028-2029 has been prepared. The copy of the said proposal has been enclosed herewith for your kind information and approval.

It is to inform that the revised proposal has included 2 more laboratories which are engaged in monitoring of water quality of the tributaries & sub-tributaries of River Ganga i.e. Regional Office-cum-laboratory, Dhanbad and Hazaribagh in addition to Central Laboratory, Ranchi and Regional Office-cum-laboratory, Dumka. The estimated fund required for the next five years is of Rs. 18.679 crores for strengthening of 4 laboratories of Jharkhand State Pollution Control Board.

It is requested to consider the above said proposal for effective implementation of the National Ganga River Basin Authority (NGRBA) Scheme within the state of Jharkhand and kindly approve the proposal for the next 5 years for utilization of the funds.

This issues with the approval of competent authority.

Thanking you.

Encl: A/s

Yours sincerely

Sd/-

(Rajeev Lochan Bakshi)

Member Secretary

Memo No. :- 191

Ranchi, Dated:-

30/01/2025

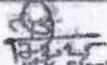
Copy to :- The Director General, National Mission for Clean Ganga (NMCG), Department of Water Resources, Ministry of Jal Shakti (GOI), New Delhi for kind information.

(Rajeev Lochan Bakshi)  
Member Secretary

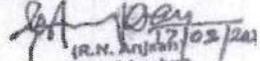
**JHARKHAND STATE POLLUTION CONTROL BOARD**  
**REGIONAL OFFICE - CUM - LABORATORY, HIG-1, HOUSING COLONY, BARTAND, DHANBAD - 826001**  
**Analysis report of Damodar river/Tributaries/Pond under NWMP of February, 2025**

Sl. No.	STP No.	Sampling Date	Sampling Time	Name Of Monitoring Location	Temp A/W in °C	D.O. mg/l	pH	BOD mg/l	Alk mg/l	Cl- mg/l	CO <sub>2</sub> mg/l	T.N. mg/l	Ca++ mg/l	Mg++ mg/l	TDS mg/l	TSS mg/l	TSS mg/l
3170	4741	25/02/2025	7:30 AM	RANIBANDH TALAB NEAR ISM, DHANBAD	21/17	5.0	7.5	13.2	90	30	280	168	48.00	11.712	392	482	90
3171		25/02/2025	7:50 AM	KALIMANDIR TALAB, AT- MANDAL BASTI, DHANVA, DHANBAD	21/18	4.9	7.6	9.0	72	28	84	156	41.70	12.60	400	478	78
3172		25/02/2025	8:15 AM	RAJENDRA SAROVAR TALAB, BEKARBANDH, DHANBAD	21/18.5	4.2	7.4	2.8	82	28	92	160	30.4	20.496	350	426	76
3173		25/02/2025	9:30 AM	RAJA TALAB, JHARIA, DIST- DHANBAD	22/19	5.8	7.5	3.0	68	34	84	160	30.4	20.496	406	480	74
3174	2383	25/02/2025	11:30 AM	DAMODAR U/S JAMADORA WATER WORKS	23/21	7.7	7.6	2.6	78	28	68	128	33.80	10.25	328	402	74
3175	2384	25/02/2025	1:20 PM	DAMODAR AT DOMGARH WATER WORKS DIS SINDRI	24/22	7.5	7.4	2.4	76	28	64	122	33.80	9.272	336	412	78
3176	2391	25/02/2025	3:30 PM	DAMODAR AT PANCHET DAM	26/23	7.8	7.6	2.6	74	28	82	124	36.80	7.8	304	372	68
3177	2392	25/02/2025	5:20 PM	BARAKAR AT MAITHAN DAM	22/18	7.6	7.5	2.4	78	24	46	124	36.80	7.8	304	370	68
3178	2394	27/02/2025	8:45 AM	TOP CHANCHI LAKE	19/16	7.4	7.3	2.8	70	32	52	124	36.80	7.8	402	484	82
3179	2382	27/02/2025	10:50 AM	DAMODAR AT PHUSRO ROAD BRIDGE	21/18	7.6	7.5	2.6	88	50	52	124	36.80	7.8	324	408	84
3180	3557	27/02/2025	11:40 AM	DAMODAR RIVER NEAR BERMO RAILWAY STATION, BOKARO	22/19	7.5	7.4	2.4	68	52	48	122	33.80	9.272	320	404	84
3181	3556	27/02/2025	12:45 PM	DAMODAR RIVER NEAR ZARANGDIH BRIDGE, BOKARO	24/21	7.2	7.6	2.8	68	52	76	120	32.80	9.272	440	512	72
3182	2381	27/02/2025	1:05 PM	BOKARO AT ZARANGDIH BRIDGE	24.5/21	7.4	7.3	2.4	90	50	68	124	32.80	7.8	422	496	74
3183	3558	27/02/2025	1:25 PM	CONFLUENCE OF BOKARO & DAMODAR RIVER NEAR ZARANGDIH BRIDGE, BOKARO	25/22	7.5	7.5	2.6	68	52	72	122	33.60	9.272	439	508	72
3184	3654	27/02/2025	2:40 PM	KONAR RIVER NEAR SWANG COAL WASHERY, BOKARO	26/23	7.4	7.2	2.0	74	48	40	118	24.00	14.152	410	482	72
3186	2390	27/02/2025	4:50 PM	DAMODAR AT TENUGHAT DAM	23/20	7.5	7.5	2.4	72	28	48	120	32.80	9.272	404	484	60
3188	4740	28/02/2025	9:10 AM	LOGO TALAB (PUMPU TALAB), AT- BARMASIA, DHANBAD	20/17	5.2	7.3	12.4	82	44	308	168	48.00	11.712	412	502	90
3187	4739	28/02/2025	10:25 AM	KATRI RIVER, NEAR BHATINDA FALL, AT- TETENGABAD, M	21/18	7.3	7.2	2.8	90	48	64	124	36.60	7.8	382	470	88

Sl. No.	STN Code	Sampling Date	Sampling Time	Name Of Monitoring Location	Temp A/W in °C	D.O. mg/l	pH	BOD mg/l	Alk mg/l	Cl- mg/l	COD mg/l	T.H. mg/l	Ca++ mg/l	Mg++ mg/l	YDS mg/l	TS mg/l	TSS mg/l
3188	4700	28/02/2025	12:10 PM	JAMUNIA RIVER NEAR LOHAPATTI BRIDGE, MAHUDA, DHANBAD	24.21	7.5	7.4	3.0	90	32	88	128	38.40	7.32	408	488	82
3189	4000	28/02/2025	1:20 PM	GARGA RIVER NEAR TELMUCHO BRIDGE	25.23	6.2	7.3	3.0	94	40	64	160	30.40	20.496	376	470	94
3190	3553	28/02/2025	2:00 PM	DAMODAR RIVER NEAR TELMUCHO BRIDGE	27.24	7.3	7.5	2.8	84	28	68	128	38.40	7.32	362	456	94
3191		28/02/2025	3:20 PM	SOLAGIDI TALAB, CHAS. BOKARO	25.23	7.2	7.4	8.0	92	30	200	156	41.70	12.60	382	482	70
3192		28/02/2025	4:15 PM	BHAU BANDH POND, CHAS. BOKARO	23.20	6.4	7.2	5.0	92	44	84	160	30.40	20.496	408	482	76

  
S.K. Singh  
A.S.O, Dhanbad

  
Vivek Kumar  
R.O., Dhanbad

  
R.N. Anjan  
Board Analyst

# **ANNEXURE - VI**



**Fwd: Regarding compliance with the decisions taken in the meeting held on 02.09.2025 under the chairmanship of the Chief Secretary, Jharkhand, in the matter of Hon'ble NGT Case O.A. No. 200/2014 - M.C. Mehta Vs Union of India& Others.**

1 message

**FOREST DEPARTMENT** <forestjhr@gmail.com>  
To: ranchijspcb <ranchijspcb@gmail.com>

Mon, Aug 18, 2025 at 11:18 AM

Sir,  
Please find the attached file for necessary action.

Regards,

Forest, Environment & Climate Change Department,  
Government of Jharkhand.

----- Forwarded message -----

From: **Prabal Garg** <dfo-sahebganj@gov.in>  
Date: Wed, Aug 13, 2025 at 7:24 PM  
Subject: Fwd: Regarding compliance with the decisions taken in the meeting held on 02.09.2025 under the chairmanship of the Chief Secretary, Jharkhand, in the matter of Hon'ble NGT Case O.A. No. 200/2014 - M.C. Mehta Vs Union of India& Others.  
To: forestjhr <forestjhr@gmail.com>, prsecyfdjharkhand2013 <prsecyfdjharkhand2013@rediffmail.com>

Dear Sir,

Please find the scanned copy of this office Memo no.- 2304 dated- 08.08.2025 of the following subject for kind information and necessary action.

Subject :- Regarding compliance with the decisions taken in the meeting held on 02.09.2025 under the chairmanship of the Chief Secretary, Jharkhand, in the matter of Hon'ble NGT Case O.A. No. 200/2014 - M.C. Mehta Vs Union of India& Others.

With best regards,

**Prabal Garg, IFS**  
Divisional Forest Officer  
Sahibganj Forest Division, Sahibganj

===== Forwarded message =====

From: Prabal Garg <dfo-sahebganj@gov.in>  
To: "Ashok Kumar" <pccf-jhk@gov.in>  
Date: Mon, 11 Aug 2025 12:56:37 +0530  
Subject: Regarding compliance with the decisions taken in the meeting held on 02.09.2025 under the chairmanship of the Chief Secretary, Jharkhand, in the matter of Hon'ble NGT Case O.A. No. 200/2014 - M.C. Mehta Vs Union of India& Others.

===== Forwarded message =====

Dear Sir,

42407

182

Please find the scanned copy of this office Memo no.- 2304 dated- 08.08.2025 of the following subject for kind information and necessary action.

Subject :- Regarding compliance with the decisions taken in the meeting held on 02.09.2025 under the chairmanship of the Chief Secretary, Jharkhand, in the matter of Hon'ble NGT Case O.A. No. 200/2014 - M.C. Mehta Vs Union of India & Others.

With best regards,

Prabal Garg, IFS  
Divisional Forest Officer  
Sahibganj Forest Division, Sahibganj

 2304 - 08.08.2025.pdf  
2862K

Office of the District Ganga Committee, Sahibganj  
(Namami Gange)

Letter No: 2304 Dated: 08.08.2025

मस्यैव जयते

To  
The Joint Secretary  
Department of Forest, Environment & Climate Change  
Government of Jharkhand

**Subject: Regarding compliance with the decisions taken in the meeting held on 02.06.2025 under the chairmanship of the Chief Secretary, Jharkhand, in the matter of Hon'ble NGT Case O.A. No. 200/2014 – M.C. Mehta vs. Union of India & Others.**

**Reference: Letter No. 2640 dated 25.07.2025**

Madam,

In compliance with the decisions taken during the meeting held on 02.06.2025 under the chairmanship of the Chief Secretary, Jharkhand, in the matter of Hon'ble NGT Case O.A. No. 200/2014 (M.C. Mehta vs. Union of India & Others), and with reference to Letter No. 2640 dated 25.07.2025, the required data is hereby submitted.

The enclosed statement provides comprehensive details, including the names, locations, and nature of drains/canals/khals; water quality analysis with respect to heavy metals; status of tapping; quantity of sewage discharged; proposed STP connections; compliance status of STPs as per NGT/MoEF norms; status of land allotment and fund allocation for STPs; and the timelines for making the STPs functional as well as completing household connectivity.

You are kindly requested to take this data on record and initiate further necessary action as deemed appropriate.

Enclosure:

1. Compiled Data of Sahibganj District

Attachments:

1. Data of Nagar Parishad, Sahibganj
2. Data of Nagar Panchayat, Rajmahal, District Sahibganj

Yours faithfully,

Deputy Commissioner

-cum-

Chairman, DGC, Sahibganj

18 AUG 2025

Name of Drains/ Canals/ Khals	District/ Town	Nature of Drains/ Canals/ Khals	Water Quality Analysis - Heavy Metals	If tapped or Untapped	Quantity of Sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by NGT/ MoEF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity
Jharna Nala	Sahibganj	Surface Drainage	No Heavy Metals	Tapped	1.5MLD	STP 2 - Chanan	MoEF	Land has been allotted for Phase I of the STP. The land for Phase II has been identified and is included in the DPR for allotment.	Funds for Phase I were allotted and have been fully utilised. Phase II is currently at the DPR stage.	Phase I is operational; Phase II will finish tentatively within in three years. Until then, sewage is treated in septic tanks, avoiding Ganga discharge.	Phase I is operational; Phase II will finish tentatively within in three years. Until then, sewage is treated in septic tanks, avoiding Ganga discharge.
Gopalpul Nala	Sahibganj	Surface Drainage	No Heavy Metals	Tapped	1.2mld	STP 1 - Chanan	MoEF	Land has been allotted for Phase I of the STP. The land for Phase II has been identified and is included in the DPR for allotment.	Funds for Phase I were allotted and have been fully utilised. Phase II is currently at the DPR stage.	Phase I is operational; Phase II will finish tentatively within in three years. Until then, sewage is treated in septic tanks, avoiding Ganga discharge.	Phase I is operational; Phase II will finish tentatively within in three years. Until then, sewage is treated in septic tanks, avoiding Ganga discharge.




Name of Drains/ Canals/ Khals	District/ Town	Nature of Drains/ Canals/ Khals	Water Quality Analysis - Heavy Metals	If tapped or Untapped	Quantity of Sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by NGT/ MoEF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity
1. Mahajan Toli Drain 2. Nilkothi Drain 3. Kasim Bazar Drain 4. Ferry Ghat Drain	Rajmahal (District: Sahibganj)	Surface Drainage	No Heavy Metals	Tapped	0.9 MLD	STP - Rajmahal	MoEF	Land was allotted for the STP.	Funds were allotted for the STP.	STP is operational	Phase I is operational; Phase II is under consideration. Until then, sewage is treated in septic tanks, avoiding Ganga discharge.



**Attachments**

**NAGAR PARISHAD, SAHIBGANJ**Letter No. 1805/NP

To  
Deputy Commissioner  
-cum-  
Chairman, DCC, Sahibganj

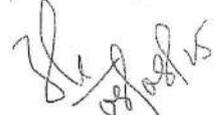
Date - 8-08-2025

**Subject: Regarding compliance with the decisions taken in the meeting hold on 02.06.2025 under the chairmanship of the Chief Secretary, Jharkhand, in the matter of Hon'ble NGT Case O.A. No. 200/2014 - M.C. Mehta vs. Union of India & Others.**

Sir,

Pursuant to the decisions made in the meeting convened on 02.06.2025 under the chairmanship of the Chief Secretary, Jharkhand, relating to Hon'ble NGT Case O.A. No. 200/2014 (M.C. Mehta vs. Union of India & Others), the relevant data is submitted herewith for your review and further necessary steps.

Yours faithfully,



Executive Officer  
Nagar Parishad, Sahibganj

08.08.2025

Name of Drains/ Canals/ Khals	District/ Town	Nature of Drains/ Canals/ Khals	Water Quality Analysis - Heavy Metals	If tapped or Untapped	Quantity of Sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by NGT/ MoEF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity
Jhama Nala	Sahibganj	Surface Drainage	No Heavy Metals	Tapped	1.5MLD	STP 2 - Chanan	MoEF	Land has been allotted for Phase I of the STP. The land for Phase II has been identified and is included in the DPR for allotment.	Funds for Phase I were allotted and have been fully utilised. Phase II is currently at the DPR stage.	Phase I is operational; Phase II will finish in three to four years. Until then, sewage is treated in septic tanks, avoiding Ganga discharge.	Phase I is operational; Phase II will finish in three to four years. Until then, sewage is treated in septic tanks, avoiding Ganga discharge.
Gopalput Nala	Sahibganj	Surface Drainage	No Heavy Metals	Tapped	1.2mld	STP 1 - Talbana	MoEF	Land has been allotted for Phase I of the STP. The land for Phase II has been identified and is included in the DPR for allotment.	Funds for Phase I were allotted and have been fully utilised. Phase II is currently at the DPR stage.	Phase I is operational; Phase II will finish in three to four years. Until then, sewage is treated in septic tanks, avoiding Ganga discharge.	Phase I is operational; Phase II will finish in three to four years. Until then, sewage is treated in septic tanks, avoiding Ganga discharge.

*Rohit*  
08.08.2025

**NAGAR PANCHAYAT, RAJMAHAL**

Near Interstate Bus Stand, Matiyal, Rajmahal, Sahibganj, 816108

Letter No. 831

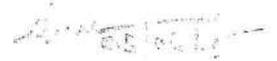
To  
Deputy Commissioner  
-cum-  
Chairman, DGC, Sahibganj

Subject: Regarding compliance with the decisions taken in the meeting held on 02.06.2025 under the chairmanship of the Chief Secretary, Jharkhand, in the matter of Hon'ble NGT Case O.A. No. 200/2014 – M.C. Mehta vs. Union of India & Others.

Sir,

In compliance with the decisions taken during the meeting held on 02.06.2025 under the chairmanship of the Chief Secretary, Jharkhand, in the matter of Hon'ble NGT Case O.A. No. 200/2014 (M.C. Mehta vs. Union of India & Others), the required data is hereby enclosed for your kind perusal and necessary action.

Yours faithfully,



Executive Officer  
Nagar Panchayat, Rajmahal

Name of Drains/ Canals/ Khals	District/ Town	Nature of Drains/ Canals/ Khals	Water Quality Analysis- Heavy Metals	If tapped or Untapped	Quantity of Sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Compliance of STP (Norms given by NGT/ MoEF)	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity
1. Mahajan Toli Drain 2. Nilkothi Drain 3. Kasim Bazar Drain 4. Ferry Ghat Drain	Rajmahal (District: Sahibganj)	Surface Drainage	No Heavy Metals	Tapped	0.9 MLD	STP - Rajmahal	MoEF	Land was allotted for the STP.	Funds were allotted for the STP.	STP is operational	Phase I is operational; Phase II is under consideration. Until then, sewage is treated in septic tanks, avoiding Ganga discharge.